



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : २२२५ / ...१२९.../OA-334/21/2022

दिनांक ०२/१२/२०२१

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

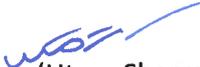
Sub: Action taken report in compliance of Hon'ble National Green Tribunal, Principal Bench, New Delhi's order in OA No-334/2021 Sushil Raghav Versus Union of India & Ors.

Respected Sir,

With reference to the above-mentioned subject, inspection has been carried out by the Joint Committee in compliance of orders of Hon'ble National Green Tribunal in OA No-334/2021 Sushil Raghav Versus Union of India & Ors. Action taken report is hereby attached for kind perusal and necessary action please.

Enclosure: Joint report.

Yours Sincerely


(Utsav Sharma)
Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
- 4- Law Officer-I, U.P. Pollution Control Board, Lucknow for information.


Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 334 OF 2021**

IN THE MATTER OF:

Sushil Raghav

...Applicant

Versus

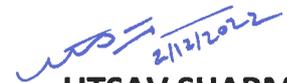
Union of India & Ors.

...Respondent(s)

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FILED BY


21/12/2022

UTSAV SHARMA

Regional Officer, UPPCB

Ghaziabad

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 334/2021

In the matter of:

Sushil Raghav

...Applicant

Versus

Union of India & Ors.

...Respondent(s)

**STATUS REPORT ON BEHALF OF THE JOINT COMMITTEE OF DISTRICT
ADMINISTRATION, CENTRAL POLLUTION CONTROL BOARD AND UTTAR
PRADESH POLLUTION CONTROL BOARD WITH RESPECT TO ORDER DATED
05.07.2022**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, the instant matter was registered and taken up by this Hon'ble Tribunal on basis of a complaint alleging non-compliance of statutory norms by 14 private hospitals at Ghaziabad, Uttar Pradesh with regards to discharge of untreated effluent, operation without requisite permissions and violation of Bio-medical Waste Rules, 2016.
2. That, Hon'ble Tribunal after going through the contents of the complaint had passed following orders on 16.12.2021:-

“In view of above allegations, we find it necessary to verify the factual position. Accordingly, we constitute a joint Committee of CPCB, UP State PCB and District Magistrate, Ghaziabad to verify the facts and furnish a factual and action taken report in the matter. The State PCB will be the nodal agency for coordination and compliance. The Committee may meet within two weeks, undertake site visit, interact with the stakeholders and take remedial action, following due process of law. The Committee may inter-alia ascertain performance of common bio-medical waste treatment facilities catering the need of the hospitals not having captive facilities....”

3. That, in pursuance to the orders passed by the Hon’ble Tribunal, the Joint Committee comprising of officials of the District Administration, Central Pollution Control Board and the Uttar Pradesh Pollution Control Board carried out inspections of said Health Care Facilities in February 2022.
4. That, during said inspections four facilities, namely, M/s. Atlanta Hospital, M/s. Yashoda Hospital, M/s. Le Crest Hospital and M/s. Santosh Medical College were found to be non-compliant with regards to collection of waste or with regards to statutory permissions. Same was highlighted in the report of the Joint Committee and recorded in the orders of Hon’ble Tribunal dated 05.07.2022. Further, Hon’ble Tribunal had passed following order on 05.07.2022 :-

“...6. From the above, it is seen that the four facilities - M/s. Atlanta Hospital, M/s. Yashoda Hospital, M/s. Le Crest Hospital and M/s. Santosh

Medical College are non-compliant with regard to collection of waste or with regard to statutory permission. Though it is stated that environmental compensation has been recommended, the compliance of norms needs to be ensured, apart from recovery of compensation for past violations.

7. Let the State PCB take further remedial action and file compliance report. It may also put the said Facilities to notice of these proceedings, to enable them to file compliance affidavits and to show-cause why action be not taken against them for the past violations...”

5. That, in compliance of above-mentioned orders of the Hon’ble Tribunal, Regional Office, Uttar Pradesh Pollution Control Board, Ghaziabad had issued notices along with a copy of Hon’ble Tribunal’s orders to M/s. Atlanta Hospital, M/s. Yashoda Hospital, M/s Le Crest Hospital and M/s. Santosh Medical College to notice of the proceedings of Hon’ble Tribunal on 14.07.2022. Copy of said notices is annexed as *Annexure I* of the compliance report.
6. That, Hon’ble Tribunal in its order dated 05.07.2022 had also directed that compliance of norms needs to be ensured apart from recovery of compensation for past violations. Accordingly, M/s. Santosh Medical College, M/s Yashoda Hospital and M/s Le Crest Hospital were inspected by the Joint Committee of District Administration, Central Pollution Control Board and Uttar Pradesh Pollution Control Board on 31.08.2022 M/s Atlanta Hospital was inspected by the said Committee on 01.09.2022

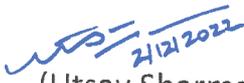
7. That, during site inspection, compliances with regards to waste segregation, installation/operation of effluent treatment plants, bar coding and other provisions of Bio-Medical Waste Management Rules, 2016 which were found to be non-compliant during inspections done in February, 2022 were found to be satisfactory in M/s Santosh Medical College, M/s Yashoda Hospital and M/s Atlanta Hospital. Consent to Operate and Bio-Medical Waste Authorization has also been obtained by M/s Atlanta Hospital, copy annexed as *Annexure II*.
8. That, in compliance of directions of Hon'ble Tribunal and notice issued by the State Board, M/s Santosh Medical College had also applied for Consent to Operate and Bio-Medical Waste Authorization through online portal, but the application was rejected as the HCF had not responded to online clarifications raised by Board. In view of above non-compliance, recommendation for prosecution has been sent and same shall be initiated by the State Board.
9. That, during inspection dated 31.08.2022 Bio-medical waste segregation in M/s Le Crest Hospital at ward and floor level was found to be satisfactory but that at central storage facility was not in order. Accordingly, imposition of additional environmental compensation of Rs. 3,93,750/- and initiation of prosecution under the provisions of Environment (Protection) Act, 1986 has been recommended against M/s Le Crest Hospital. Thereafter, M/s Le Crest Hospital has made

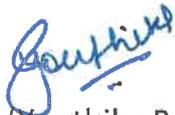
necessary compliance and submitted its report to Board, same has been verified on 5.11.2022.

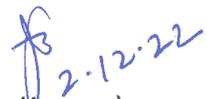
10. That, with regards to recovery of environmental compensation it is submitted that M/s Yashoda Hospital has deposited Rs 2,75,000/- against imposed environmental compensation of Rs 2,75,000/-, M/s Atlanta Hospital have deposited Rs 4,65,000/- against imposed environmental compensation of Rs 4,65,000/-, M/s Santosh Medical College has deposited Rs 26,98,750/- against imposed environmental compensation of Rs 53,97,500/- and M/s Le Crest Hospital has deposited Rs 1,95,000/- against imposed environmental compensation of Rs 1,95,000/- In case of M/s Le Crest Hospital, additional environmental compensation of Rs 3,93,750/- has been recommended and same shall be levied within stipulated time.

11. That, in view of notices issued by Board, replies have been received from above mentioned HCFs, copies of same is annexed as Annexure III(a) to Annexure III(d) for kind perusal.

The present status report may kindly be taken on record.


(Utsav Sharma)
Regional Officer
UPPCB, Ghaziabad


(Youthika Puri)
Scientist - D, CPCB
New Delhi


(Bipin Kumar)
ADM (City)
Ghaziabad

Annexure-I

1077

EU003123105IN IVR:6985003123105
 SF VASUNDHRA SO <201012>
 Counter No:1,15/07/2022,12:47
 To:M/S LE CREST HOSPITAL,A
 PIN:201012, Vasundhra SO
 From:UP P C B ,VASUNDHRA
 Wt:42gms
 Amt:17.70(Cash)Tax:2.70
 <Track on www.indiapost.gov.in>



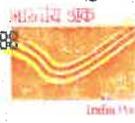
1075

EU003123074IN IVR:6985003123074
 SF VASUNDHRA SO <201012>
 Counter No:1,15/07/2022,12:47
 To:M/S SANTOSH N,SEC 12
 PIN:201001, Ghaziabad HO
 From:UP P C B ,VASUNDHRA
 Wt:45gms
 Amt:17.70(Cash)Tax:2.70
 <Track on www.indiapost.gov.in>
 <Dial 18002666868> <Wear Masks, Stay Safe>



1076

EU003123088IN IVR:6985003123088
 SF VASUNDHRA SO <201012>
 Counter No:1,15/07/2022,12:47
 To:YASHODA HOSPITAL,A
 PIN:201001, Ghaziabad HO
 From:UP P C B ,VASUNDHRA
 Wt:36gms
 Amt:17.70(Cash)Tax:2.70
 <Track on www.indiapost.gov.in>
 <Dial 18002666868> <Wear Masks, Stay Safe>



1078

EU003123091IN IVR:6985003123091
 SF VASUNDHRA SO <201012>
 Counter No:1,15/07/2022,12:47
 To:TLANTA HOSPITAL,A
 PIN:201012, Vasundhra SO
 From:UP P C B ,VASUNDHRA
 Wt:40gms
 Amt:17.70(Cash)Tax:2.70
 <Track on www.indiapost.gov.in>
 <Dial 18002666868> <Wear Masks, Stay Safe>





क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 1078/एन०जी०टी०-128/ओ०ए०नं-334/2021/2022

दिनांक 14/07/2022

M/s. Atlanta Hospital,
Plot No-NH-01, Sector-14, Vasundhara,
Ghaziabad.

A-735

विषय: मा० एन०जी०टी० नई दिल्ली में योजित ओ०ए० संख्या 334/2021 Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश दिनांक 05.07.2022 के अनुपालन के सम्बन्ध में।

महोदय,

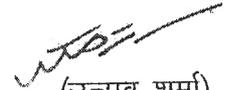
कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित 334/2021 Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश के अनुपालन में आपकी इकाई का निरीक्षण संयुक्त समिति द्वारा दिनांक 22.02.2022 को किया गया। निरीक्षण के समय पायी गयी कमियों के दृष्टिगत आपकी इकाई के विरुद्ध रु० 4,65,000/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति आख्या बोर्ड मुख्यालय प्रेषित कर दी गयी है।

मा० अधिकरण द्वारा दिनांक 05.07.2022 को प्रकरण में सुनवाई करते हुए निम्न आदेश पारित किये गये हैं:-

"...Let the State PCB take further remedial action and file compliance report. It may also put the said Facilities to notice of these proceedings, to enable them to file compliance affidavits and to show-cause why action be not taken against them for the past violations....."

उक्त आदेश के अनुपालन में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 05.07.2022 की प्रति संलग्नकर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।
संलग्नक: उपरोक्तानुसार।

भवदीय


(उत्सव शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, गाजियाबाद।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010



क्षेत्रीय कार्यालय--उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 1025 / एन०जी०टी०-128 / ओ०ए०नं-334 / 2021 / 2022

दिनांक 14/07/2022

M/s. Santosh Medical College,
170, Sector-12, Block-J, Pratap Vihar,
Ghaziabad

M.S.

विषय: मा० एन०जी०टी० नई दिल्ली में योजित ओ०ए० संख्या 334 / 2021 **Sushil Raghav & Ors. Versus Union of India & Ors.** में पारित आदेश दिनांक 05.07.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित 334 / 2021 Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश के अनुपालन में आपकी इकाई का निरीक्षण संयुक्त समिति द्वारा दिनांक 22.02.2022 को किया गया। निरीक्षण के समय पायी गयी कमियों के दृष्टिगत आपकी इकाई के विरुद्ध रु० 53,97,500 / - की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति आख्या बोर्ड मुख्यालय प्रेषित कर दी गयी है।

मा० अधिकरण द्वारा दिनांक 05.07.2022 को प्रकरण में सुनवाई करते हुए निम्न आदेश पारित किये गये हैं:-

"...Let the State PCB take further remedial action and file compliance report. It may also put the said Facilities to notice of these proceedings, to enable them to file compliance affidavits and to show-cause why action be not taken against them for the past violations....."

उक्त आदेश के अनुपालन में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 05.07.2022 की प्रति संलग्नकर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।

भवदीय

(उत्सव शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, गाजियाबाद।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

(उत्सव शर्मा)
क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 1026/एन०जी०टी०-128/ओ०ए०नं-334/2021/2022

दिनांक 14/07/2022

M/s. Yashoda Hospital,
3rd, Nehru Nagar Stadium Nehru Nagar,
Ghaziabad

विषय: मा० एन०जी०टी० नई दिल्ली में योजित ओ०ए० संख्या 334/2021 Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश दिनांक 05.07.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित 334/2021 Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश के अनुपालन में आपकी इकाई का निरीक्षण संयुक्त समिति द्वारा दिनांक 22.02.2022 को किया गया। निरीक्षण के समय पायी गयी कमियों के दृष्टिगत आपकी इकाई के विरुद्ध रु० 2,75,000/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति आख्या बोर्ड मुख्यालय प्रेषित कर दी गयी है।

मा० अधिकरण द्वारा दिनांक 05.07.2022 को प्रकरण में सुनवाई करते हुए निम्न आदेश पारित किये गये हैं:-

"...Let the State PCB take further remedial action and file compliance report. It may also put the said Facilities to notice of these proceedings, to enable them to file compliance affidavits and to show-cause why action be not taken against them for the past violations....."

उक्त आदेश के अनुपालन में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 05.07.2022 की प्रति संलग्नकर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।

भवदीय

(उत्सव शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, गाजियाबाद।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010



क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : ०२२/एन०जी०टी०-128/ओ०ए०नं-334/2021/2022

दिनांक 14/07/2022

M/s. Le Crest Hospital,
Plot No-INS-13, Budh Chowk, Sector-4, Vasundhara,
Ghaziabad

विषय: मा० एन०जी०टी० नई दिल्ली में योजित ओ०ए० संख्या 334/2021 Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश दिनांक 05.07.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित 334/2021 Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश के अनुपालन में आपकी इकाई का निरीक्षण संयुक्त समिति द्वारा दिनांक 22.02.2022 को किया गया। निरीक्षण के समय पायी गयी कमियों के दृष्टिगत आपकी इकाई के विरुद्ध रु० 1,95,000/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति आख्या बोर्ड मुख्यालय प्रेषित कर दी गयी है।

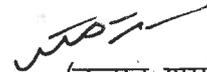
मा० अधिकरण द्वारा दिनांक 05.07.2022 को प्रकरण में सुनवाई करते हुए निम्न आदेश पारित किये गये हैं:-

"...Let the State PCB take further remedial action and file compliance report. It may also put the said Facilities to notice of these proceedings, to enable them to file compliance affidavits and to show-cause why action be not taken against them for the past violations....."

उक्त आदेश के अनुपालन में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 05.07.2022 की प्रति संलग्नकर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।

भवदीय


(उत्सव शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, गाजियाबाद।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108



Uttar Pradesh Pollution Control Board

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

171002/UPPCB/Ghaziabad(UPPCBRO)/CTO/both/GHAZIABAD/2022

Date: 02/12/2022

To,

M/s

**ATLANTA MEDIWORLD MULTI SPECILALITY HOSPITAL AND RESEARCH CENTER
A UNIT OF RRM SERVICES**

Plot No.- NH 01, Sector-14, Near Atal chowk, Vasundhara, Ghaziabad,
UP,GHAZIABAD,201012

Application Id-
18784789

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to ATLANTA MEDIWORLD MULTI SPECILALITY HOSPITAL AND RESEARCH CENTER A UNIT OF RRM SERVICES located at Plot No.- NH 01, Sector-14, Near Atal chowk, Vasundhara, Ghaziabad, UP,GHAZIABAD,201012. subject to the provisions of the Water Act, Air Act and the orders that may be made further and subject to following terms and conditions :-

1. This CCA ATLANTA MEDIWORLD MULTI SPECILALITY HOSPITAL AND RESEARCH CENTER A UNIT OF RRM SERVICES granted for the period from 30/11/2022 to 31/07/2023 and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Hospital-100 Beds		Metric Tonnes/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	6.0 KLD	Septic Tank	Through sewer line connected to STP
Industrial	4.0 KLD	ETP	Through sewer line connected to STP

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	BOD	<30 mg/l
2	COD	<250 mg/l
3	Oil and Grease	<10 mg/l
4	TSS	<100 mg/l

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
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3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG SET 125 KVA	HSD	1	Particulate Matter	AS PER CPCB NORMS
2	DG SET 325 KVA	HSD	2	Particulate Matter	AS PER CPCB NORMS

Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	1	Particulate Matter	AS PER CPCB/CAQM NORMS
2	2	Particulate Matter	AS PER CPCB/CAQM NORMS

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.

2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof

6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.

7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.

8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be

reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.

11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point

12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1.This CTO shall be subject to order's of Hon'ble NGT in OA no. 334/2021..

2.This CTO is valid for Operation of Hospital-100 Beds only.

3.Unit should be operated in such a manner that it does not adversely affect the environment and the solid waste generated should be disposed in Eco friendly manner.

4.Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.

5.Unit should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

6.This consent is valid only for products and quantity mentioned above. HCF shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.

7.Unit shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

8.Unit shall submit quarterly monitoring reports of all stacks and ambient air quality from a certified /approved laboratory under E.P. Act 1986.

9.Unit shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

10.If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.

11.The unit shall obtain prior consent in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section 21/22 of air Act 1981 (as amended respectively).

12.For the development of the green belt the guidelines issued vide Board office order no. H10405/220/2018/02 Dt. 16-02-2018 shall be complied.

13.Unit shall submit the compliance of conditions within 01 month from receipt of this letter.

14.The board have right to modify any condition as & when require in compliance of any change in environmental guidelines and Hon'ble courts orders passed time to time.

15.Unit shall comply with various Waste Management Rules as notified by Moef & CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Trans boundary) Rules,2016, BMW Rules, 2016.

16.The unit shall ensure operation of ETP, so that the parameter of effluent will not exceed Board Norms.

17.The unit shall submit analysis report of ETP outlet from approved laboratory every quarter.

18.Unit shall submit balance sheet for fee verification.If the consent fee is due, the payment will be payable as per the rules.

19.Unit shall submit NOC for abstraction of groundwater from UPGWD.

REGIONAL OFFICER, GHAZIABAD

Copy to:

CEO-1, UPPCB, LUCKNOW

REGIONAL OFFICER, GHAZIABAD

Date: 26th September 2022

To,

Mr. Utsav Sharma
Regional Officer
Regional office, I.N. S.-2, Sector-16, Vashundhara, Ghaziabad-201012

Subject: Request/reply letter against the reference No: 1078/NGT-128/OAN-334/2021/2022 dated 14/07/2022

Dear Respected Sir,

With the reference of above subject, we have paid

Further we will make the payment as per below schedule:

- 1) Rs. 1,50,000/- through Chq No 02032730 to UP Pollution Control Board, Ghaziabad on 01st September 2022.
- 2) Rs. 1,50,000/- through Chq No 02032737 to UP Pollution Control Board, Ghaziabad on 05th September 2022.
- 3) Rs. 1,65,000/- through Chq No 02032767 to UP Pollution Control Board, Ghaziabad on 26th September 2022.

Sir,

Also we have completed all the necessary requirement as per the above subject.

Kindly consider this request letter

Thanking you



Atlanta Mediworld Multi Speciality Hospital and Research Center

Adish

Atlanta Hospital - Washimcharek

01-09-2022 TO UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW	02032730	1,50,000.00
05-09-2022 TO U.P. POLLUTION CONTROL BOARD	02032737	1,50,000.00

26-09-2022 TO UP Pollution Control Board, Lucknow	02032767	1,65,000.00
---------------------------------------------------	----------	-------------

Thanks and regards


26/9/2022

Date: 05th September 2022

To,

Mr. Utsav Sharma
Regional Officer
Regional office, I.N. S.-2, Sector-16, Vashundhara, Ghaziabad-201012

Subject: Request/reply letter against the reference No: 1078/NGT-128/OAN-334/2021/2022 dated 14/07/2022

Dear Respected Sir,

With the reference of above subject, we have paid:

- 1) Rs. 1,50,000/- through Chq No 02032730 to UP Pollution Control Board, Ghaziabad on 01st September 2022.
- 2) Rs. 1,50,000/- through Chq No 02032737 to UP Pollution Control Board, Ghaziabad through chq No on 5th September 2022
- 3) Balance Rs. 1,65,000/- on or before 20th September 2022

Sir, also we have already applied CTO online.

Kindly consider this above request

Thanking you

Atlanta Mediworld Multi Speciality Hospital and Research Center



02/9/2022
dh

Date: 01st September 2022

To,

Mr. Utsav Sharma
Regional Officer
Regional office, I.N. S.-2, Sector-16, Vasundhara, Ghaziabad-201012

Subject: Request/reply letter against the reference No: 1078/NGT-128/OAN-334/2021/2022 dated 14/07/2022

Dear Respected Sir,

With the reference of above subject, we have paid Rs. 1,50,000/- through Chq No 02032730 to UP Pollution Control Board, Ghaziabad on 01st September 2022.

Further we will make the payment as per below schedule:

- 1) Rs. 1,50,000/- on 3rd September 2022
- 2) Balance Rs. 1,65,000/- on or before 20th September 2022
- 3) we have already applied CTO online.

Kindly consider this above payment plan request

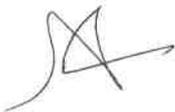
Thanking you



Atlanta Mediworld Multi Speciality Hospital and Research Center

Affr
Utsav Sharma
dh

C-09-2022 12:09:38	TO UTTAR PRADESH POLLUTIO	02032730	1,50,000.00	1,22,41,746.6807
C-09-2022 12:09:10	Charges for PORD Customer		17.41	1,22,41,764,000.07


 P. P. Malhotra
 P. P. Malhotra
 P. P. Malhotra





Transaction Details :

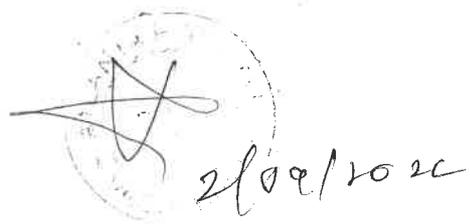
Payment Reference No./ Order No. : **UP01522090214171558**
Status : **SUCCESS**
Transaction Amount : **120000**
Transaction ID : **70557877**
Transaction Date and Time : **2022-09-02 14:17:15**
Entrepreneur ID : **UPSWP220498494**
Unit ID : **UPSWP22049849401**
PayIDFromBank ID : **224508516257**

Proceed to Next Action

[Handwritten Signature]
Dr. Akhshay Kumar



	Yellow		Red		White	Bag						
	Bag	kg	Bag	kg	kg	kg						
1/8/22	2	5	5	6								
2/8/22	6	15	5	10		2						
3/8/22	4	6	1	3								
4/8/22	7	14	6	12		2						
5/8/22	3	4	2	3								
6/8/22	6	16	4	10		2						
7/8/22		50	N 11	aw								
8/8/22	3	5	2	4								
9/8/22	5	10	4	13		2						
10/8/22	2	4	3	5								
11/8/22												
12/8/22		8		5								
13/8/22	5	12	4	10		2						
14/8/22												
15/8/22												
16/8/22	3	18	6	13		4						
17/8/22	3	6	2	3								
18/8/22	4	12	3	10		3						
19/8/22	3	6	2	3		1						
20/8/22	5	11	4	10		2						
21/8/22												
22/8/22	4	5	2	3								
23/8/22	6	15	8	10		2						
24/8/22	2	4	3	5		1						
25/8/22	4	12	5	11		3						
26/8/22	3	6	2	2								
27/8/22	4	14		10		3						
28/8/22												
29/8/22	4	5	3	8								
30/8/22	8	12	5	13		3						



 2/09/2022

	Yellow	kg	Red	kg	White	1	kg	Total		UPITEREN	
1/7/22	3	6	2	3				14	U1		⊙
2/7/22		15		6		1	2	23	U1	11	⊙
3/7/22											
4/7/22	4	7	3	6				14	U1	11	⊙
5/7/22	2	12	5	10				24	U1	11	⊙
6/7/22	3	6	2	4		1	2	12	U1	11	⊙
7/7/22	4	11	5	10		1	2	23	U1	11	⊙
8/7/22	3	8	2	4				7	U1	4	⊙
9/7/22	2	12	4	10		1	2	24	U1	11	⊙
10/7/22											
11/7/22	4	5	2	2				8	U1	11	⊙
12/7/22	5	12	4	10		2	3	25	U1	11	Kadua
13/7/22	4	6	3	4				10	U1	11	⊙
14/7/22	5	10	4	11		1	3	21	U1	11	⊙
15/7/22	3	5	2	3		1	1	9	U1	11	⊙
16/7/22	5	10	3	12		1	2	24	U1	4	⊙
17/7/22											
18/7/22	3	6	2	3		1	1	10	U1	11	⊙
19/7/22	6	12	5	8		1	2	22	U1	11	⊙
20/7/22	3	4	2	3			2	9	U1	11	⊙
21/7/22	4	10	5	13		1	1	24	U1	11	⊙
22/7/22	3	5	2	9				8	U1	4	⊙
23/7/22	7	13	6	10		9	2	25	U1	4	⊙
24/7/22	3	10	4	13		1	3	26	U1	4	⊙
25/7/22	4	13	6	20		5	2	40	U1	4	⊙
26/7/22	4	6	2	3				9	U1	4	⊙
27/7/22	6	13	4	10		1	2	25	U1	11	⊙



2/09/2022

Date	yellow		Red		KS	Date	Babu		Date
	KS	KS	KS	KS			KS	KS	
1/8/22	2	4	3	5					
2/6/22	4	10	2	6					
3/16/22	6	15	3	6					
4/16/22	0	4	1	2					
5/16/22		SU	NU	du					
6/16/22		M							
7/16/22		M							
8/16/22	1	6	2	4					
9/16/22	1	7	2	3					
10/16/22	2	4		2					
11/16/22	3	6		5					
12/16/22	2	5	0	N	du				
1/16/22	2	7		4					
2/16/22	4	10		7					
3/16/22	2	5		3					
4/16/22	0	3		6					
5/16/22	2	5	3	7					
6/16/22	4	10	3	8					
7/16/22									
8/16/22	3	5	2	3					
9/16/22	4	12	3	6					
10/16/22	2	4	0	5					
11/16/22	4	10	5	8					
12/16/22	3	7	2	5					
1/16/22	4	13	5	10					
2/16/22	3	8	2	4					
3/16/22	4	12	3	10					
4/16/22	3	5	4	7					
5/16/22		12		8					



21/09/2022

GRS Report

204	UPI15FT0584	Idle	0 H 2 M	28.79302, 77.4772	Delhi-Meerut Rd, Duhal, Basantpur, Satli, Uttar Pradesh-201003, India	2022-09-01 09:33:46
205	UPI15FT0584	Stop	0 H 4 M	28.6624, 77.41375	Unnamed Road, Marium Nagar, Sewa Nagar, Ghaziabad, Uttar Pradesh-201003, India	2022-09-01 09:58:02
206	UPI15FT0584	Stop	0 H 1 M	28.66534, 77.38043	Rail Kuni Apartment, Maharaaja Agrasen Marg Vasundhara (Sector 3), Ghaziabad, Uttar Pradesh-201012, India	2022-09-01 10:29:40
207	UPI15FT0584	Stop	0 H 1 M	28.66841, 77.37495	324, Sector: 4, Sector 2C, Vasundhara, Ghaziabad, Uttar Pradesh-201012, India	2022-09-01 10:43:09
208	UPI15FT0584	Stop	0 H 8 M	28.65799, 77.36079	Aadya Traders, Maharaaja Agrasen Marg Vasundhara (Block B Sector 14), Ghaziabad, Uttar Pradesh-201012, India	2022-09-01 11:01:06
209	UPI15FT0584	Stop	0 H 1 M	28.65799, 77.36073	Aadya Traders, Maharaaja Agrasen Marg Vasundhara (Block B Sector 14), Ghaziabad, Uttar Pradesh-201012, India	2022-09-01 11:11:11
210	UPI15FT0584	Stop	0 H 6 M	28.65766, 77.361	Aadya Traders, Maharaaja Agrasen Marg Vasundhara (Block B Sector 14), Ghaziabad, Uttar Pradesh-201012, India	2022-09-01 11:14:15
211	UPI15FT0584	Stop	0 H 21 M	28.65537, 77.35959	Supermax Boiler Services, Vasundhara (Sector 15), Ghaziabad, Uttar Pradesh-201012, India	2022-09-01 11:25:14
212	UPI15FT0584	Stop	0 H 2 M	28.65468, 77.35709	440, Pocket B, Sector 16, Vasundhara, Ghaziabad, Uttar Pradesh-201012, India	2022-09-01 11:50:02
213	UPI15FT0584	Stop	0 H 3 M	28.65177, 77.35282	Siddhi Vinayak Associates, Vasundhara (Satyam Khand Sector 19), Ghaziabad, Uttar Pradesh-201012, India	2022-09-01 12:00:08
214	UPI15FT0584	Idle	0 H 1 M	28.64744, 77.35294	Hindon Elevated Road, Kinauni Village, Vasundhara, Ghaziabad, Uttar Pradesh-201012, India	2022-09-01 12:04:58
215	UPI15FT0584	Stop	0 H 53 M	28.7011, 77.4218	Tea Stall, Raj Nagar Extension Road Rajnagar Extension, Ghaziabad, Uttar Pradesh-201003, India	2022-09-01 12:25:35
216	UPI15FT0584	Stop	0 H 31 M	28.79798, 77.51695	Upper Ganga Canal Rd, Uttar Pradesh-201206, India	2022-09-01 13:50:21
217	UPI15FT0584	Idle	0 H 1 M	28.79798, 77.51693	Upper Ganga Canal Rd, Uttar Pradesh-201206, India	2022-09-01 14:21:36
218	UPI15FT0584	Stop	9 H 17 M	28.72812, 77.47262	Shop, Meerut Road Madhuban Bapudham, Ghaziabad, Uttar Pradesh-201003, India	2022-09-01 14:41:18



Hoel 2022



ENVIRO-TECH SERVICES

An Analytical Laboratory



ISO 9001/14001/45001

ETS-LAB

(A GOVERNMENT APPROVED LAB)

(An ISO 9001:2015, 14001:2015 and 45001-2018 Certified Company)

Plot No. 1/32, South Side G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001

Email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063

TEST REPORT

TEST REPORT NO.: ETS/1144-35/08/2022

URLNO.TC877122000114435F

DATE OF REPORT: 30.08.2022

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/S ATLANTA MEDIWORLD MULTI SPECIALITY HOSPITAL & RESEARCH CENTRE (A UNIT OF RRM SERVICES) PLOT NO-NH-01, SECTOR-14, NEAR ATAL CHOWK VASUNDHARA, GHAZIABAD (U.P)

Date of Sampling : 26.08.2022

Analysis Start Date : 26.08.2022

Analysis End Date : 30.08.2022

Sample ID No : 1144-35

Sampling Done By : BY CUSTOMER

Sample Description : E.T.P.

Sampling Location : E.T.P.OUTLET

Sampling Method : ETS/STP/WATER-02

Sample Quantity : 2.0Ltr.

Packing Condition : SEALED

Packed In : P.V.C. BOTTLE



TC-8771

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)		Test Method
				Inland Surface Water	Public Sewers	
1	pH	...	7.24	5.5 - 9.0	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	35.6	100	600	APHA 2540-D
3	Oil & Grease, (O & G)	mg/L	3.8	10	20	APHA 5520-D
4	Biological Oxygen Demand(BOD _{3@27°C})	mg/L	21.8	30	350	IS: 3025 (Part-44)
5	Chemical Oxygen Demand,(COD)	mg/L	135.0	250	Not Specified	APHA 5220-B

*****End of Test Report*****



CHECKED BY
SHRADDHA GUPTA

Page 1 of 1

Enviro-Tech Services

Pushkar Mittal
Lab In-charge
AUTHORIZED SIGNATORY

Format No ETS/LAB/TR-10, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

Note:-

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.
3. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
4. The results indicated only refer to the tested samples and listed applicable parameters.
5. No complaint will be entertained if received after 7 days of issue of test report.
6. Our liability is limited to invoice value only.



ATLANTA MEDIWORLD MULTI SPECIALITY HOSPITAL AND RESEARCH CENTER Plot No. NH-01, Sector-14, Atal Chowk, Vasundhara, Ghaziabad
 Phone : 0120-2882999, 4735555

PURCHASE ORDER

Store Name **General Store**

Supplier Name : **BUTTRFLY SOFTWARE LLP**
 Supplier Address : **HOUSE NO 1139, SEC-69, MOHALI, SAS NAGAR, PUNJAB**
 Supplier GSTIN : **03AAMFB2419C1Z2**

PO No. : **22-23/9**
 PO Date : **02/09/2022**
 PO Status : **PO Authorized**
 MMRRDI GSTIN No. :

Sno	Item Name	HSN Code	Item Unit	Qty	Free Qty	Rate	Amount	Disc. %	SGST %	SGST %	IGST %	MRP
1	MOBILE APP.	9018	NOS	2.00	0.00	0.10	0.20	0.00	0.00	0.00	0.00	100.00
2	BLUETOOTH WEIGHING SCALE 16"×16" (30 KG)	9018	NOS	1.00	0.00	18000.00	18000.00	0.00	0.00	0.00	18.00	20000.00
3	URL	8423	NOS	1.00	0.00	1500.00	1500.00	0.00	0.00	0.00	18.00	3000.00
4	BARCODE STICKERS	4821	NOS	1.00	0.00	1500.00	1500.00	0.00	0.00	0.00	18.00	3000.00
5	SOFTWARE CHARGE, SERVER RENT, DATA BACKUP	84212900	NOS	12.00	0.00	2000.00	24000.00	0.00	0.00	0.00	18.00	0.00

Net Amount:

52240

Amount in words :- (Rs.) Fifty Two Thousand Two Hundred Forty Only And Twenty .

Charge	Amount
IGST 18.00 %	7740.00
Edu. Cess 34.72 %	1500.00

Seller's Acceptance

We acknowledge the receipt of the PO and have read & understood the terms and conditions of the supply we confirm that supply will be made accordingly.

Vendor :

Buyer

ATLANTA MEDIWORLD MULTI SPECIALITY HOSPITAL AND RESEARCH CENTER
 (Commerical Head)

[Handwritten Signature]
 Authorized By

Prepared By:

Approved By





niac atlanta <niacatlanta@gmail.com>

REGARDING DISPOSAL OF ETP SLUDGE

2 messages

GANPATI SCRAPS <scrapsganpati@gmail.com>
To: Niacatlanta@gmail.com

2 September 2022 at 12:53

Dear concern,

Greetings of the day;;

We got a query from your side that your organization is having hospital situated at VASUNDHARA, GHAZIABAD and is willing to enter in agreement for safe disposal of ETP waste generated at your site.

For this i would like to inform you that we are a company situated at Meerut and will provide services with required compliances.

Amount for annual agreement will be Rs. 15,000 per annum and 5,000 per quarter.

Logistic charges for picking sludge will be extra, on the basis of actual weight.

Thanks & Regards

Team GANPATI SCRAPS

niac atlanta <niacatlanta@gmail.com>
To: GANPATI SCRAPS <scrapsganpati@gmail.com>

2 September 2022 at 13:26

Dear Sir

As per telephonic conversation and mail sent. We are pleased to inform you that we have accepted the terms and conditions.

1. We are interested to enter in agreement for safer disposal of ETP.
2. We are interested in signing the agreement of Rs. 15000/-

An early action in this regard will be highly appreciated

Thanks & regards

Atlanta hospital

Ghaziabad

[Quoted text hidden]

Handwritten signature
Per Atul Kulkarni
2/09/2022



Atlanta Mediworld

Name: Atlanta Mediworld
 Street Address: Sector-14, Atal Chowk
 Vasundhara, Ghaziabad (UP)201012
 Phone: +91(120) 2882999, 4735555, 8527123123
 E-mail: info@atlantamediworld.com



Work Order # AM 22-23/105

Date:31 August 2022.

Client Information

Name: DELTA POWER SYSTEMS

E-mail: delpower1@gmail.com

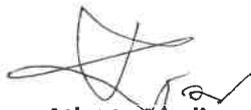
Phone: 9811500096

Street Address: 32 - RAJA GARDEN, NEW DELHI - 110015.

S.NO	DESCRIPTION	QTY	UNIT	RATE	AMOUNT
1	Supply,fabrication & Instllation of 125 mm MS pipe for 125 KVA DG Set.	15	Mtrs	2200.00	33000.00
2	Supply,fabrication & Instllation of 150 mm MS pipe for 320 KVA DG Set.	15	Mtrs	2700.00	40500.00
3	Supply & Insulation of 125 mm MS pipe with 50 mm mineral wool & 26 SWG Al sheet.	15	Mtrs	1000.00	15000.00
4	Supply & Insulation of 150 mm MS pipe with 50 mm mineral wool & 26 SWG Al sheet.	15	Mtrs	1100.00	16500.00
5	Supply & Insulation of DG Silencer with 50 mm mineral wool & 26 SWG Al sheet.	2	NOS	7500.00	15000.00
6	Supply & Fabrication of MS Support for Pipe Support.	200	Kg	125.00	25000.00

TOTAL AMOUNT	145000.00
GST 18%	26100.00
NET AMOUNT	171100.00

Work should be completed within 10 days from date of WO.


 Atlanta Mediworld



Multi Specialty Hospital and Research Center

FEASIBILITY REPORT

FOR

(PHYSIO-CHEMICAL TREATMENT)
EFFLUENT TREATMENT PLANT OF
CAPACITY 5M³/DAY
LOCATED

AT

Atlanta Mediworld Multispecialty Hospital

Plot No. NH-01, Sector-14,

Vasundhara, Ghaziabad (U.P.) India.

PREPARED BY.-

RMD ENVIRO ENGINEERS PVT. LTD.

Regd. Office: Fafrana Road,

Modinagar, Ghaziabad, U.P.201204

INTRODUCTION

Atlanta Mediworld Multispecialty Hospital promoted by renowned team of CEO lead by Dr: Ravindra Singh Acclaimed as a specialist in the Hospital industry, she has been spearheading the services for over 10 years. Leveraging on his expertise and leadership, He has successfully added an array of exquisite brands of Hospital in the city of Ghaziabad to serve the needy peoples.

At Atlanta Mediworld Multispecialty Hospital, our highly experienced and passionate management team ensures that we keep pace with the changing business dynamics and global competition.

There is increase in pollution and occupational health hazard due to industrialization and increase in automobiles pollution. Keeping in view of the above hazard and early accurate diagnosis and proper treatment of disease, it has been planned to set-up a health care facility.

The unit is modern waste Water Treatment, recirculation facilities and also will be provided with new age safety and fire protection and effluent treatment systems.

Installed ETP in Hospital should be non-polluting plant and only effluent generated will be washing of Equipments from OT activities, Water used in the Operation Theaters etc.

We understand that the effluent is generated from Washing of lab activities, Operation Theaters, Dialysis Unit and Blood Bank etc. The discharge shall be about 5 KL in 24 hrs. We installed installing ETP of 5 **KLD** capacity plant. The installed plant is sufficient after expansion also. It is only require increasing the running hours of ETP. The effluent is pollutants viz; pH, TSS, Oil & Grease, COD, BOD. After Equalization expected characteristics of effluent is presented in table-1. We install having ETP on the principle of Physio-chemical treatment. This is described in brief in following paragraph.

TABLE - 2

Sr. No.	DESCRIPTION	DESIGN DATA	STANDARDS
1	Ph	7-8	6-9
2	TSS mg/l	400	100
3	BOD5 mg/l	120	30
4	COD mg/l	600	250
5	Oil & Grease mg/l	10	10

The above study resulted in the following conclusions:

- A new Effluent Treatment Plant (ETP) need to be installed to minimize the pollution load from the Process.
- An Equalization Tank is recommended to be constructed before the ETP
- At present volume of process water needs to be treated is **5 M³/Day**.
- The ETP will consist of two stage treatment system as mentioned below :
 - i. Physico- chemical treatment.
 - ii. Tertiary Treatment.
- The chemically treated effluent will be finally filtered through slow sand filter before using as recycled water in our garden.
- The physico-chemical process would be operated under the principle of coagulation-flocculation-sedimentation and alum or poly aluminium chloride would be used as coagulant and pH would be controlled by adding lime dose according to the requirement.
- A regular laboratory analysis for monitoring of the performance of ETP is recommended.

The System has been installed for the treatment of Effluent Treatment Plant suitable for 5 M3/Day (Maximum) flows using appropriate treatment technology.

The present report is for the treatment of Effluent which will be generated during the process. The operation hrs of the plant has been considered for about 6-7 hrs.

The following aspects have been covered in the report.

- i. Identification of unit sources of waste generation and the estimation of quality and quantity of the same.
2. The methods of treatment along with their design calculations and flow diagrams.

It is proposed to use all the treated effluent for the horticulture purpose. Hence, the system shall be of zero discharge.

Methodology:

Based on the analysis of waste water parameters of this Health Care Establishment situated at **Plot No. NH-01, Sector-14, Vasundhara, Ghaziabad (U.P.) India**, the following unit operation has been installed:

- i. Physico-chemical treatment
- ii. Tertiary Treatment

Physico-chemical Treatment

The raw wastewater shall be added with following chemicals separately and treated with rapid mixing/slow mixing (10 Mins) and settling.

- a) Poly Aluminum Chloride.
- b) Sodium hydroxide - or **caustic soda**
- c) Polyelectrolyte.

PROCESS DETAIL

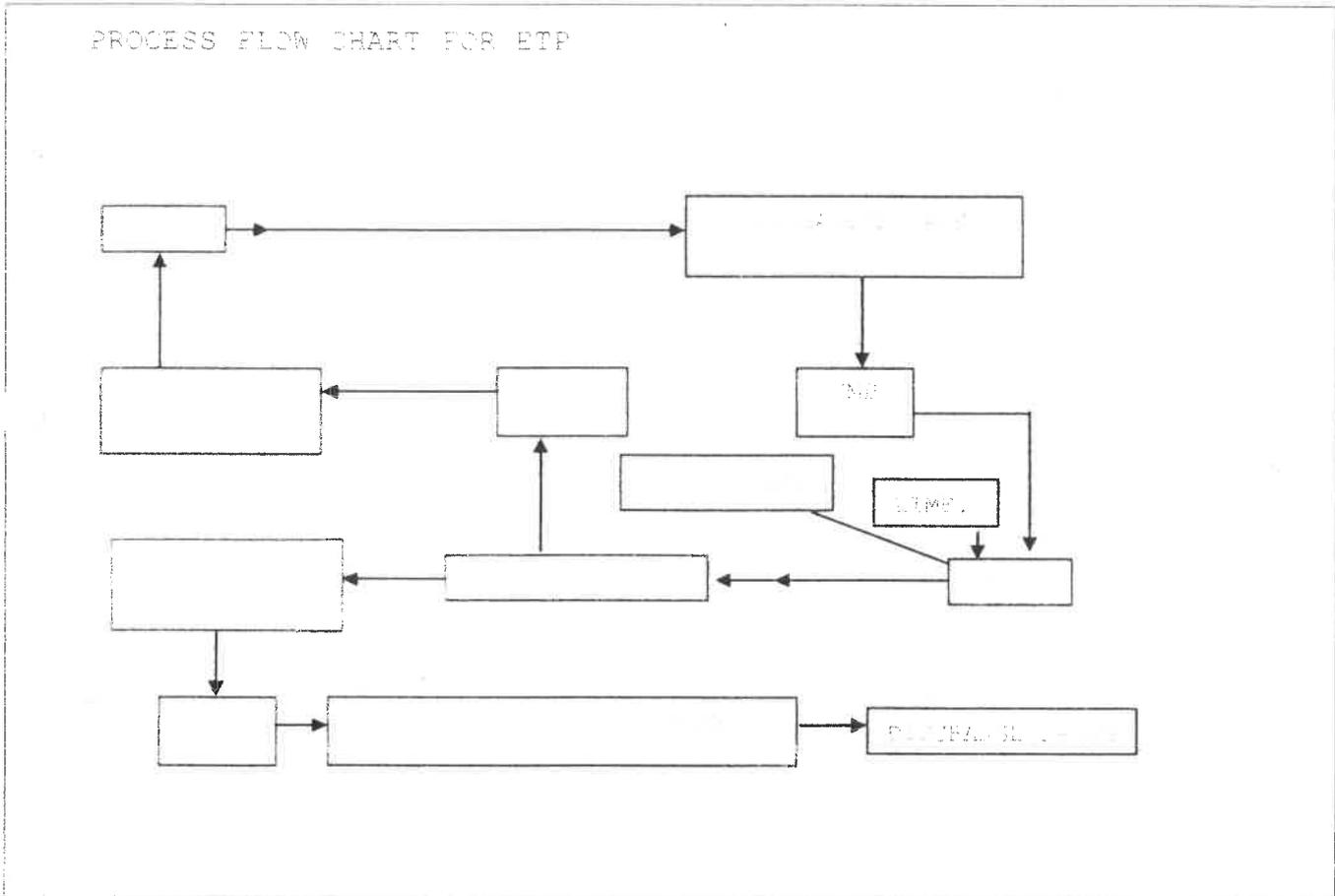
WASTE WATER TREATMENT SCHEME:

The suggested treatment scheme is, standard method of treatment based on Physio-chemical treatment and process flow is presented in figure. The installed treatment scheme is continuous process to treat 5 KLD. It is describe in following paragraphs.

The first unit is Equalization tank of capacity 0.5 KL (Approx.). The equalized wastewater is pumped by 0.5 HP pump, to Mixer tank. Here lime solution is slowly added from lime dosing tank. The pH is raised to 8-8.5. Here Alum and polyelectrolyte is also added from the Alum dosing tank to bring down the pH to 6.5-7.5. The flocs are formed. And polyelectrolyte helps to make these flocs to become bigger and easier to settle down.

The effluent moves to Tube settler where flocs are allowed to settle down in the hopper. Clear water comes out from the top and moves to intermediate tank. The water is pumped pressure sand filter and activated carbon column to further polish the treated water. **The treated water can be reuse in irrigation, toilet flushing, chiller/ cooling tower, floor cleaning etc.** The sludge settle down in hopper is withdrawn to sludge drying beds. The sludge, which is non toxic in nature, can be used as landfill.

TREATMENT SCHEME



THANK YOU

Annual report

Year 2022/Month	Waste collected (Kg)
January	233
February	173
March	260
April	251
May	258
June	242
July	256
Aug	311
Sep	0
Oct	0
Nov	0
Dec	0

This report is given by M/s Synergy Pvt. Ltd.

2/04/2022
For Atal Chok Vasundhara





उत्तर प्रदेश UTTAR PRADESH

08AE 821843

AGREEMENT

GZB-542

This agreement is made and executed at Meerut on Feb 01, 2022 and shall be valid only when endorsed through a SEAL of Synergy Waste Management (P) Ltd.



BY AND BETWEEN

Synergy Waste Management (P) Ltd., having its Registered Office at 517-518, 5th Floor, D-Mall, Rohini West, New Delhi - 110085 (CIN No.- U74999DL2005PTC283340), hereinafter referred to as 'Service Provider', duly represented by its Authorized Signatory.

AND

Name of Health Care Establishment (HCE): ATLANTA MEDIWORLD MULTI SPECIALITY HOSPITAL & RESEARCH CENTRE (A UNIT OF RRM SERVICES) GZB (Hereinafter referred to as WASTE GENERATOR),

MANINDER SINGH
 MANINDER SINGH (RTHO)
 MANINDER SINGH (RTHO)
 ATLANTA HOSPITAL
 SEC-14, VASUDDHRA GZB.



4. The Terms of Payment

4.1 That the WASTE GENERATOR shall pay One Time Non-Refundable Membership Registration Fee of Rs. NIL/-.

4.2 That the WASTE GENERATOR has paid an amount equal to NILL months of service charges as refundable/ adjustable interest free security deposit.

4.3 Rs.5720.0(Rs.Five Thousand Seven Hundred Twenty Only.) per month for bedded Health Care facility (No. of Beds-35-Thirty Five)

For the service of collection, transport, treatment & disposal of BMW, subject to the condition of weight limit of 190.0 kg per month. Excess weight shall be charged @Rs.30.0 per kg. The above rates are EXCLUSIVE of GST & any other govt. charges if becomes applicable at any point of time.

That the Waste Generator has made a payment of Rs. NILL/-. (Rupees NILL/-. as advance payment for NILL months.

4.4 That the WASTE GENERATOR undertakes to make the payment through 'Account Payee Cheque or Demand Draft / NEFT' in favour of the Synergy Waste Management (P) Ltd., on or before 7th day of each successive month and thereafter the interest @ 18% for p. a shall be charged by the Service Provider if the payment is not made within the stipulated period.

4.5 That if in any case cheque is bounced besides , actual bank charges, a sum of Rs. 300/- extra will be charged.

4.6 That the jurisdiction of Court in all disputes shall be Delhi to try, entertain & dispose of any dispute between the parties there to.

5. Limitation of Liability

That neither party shall be liable to the other for any indirect, special, or consequential damages of any kind, including, but not limited to, loss of profits arising in any manner from this agreement regardless of the foreseeability thereof.

6. Force Majeure

That the Parties are not liable for any default or delay in the performance of their respective obligations under the terms of this Agreement; to the extent such default or delay is caused by an event beyond the reasonable control of the either of party, whichever entity is unable to perform (the "Non-Performing Party").

A Force Majeure Event includes but is not limited to, fire, flood, earthquake, elements of nature, acts of war, terrorism, riots, civil disorders, rebellion, strike, lockouts, or any other act or omission of God, government or any other party beyond the Party's control or responsibility. Force Majeure Events shall not give rise to any claim against the other Party; nor shall any default or delay, due to a Force Majeure Event, be deemed a breach of

7. Indemnification

That the WASTE GENERATOR shall indemnify, defend and hold harmless the service provider, its shareholder, officers, directors, employees, representatives, agents and assignees from and against any and all Claims asserted against, imposed upon or incurred, due to, arising out of or relating to any breach by WASTE GENERATOR of any representation, warranty, term, condition or covenant set forth in this Agreement

WINDER SINGH
WIBEL MS (PRT 10)
WON. NO. 100, 1598
WANTA HOSPITAL
WASINDHRA GZB.

Constitution **PARTNERSHIP**

Address of the (HCE) : **PLOT NO. NH-01, SECTOR-14, NEAR ATAL CHOWK, VASUNDHARA, GHAZIABAD, UTTAR PRADESH 201012**

Address of the HCE's parent concern (if different from above address) :

-N.A.-

Landline : _____ Mobile : _____

Email : _____

Name of the Individual / Proprietor / Partner / Other (specify) **PARTNER**

DR. RAVINDER / DR. AMIT TYAGI (Mobile No.) **9312502752**

Registration Number : _____ / (New Hospital / Clinic / Diagnostic Centre)
(Registration to be applied).

Landline No. : _____ E-mail ID : **tyagimegha0831@gmail.com**

Authorized representative of Waste Generator: _____
(If different from Doctor)

Designation: _____ Contact No. : _____

RECITALS

Whereas the Service Provider has been duly authorized by **U. P. Pollution Control Board (UPPCB)** under the provisions of BMW Rule 2016 for providing services of the Collection, Transportation, Storage, Treatment, and Disposal of the Bio-Medical Waste.

And whereas the Waste Generator is desirous to outsource the disposal of its Bio-Medical Waste generated by them and have approached the Service Provider for providing its services at its treatment facility located at

Subharati Medical College Campus, Subharati Puram, Meerut

And both the parties are agreed to enter into this agreement on the terms and conditions narrated hereinafter.

NOW THIS INDENTURE WITNESSETH and it is hereby covenant as follows:

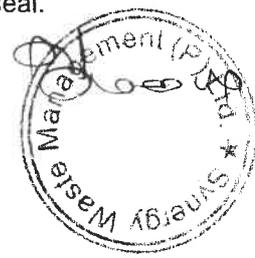
1. Validity of the Agreement

This agreement shall remain in force for a period of **1 Year / 0 Months / 0 Days** w.e.f. **Feb 01, 2022** to **Jan 31, 2023** (both days inclusive), which may be renewed further with mutual consent of both the parties.

However, if the WASTE GENERATOR does not initiate the services within 15 (fifteen) days from execution of this agreement, then this agreement shall become null & void automatically.

If the Waste Generator is a New Hospital / Clinic / Diagnostic Centre and the Registration with the Competent Authority is under process then the Validity of this agreement shall be termed as 'Provisional'. If the Waste Generator fails to submit Registration with competent authority within a period of 3 months, then this agreement shall become null & void. Once the Waste Generator submit its Registration Details, then the Service Provider shall validate this agreement with it's seal.

Handwritten signature and stamp of Dr. Ravinder Singh, Orthopedic Surgeon, Subharati Medical College Hospital, Meerut, U.P.





RMD ENVIRO ENGINEERS PVT. LTD.

Plot No.1, Fatrana Road, Modinagar - 201204, Ghaziabad (U.P.)

CASH PAYMENT RECEIPT

Original-White/Duplicate-Pink/Triplicate-Yellow

M.: 09818959186

09639901360

E-mail : rmd.enviro@gmail.com

No. 937

Date: 30/08/22

Received with Thanks from M/s. Atlanta Hospital

Vasundhara (GZB)

the sum of Rs. Eleven thousand five hundred only

by Cash Cash Payment in payment of Advance/

Final / Part Final Payment For Caustic = 10kg, Poly = 10kg, ALUM → 10kg) +

For **RMD ENVIRO ENGINEERS PVT. LTD.**

Rs. 11,500/-

Customer Signature

[Signature]
Authorized Signatory

[Stamp]
30/08/22

**SANTOSH**

Deemed to be University

Managed by Santosh Trust

06/20/22

Ref. No. ST/2022/521

Date: 23.09.2022

To,
Chief Environment Officer
(Circle-1),
U.P. Pollution Control Board,
H. No. TC – 12 V, Vibhuti Khand,
Gomti Nagar,
LUCKNOW (U.P.)

**Sub: Reply to Show Cause Notice dated 09.09.2022 issued by
UP Pollution Control Board, Lucknow.**

Respected Sir,

Reference is made to your letter no. H-81978 / C-1 / Show Cause Notice /
BMW - 3 / 2022, dated 19.09.2022.

Please find below our preliminary reply:

1. We respectfully submit that before taking any decision, kindly make available copy of inspection report done by Joint Committee office CPCB Officers; District Administration, & UPPCB Ghaziabad on dated 23.02.2022, including all the documents in connection with the inspection dated 23.02.2022 so that Santosh Medical and Dental College Hospital run by Santosh Trust may be able to submit the reply of the show cause notice dated 19.09.2022 in accordance with law.

A/E

Handwritten signature and date: 06/19/2022



We are submitting this reply by reserving its right for submitting the detailed reply after obtaining the above mentioned relevant documents as well as information with due process of law.

2. UP Pollution Control Board has imposed the Environmental Compensation as Rs. 53,97,500.00 (Rs. Fifty Three Lacs Ninety Seven Thousand & Five Hundred Only). For the said amount you have not provided the "Methodology" applied for calculating the Environmental Compensation.
3. However, without prejudice to our rights and contentions, under protest, we have already submitted the partial amount of the alleged Environmental Compensation as INR. 26,98,750.00 in UPPCB account, the details are given below in Annexure "A". The said Environmental Compensation is not imposed as per the provisions made in the Bio-Medical Waste Management Rules, 2016.
4. We have already installed the ETP / STP the details, Photograph & Copy of Test Report are given in Annexure "B".
5. For the disposal of Bio-Medical Waste, we have an agreement with SYNERGY WASTE MANAGEMENT PVT. LTD. Copy of agreement is enclosed as Annexure "C" and also enclosed herewith the copy of disposal report as Annexure "D".
6. We have already applied for Bio-Medical Waste Authorization on Nivesh Mitra Portal.



7. We also enclosed herewith the photograph of Bins where Bio-Medical Waste Collected in premises of Santosh Medical & Dental College Hospital run by Santosh Trust as **Annexure "E"**.

Looking to our Keeness to preserve the environment, we humble request your goodself to please waive off the amount in respect to Environmental Compensation.

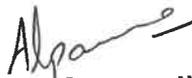
We respectfully request your goodself that prior to taking any further legal action, we hereby further request you to kindly depute some of your officers for the verification of above submission and also request you to revoke the Show Cause Notice & drop the legal action if any.

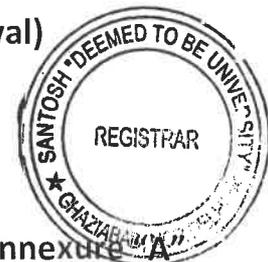
We assure you that we shall comply with the provision of Bio-Medical Waste Management Rules, 2016 as amended to date.

This is for your information and necessary action please.

Thanking you.

Yours Sincerely,
for **M/s. Santosh Deemed to be University,**


(Dr. Alpana Agarwal)
Registrar



Enclosures:

1. **Account Details of Submission INR. 26,98,750.00 – Annexure "A"**
2. **Photograph of ETP & STP and Test Report – Annexure "B"**
3. **Copy of Bio-Waste Agreement – Annexure "C"**
4. **Copy of Disposal Report – Annexure "D"**

5. Photograph of Bins – Annexure “E”

Copy to:

The Regional Officer,
U. P. Pollution Control Board,
Sector - 16,
Vasundhra,
Ghaziabad (U.P.)



ANNEXURE – A

AN

ICICI Bank

ICICI Bank Advice Receipt
8/30/22 4:33 PM

Transaction Details

Account Number: 125601001990

Transaction Date: 30-08-2022 00:00:00

Transaction Amount: INR 26,98,750.00

Debit/Credit: Debit

Transaction Description : RTGS/ICIR420220830005
38025/UBIN0570150/

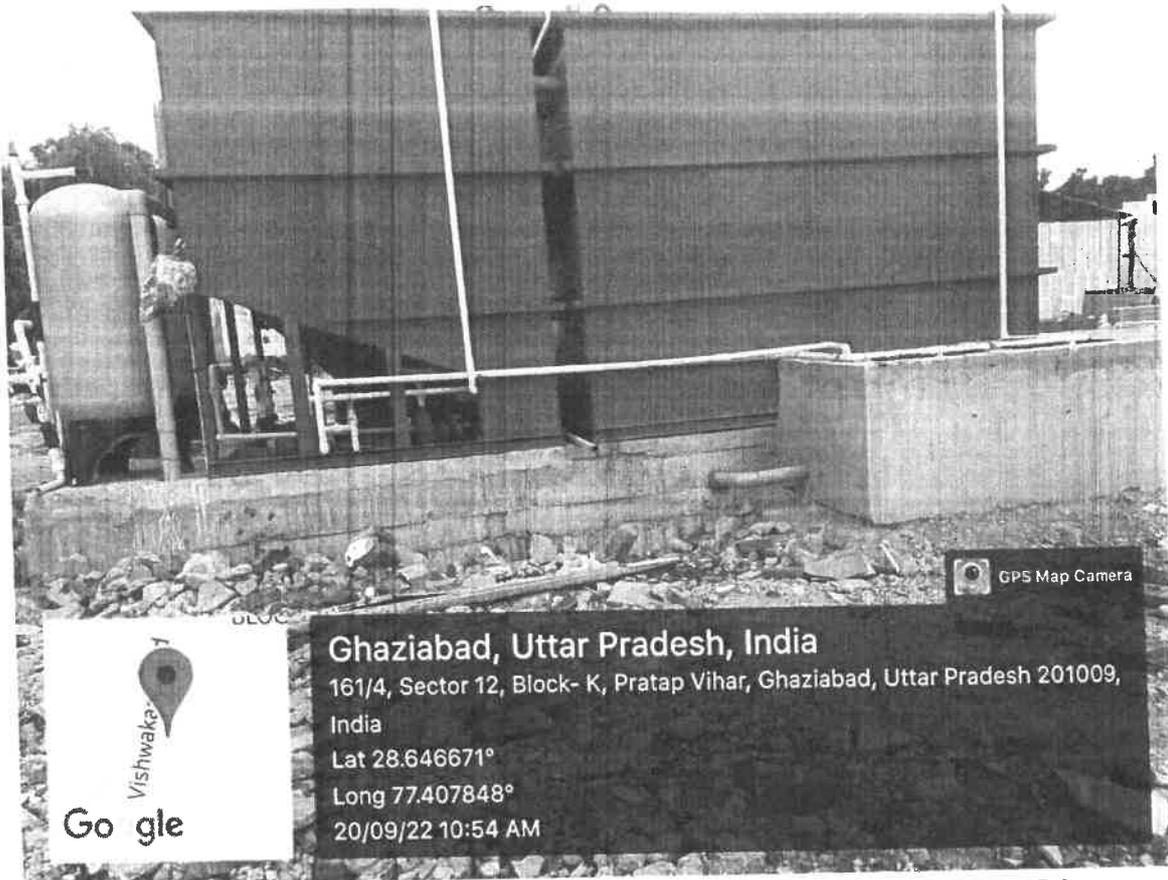
**Note: This is an electronically generated receipt and
does not need any signature.**

Date and Time: 30/08/2022 4.33 PM

Page 1 of 1

ANNEXURE – B

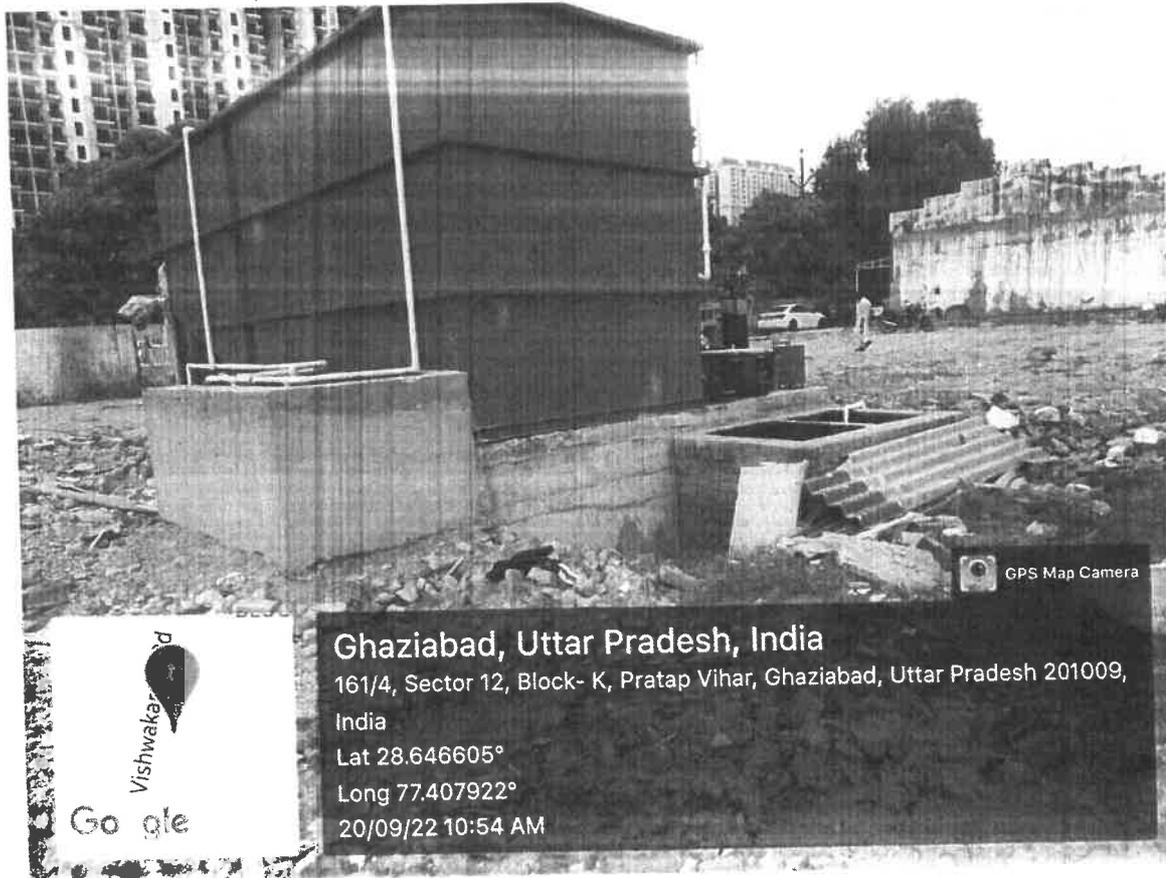
Annexure – “B”



Ghaziabad, Uttar Pradesh, India
161/4, Sector 12, Block- K, Pratap Vihar, Ghaziabad, Uttar Pradesh 201009, India
Lat 28.646671°
Long 77.407848°
20/09/22 10:54 AM

M/s. SANTOSH DENTAL COLLEGE & HOSPITAL

No. 01, Santosh Nagar, Pratap Vihar, Ghaziabad (U.P.) - 201009



Ghaziabad, Uttar Pradesh, India
161/4, Sector 12, Block- K, Pratap Vihar, Ghaziabad, Uttar Pradesh 201009, India
Lat 28.646605°
Long 77.407922°
20/09/22 10:54 AM



ITS LABORATORY

Laboratory: A-91, Sector-80, Phase-2, Noida, Gautam Budh Nagar - 201301, (U.P)
 M.: 09911659800, 9305780312, 09958849764, 07210888634
 Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itrlclab@gmail.com
 An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory



TEST REPORT

WASTE WATER SAMPLE ANALYSIS

REPORT NO.	WW-240822-01	PAGE	1 of 1
REFERENCE LATTER NO.	N/A	SERVICE REQUEST DATE	24.08.2022
REPORT ISSUE DATE	30.08.2022	SAMPLE RECD. ON	24.08.2022
NAME & ADDRESS OF CUSTOMER		SAMPLE DETAILS	
M/S – SantoshTrust Santosh Dental College Pratap Vihar Ghaziabad		Description : One ETP & STP Combined Outlet water sample Given By Customer on 24.08.2022 Sample Marking : ETP & STP Plant (Combined) 80+20 KLD Sample Procedure : IS:3025 Sample Quantity & Packing : 02/0.5 Ltr.& Plastic/Glass Bottle Analysis Done on : 24.08.2022 to 30.08.2022	

TEST RESULT

STP WATER QUALITY ANALYSIS

S. No.	Parameter	Result	Unit	Standards (CPCB) (MAX)		Test method
				Inland Surface water	Inland Surface water	
1.	pH	7.8	-	5.5-9.0	5.5-9.0	IS 3025(Pt-11)
2.	Total Suspended Solids	50.0	mg/l	100	600	IS 3025(Pt-17)
3.	Oil & Grease	<5.0	mg/l	10	20	IS 3025(Pt-39)
4.	Bio chemical oxygen demand (at 27 ^o C for 3 days)	21.0	mg/l	30	350	IS 3025(Pt-44)
5.	Chemical oxygen demand	116.0	mg/l	250	Not Specified	IS 3025(Pt-58)

End of report

Checked By

Authorized By

Terms & Conditions :

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed after 30 days from the date of issue of the test reports unless otherwise specified. 3. Any complaints about this report should be communicated in writing within 7 days of this report. 4. Total liability of our laboratory is limited to invoiced amount.

ANNEXURE – C

PAY VIA CHEQUE/NEFT
CASH NOT ACCEPTED



Synergy Waste Management Pvt. Ltd.

GZB-421

RENEWAL OF AGREEMENT



That the previous agreement executed on 01 Jun,2021, is renewed on 31 May,2022 and shall be valid only when endorsed through a SEAL of Synergy Waste Management (P) Ltd.

BETWEEN

M/s. Synergy Waste Management P. Ltd., having its Registered Office at 517-518, 5th Floor, D-Mall, Rohini West, New Delhi – 110085 and workplace at :

Subharti Dental College Campus, Subharti Puram , Nh-58, Delhi- Haridwar By Pass Road , Meerut , Uttar Pradesh

AND

Santosh Dental College & Hospital (GZB)

Address : No.1, Santosh Nagar, Pratap Vihar, Ghaziabad, Uttar Pradesh-201009

Represented By -

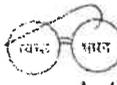
Dr. Akshay Bhargav Designation Dean, Dentist Contact No : 0000000000 , Email ID : santosh@santoshuniversity.com. The terms & conditions of the existing agreement shall remain

unchanged as mentioned in the initial agreement, except the service charges which shall be Rs. 8500.0 (Rupees Eight Thousand Five Hundred Only) per month for Medical College or Rs. N/A per bed per day having a declared bed strength of 150(One Hundred and Fifty Only) subject to the condition of weight limit of 300.00 kg / month beyond which excess weight shall be charged @ Rs.30 per kg. That the above rates are exclusive of GST the same shall be charged extra as per then prevailing rates if becomes applicable.

This agreement shall remain valid for a period of 1 Year / 0 Months / 0 Days i.e. 01-Jun-2022 to 31-May-2023.

That this agreement may be renewed further for the period and terms and conditions as agreed in between both of the parties hereto.

Authorized Signatory – Service Provider



Authorized Signatory – Waste Generator



+91-11-27933371
+91-11-27933381
+91-11-27933382



info@synergyworld.co.in
www.synergywastemgmt.com



Regd. Off: 517- 518, 5th Floor ,D-Mall, Sector - 10, Rohini, New Delhi - 110085

ANNEXURE – D

Synergy Waste Management (P) Limited



(Authorised by UPSPCB, HSPCB & BSPCB)
 Regd. off: 517-518, 5th Floor, D-Mall, Sector-10, Rohini, New Delhi-110085
 Tel.: 011-27933371, 27933381, 27933382
 info@synergyworld.co.in, www.synergyworld.co.in



DAILY COLLECTION REPORT OF BIO-MEDICAL WASTE

Name of Waste Generator Santosh Dental College & Hospital, Pratap Vihar
 Address Ghaziabad - 201009
 Period From 1/9/22 To 30/9/22

S No	Date	CITY OF BIO-MEDICAL WASTE COLLECTED										Sign of Rep.		
		Yellow Bags		Red Bags		White Container		Blue Container		Total				
		No.	Wt.	No.	Wt.	No.	Wt.	No.	Wt.	No.	Wt.			
1	1/9/22		11kg		900g		11kg		11kg					
2	2/9/22		900g											
3	X													
4	X													
5	5/9/22	2	2100g											Vasum
6	1/9/22	1	100g	1	800g									Vasum
7	7/9/22		800g		500g									Vasum
8	8/9/22	0	0		0									Vasum
9	9/9/22	1	240g	3	1700g									Vasum
10	10/9/22	1	210g	1	200g									Vasum
11	X			X			X			X			Sunday	
12	12/9/22	1	1500g	1	400g									Vasum
13	13/9/22	1	120g	1	160g									Vasum
14	14/9/22	1	1150g	1	1250g									Vasum
15														
16														
17														
18														
19														
20														
21														
22														
23														
24														
25														
26														
27														
28														
29														
30														
31														
Total														

SYNERGY PLANT LOCATIONS
 Meerut : Subharti Medical College Campus, Subharati Puram NH-58, Haridwar Delhi By Pass, Meerut-25001 (U.P.) Mobile : 09212160084
 Hisar : Plot No. 168, Sector-27 & 28, Huda Industrial Area, Hisar-125044 (Haryana) Mobile : 09212310081
 Lucknow : Khasra No. 36,37,72, Village Mohamadpur, Nawab Ganj, Barabanki-225001, Lucknow (U.P.) Mobile : 09212310065
 Bhagalpur : Khasra No.-1131-33, Ward No.3, Hanuman Ghat Road, JLNMCH, Bhagalpur-812003 (Bihar) Mobile : 09212310062
 Gaya : Plot No. 451, A.N.M. Medical College & Hospital, Sherghat Road, Gaya-823001 (Bihar) Mobile 09212310064

Authorised Rep. of Waste Generator Signature

ANNEXURE – E



M/S SANTOSH DENTAL COLLEGE & HOSPITAL

No.1, Santosh Nagar, Pratap Vihar, Ghaziabad (UP.) – 201 009





SANTOSH

Deemed to be University

Managed by Santosh Trust

896316479 24/09/22 56
5/9/22
375/BK
श्रीजीन इन्डिया
उ.प्र. प्रदूषण नियंत्रण बोर्ड
गोवा

From,
The Registrar,
Santosh Medical and Dental College Hospital,
(Santosh Deemed to be Univesity)
Pratap Vihar, Sector -12, Ghaziabad.

कृपया नियमानुसार आवश्यक कार्यवाही
कराने का कष्ट करें !

5/9/22 श्रीजिलाधिकारी
गाज़ियाबाद

To,
Regional Officer, Regional Office ,
U.P. Pollution Control Board,
INS-2, Sector -16 , Vasundhara,
Ghaziabad – 201012.

Recd
Ro Copy
dr
02/09/2022

REGIONAL OFFICE
U.P. Pollution Control Board
Ins-2 Sector-16, Vasundhra
Ghaziabad
Date:- 02.09.2022

Ref. No. SU/SMC/Dean/22/

Subject : Submission of compliance report in reference to your letter
No. 1075/NGT-128/ON No. -334/2021/2022 Dated 14.07.2022 pursuant to
Hon'ble NGT order dated 05.07.2022.

Sir,

Kindly take reference on the above cited subject , the joint inspection
committee conducted inspection on 22.02.2022 to our unit in compliance of the
order passed by Honb'le NGT, New Delhi in case No. 334/2021 Sushil Raghav &
others Versus union of India and others .

The officials of the inspecting team visited our premises on 31.08.2022 and
desired the compliance report on the following points :

1. That during the course of visit on 31.08.2022 in the premises of our
institution , they physically visited and verified the STP /ETP plant and also
collected the sample. During the time of visit, they found the plant
properly functional and also felt satisfied. The photos of the ETP / STP plant
is enclosed collectively herewith and marked as Annexure -1.

Alp...

-2-

2. That STP /ETP plant was established by Trity Environ Solutions A-6/26, South Side , GT Road , Industrial Area , Ghaziabad for treating our generated effluent and sewage water in university premises . The company has submitted completion and fully functional certificate to the University which is enclosed herewith and marked as Annexure-2.
3. That the university applied for consolidated **consent to operate** and authorization under section 25/26 of the water (Prevention and Control of Pollution) Act 1974, under section 21 of the Air Prevention and Control of Pollution) Act 1981 and Hazardous and other Waste (Management and Transboundary Movement) Rules 2016 noted under Environment (Protection) Act 1986 to make discharge / emission/ disposal of hazardous and other waste. The registration fees of Rs. 200000/- deposited online. The copy of consolidated consent and Authorization in Form-1 and copy of deposited challan through net banking is enclosed jointly herewith and marked as **Annexure -3**.
4. That an agreement between the university and synergy waste management Pvt Ltd was executed for disposal of biomedical waste which is effective from 01.06.2022 to 31.05.2023 . The company has also given proper training on Bio-Medical waste management to our faculty and staff of our institution . The copy of the agreement and certification relating to training on bio medial waste is enclosed collectively and marked as **Annexure -4**.
5. That the effluent of STP/ ETP plant got tested by the institution itself in the laboratory naming "ITS LABORATORY" (NABL Accredited) , a-91, ECTOR -80, Phase-2, Noida. The copy of the Lab Report is enclosed herewith and marked as Annexure -5.



-3-

6. That all wards and common biomedical waste segregation areas is properly color coded in accordance with the norms of the Pollution Control Board. The photos of the color bins and common area is enclosed herewith and marked collectively as Annexure -6.
7. That environmental compensation has been imposed through your aforesaid letter against the institution of Rs. 5397500/- out of which the institution deposited fifty percent of the levied compensation of Rs. 2698750/- on 30.08.2022 through RTGS transaction description : RTGS/ICICR42022083000538025/ UBIN0570150. The copy of the payment receipt is enclosed herewith and marked as Annexure -7.

We are law abiding persons and we will ensure all legal compliance in future in accordance with the rules and regulations of Pollution Control Board.

Prayer

In view of the aforesaid submissions, it is hereby requested to you to kindly acknowledge the compliance report and do the needful accordingly.



(Dr. Alpana Agarwal)
Registrar

Santosh Deemed to be University,
Ghaziabad.

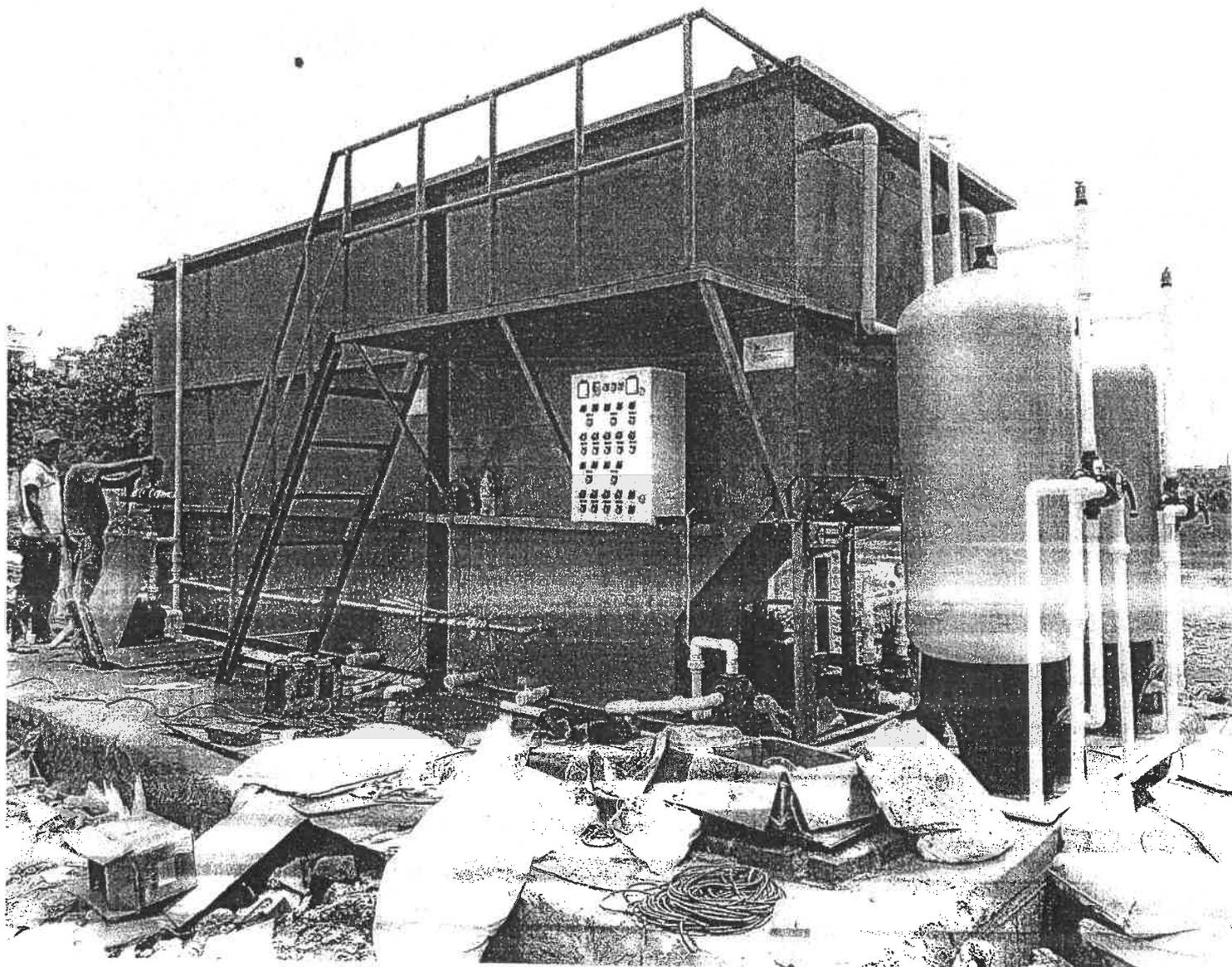
Copy forwarded to the following for information :

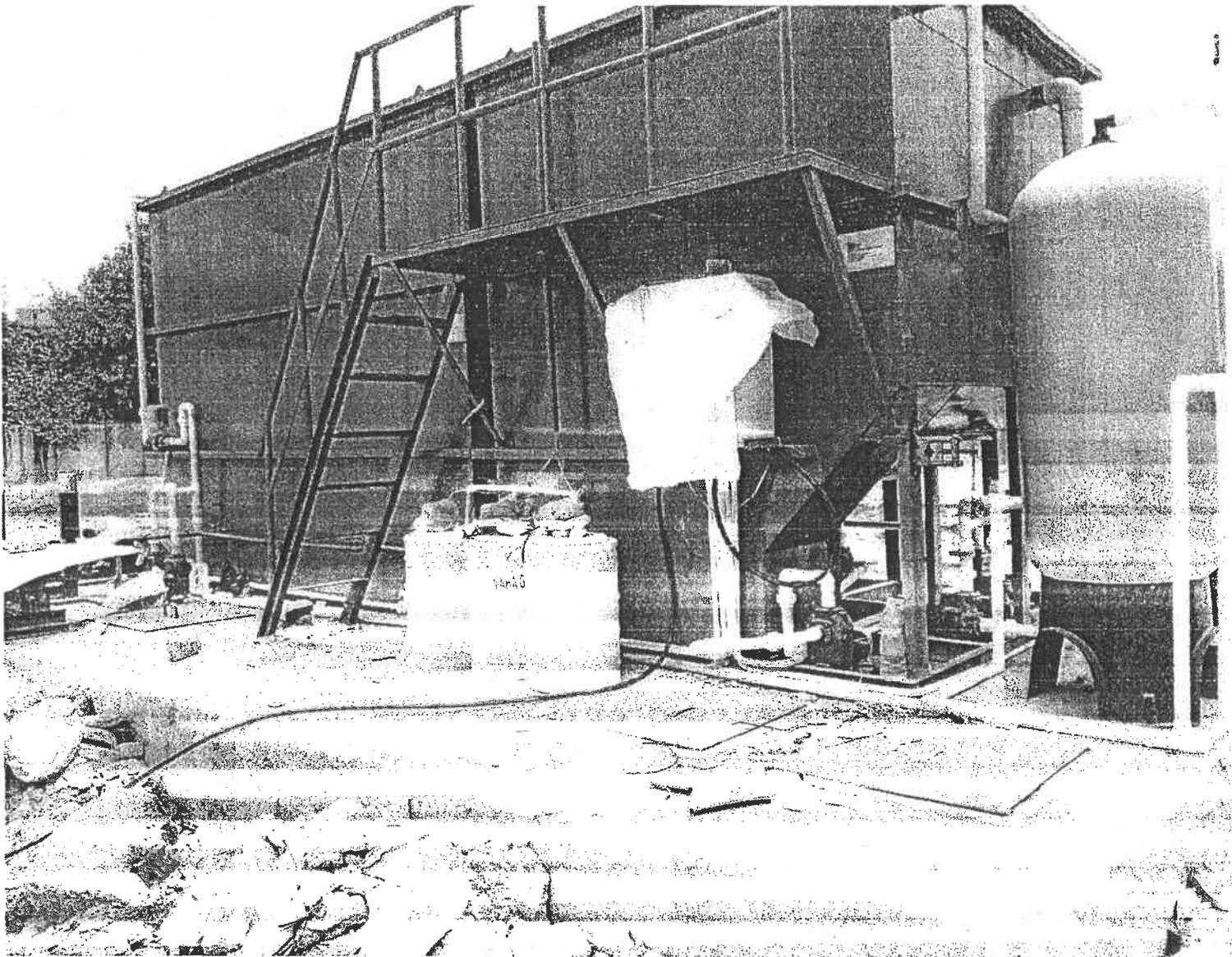
1. District Magistrate, Ghaziabad.
2. Chief Environment Officer, Circle -1, U.P. Pollution Control Board, Lucknow.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow.

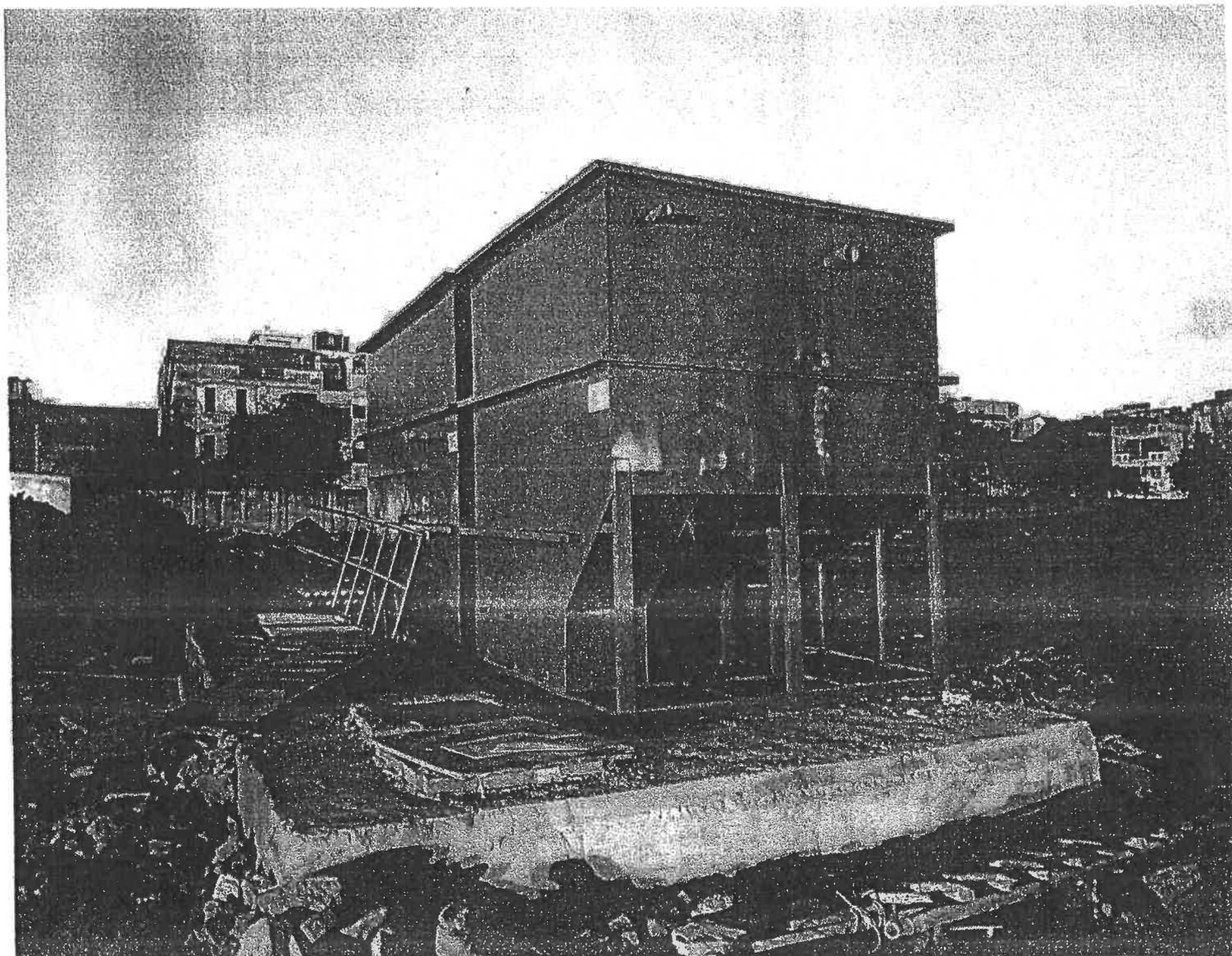


(Dr. Alpana Agarwal)
Registrar

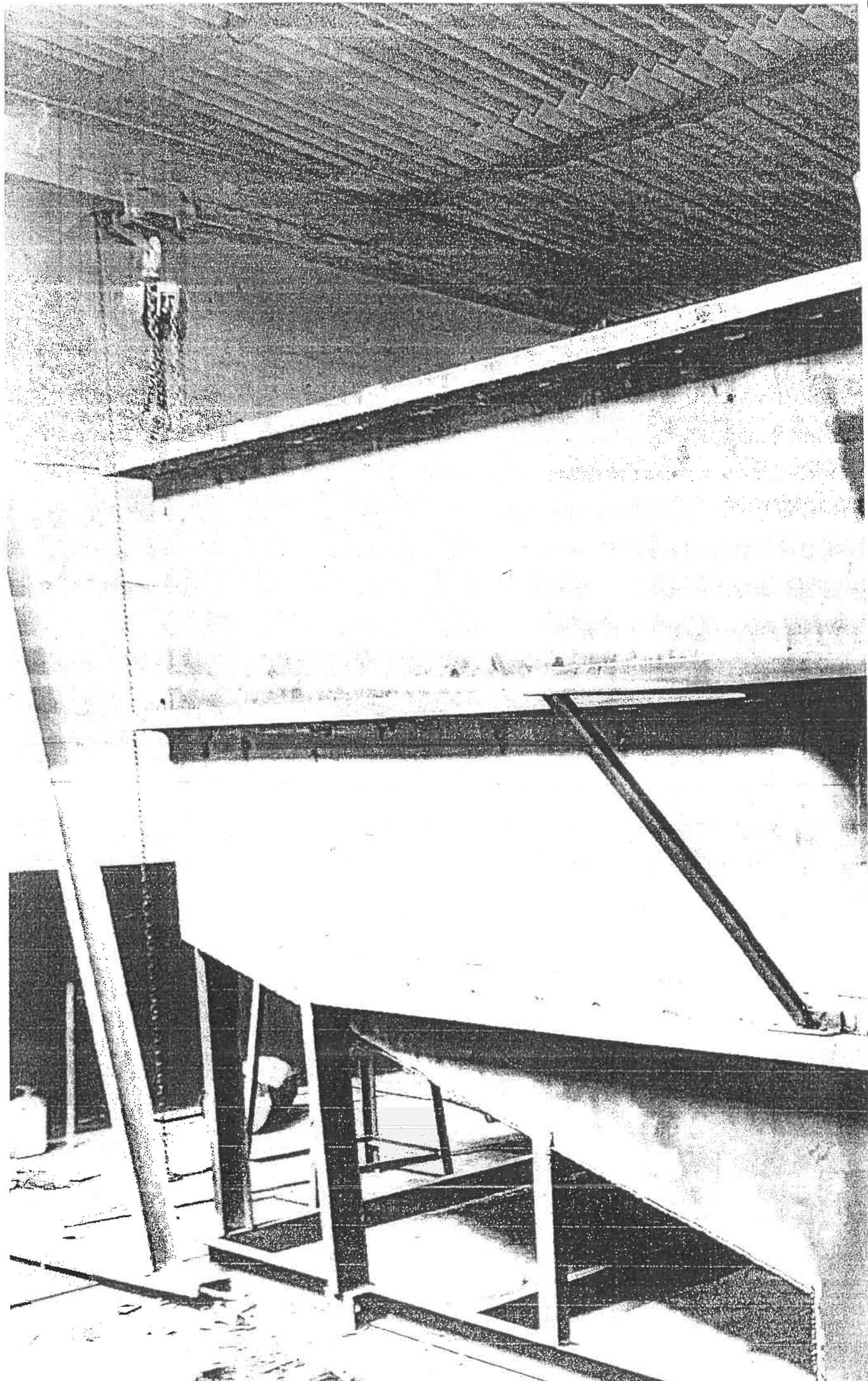
Santosh Deemed to be University,
Ghaziabad

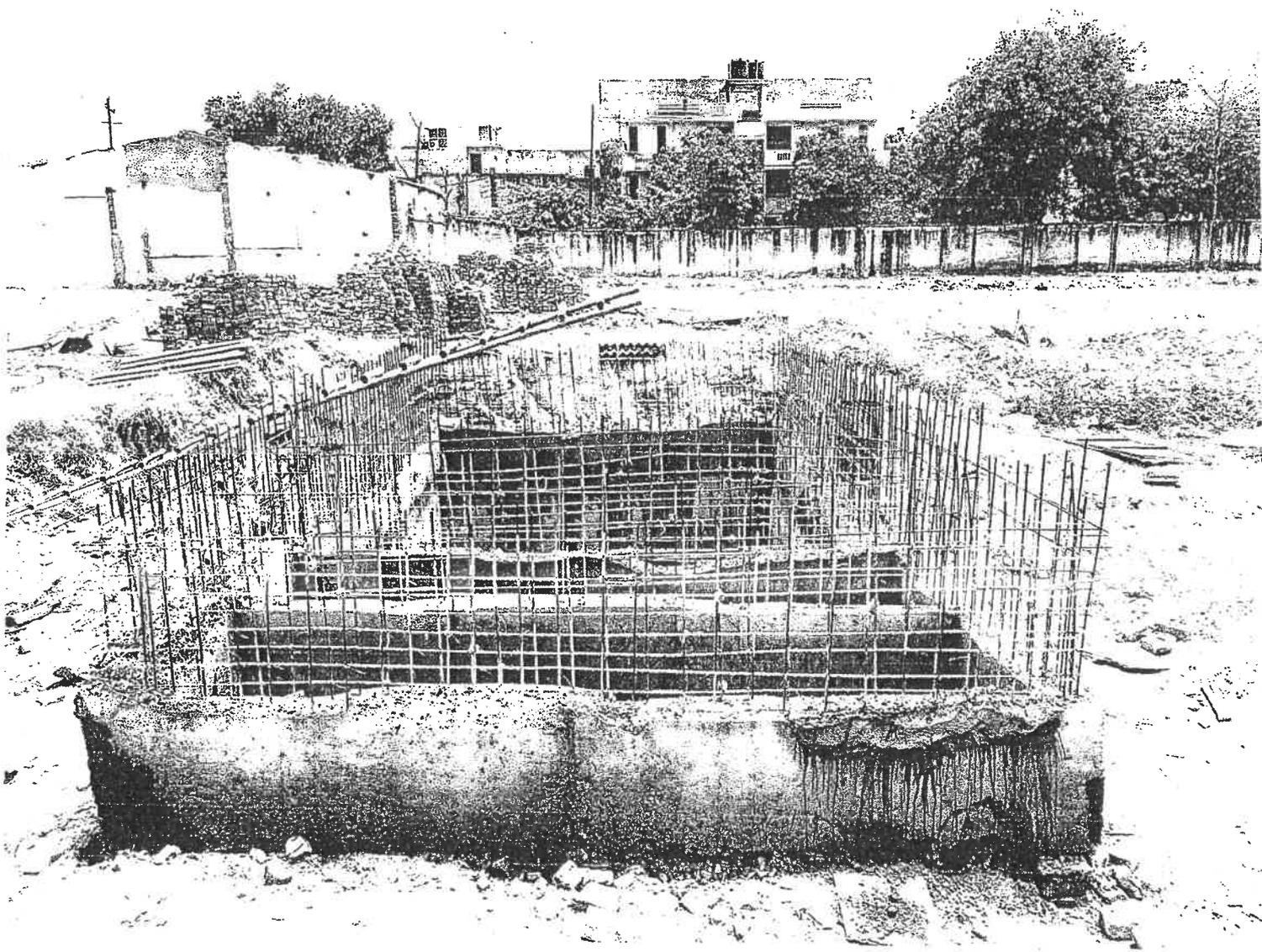




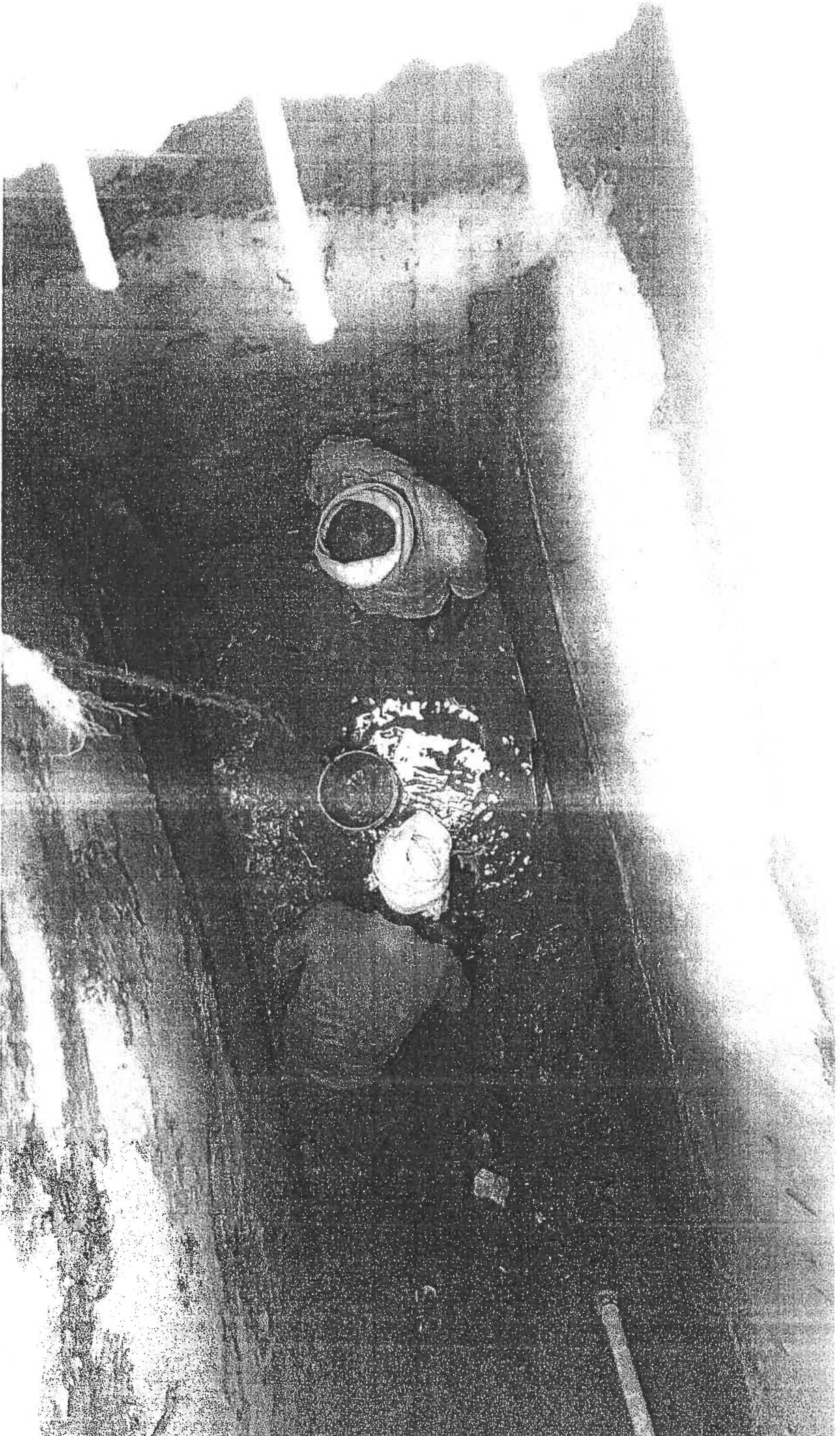


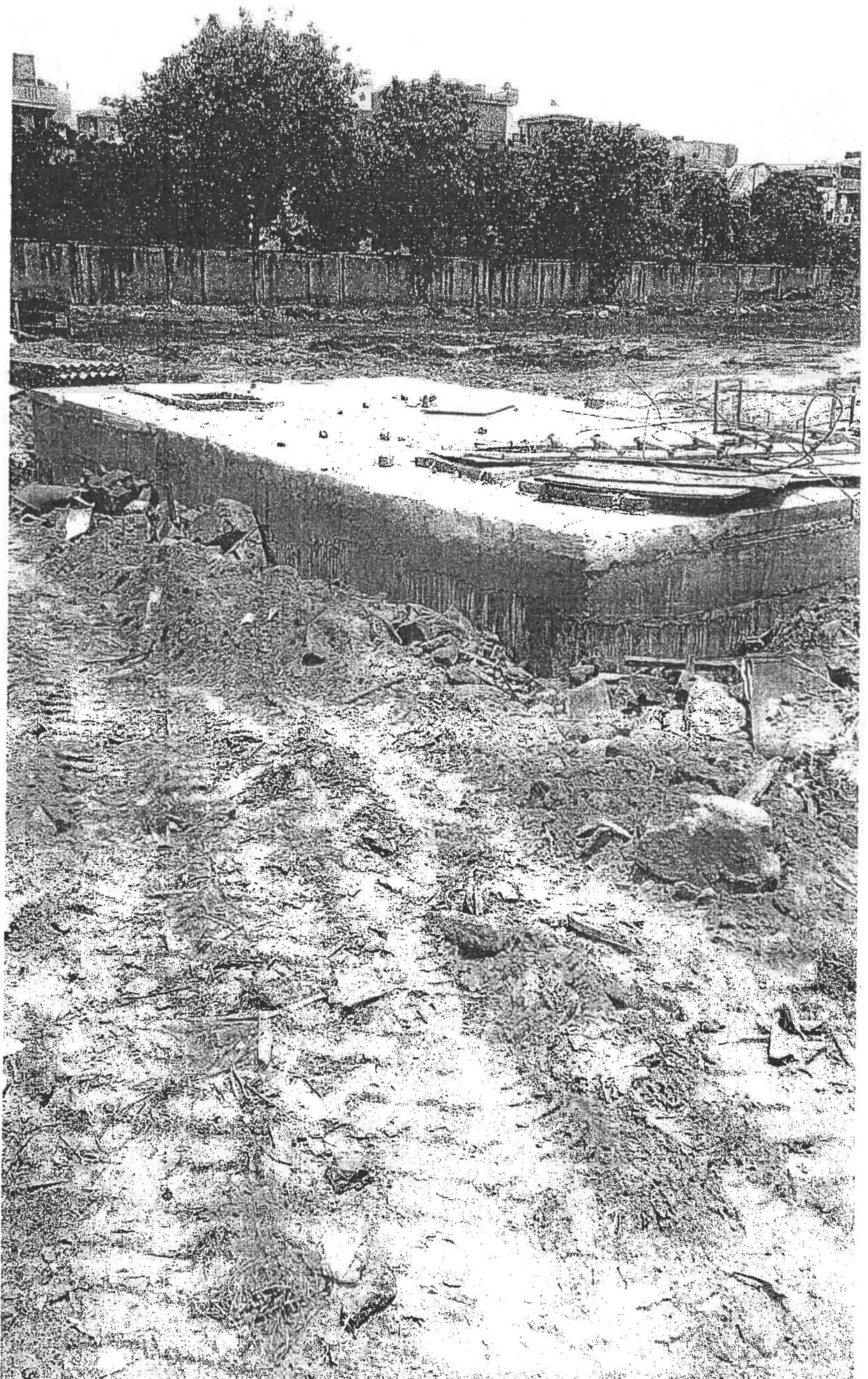


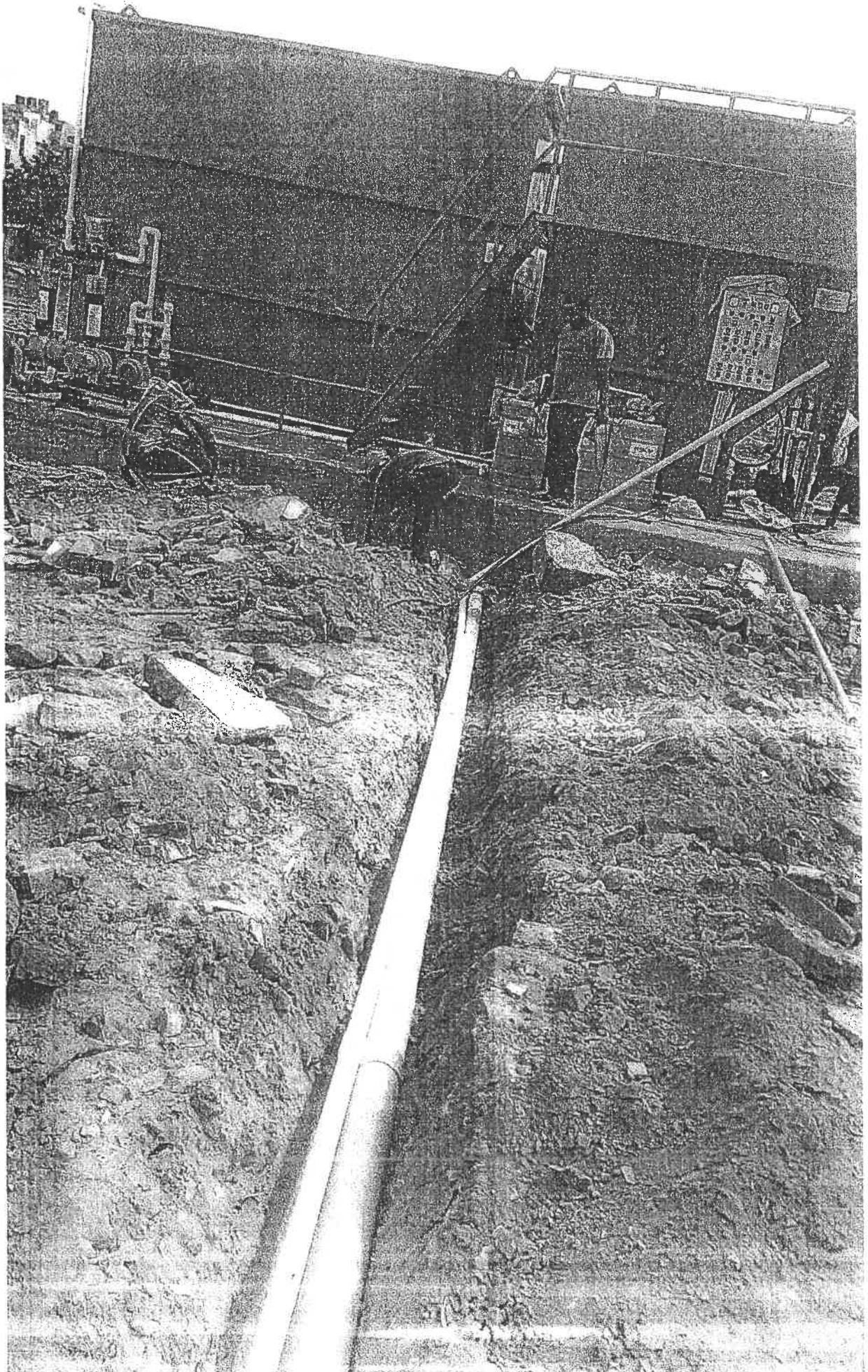


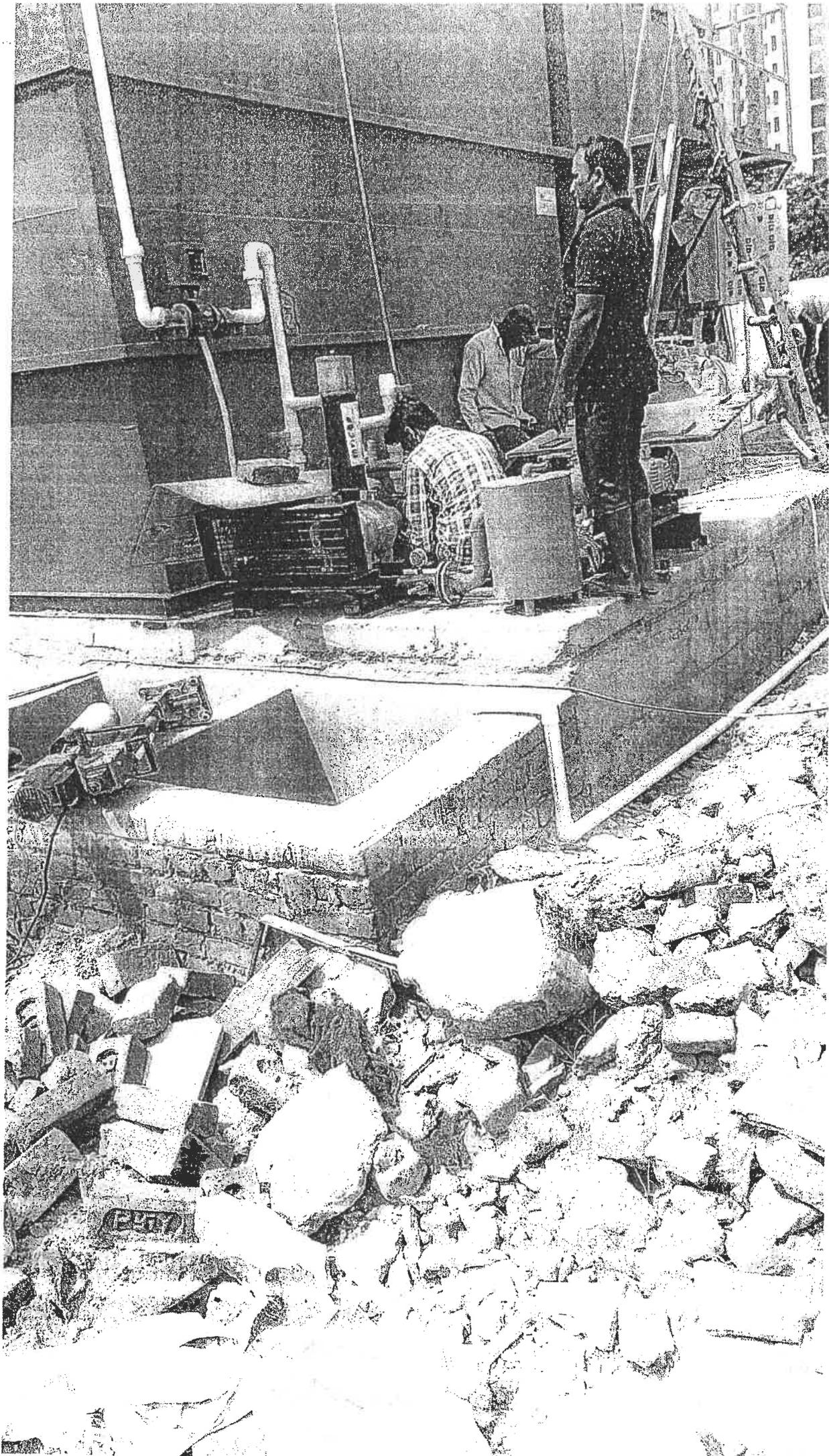


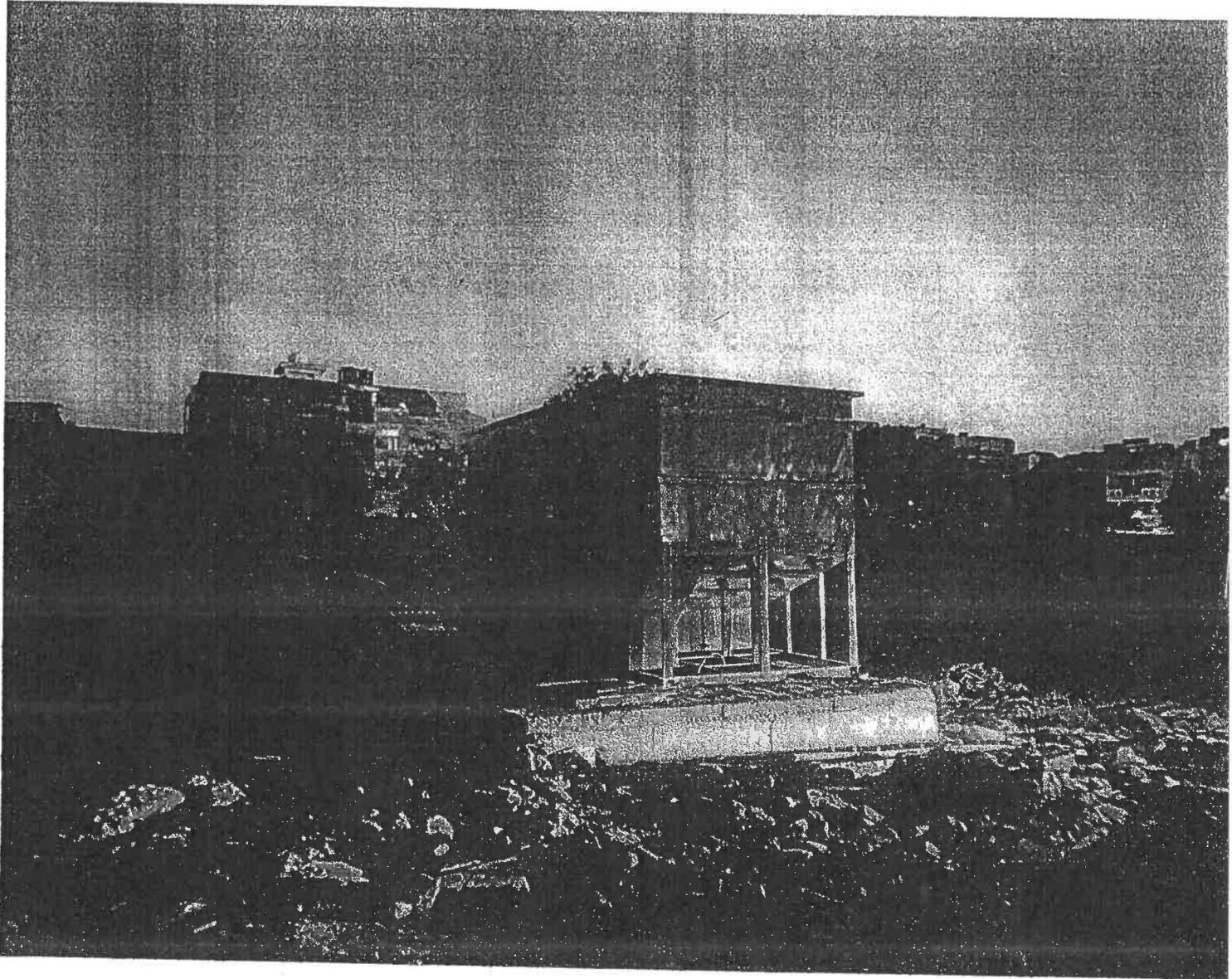


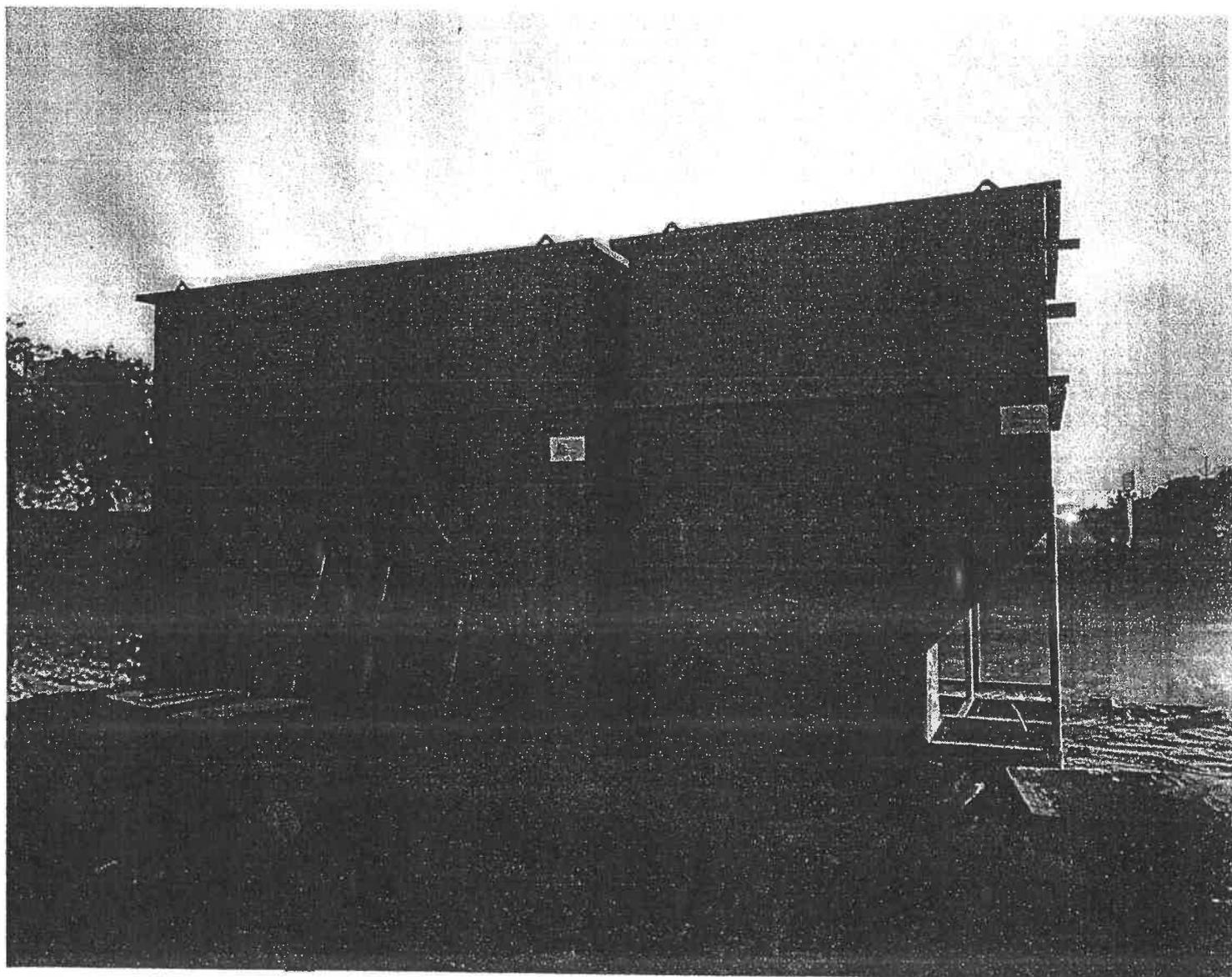


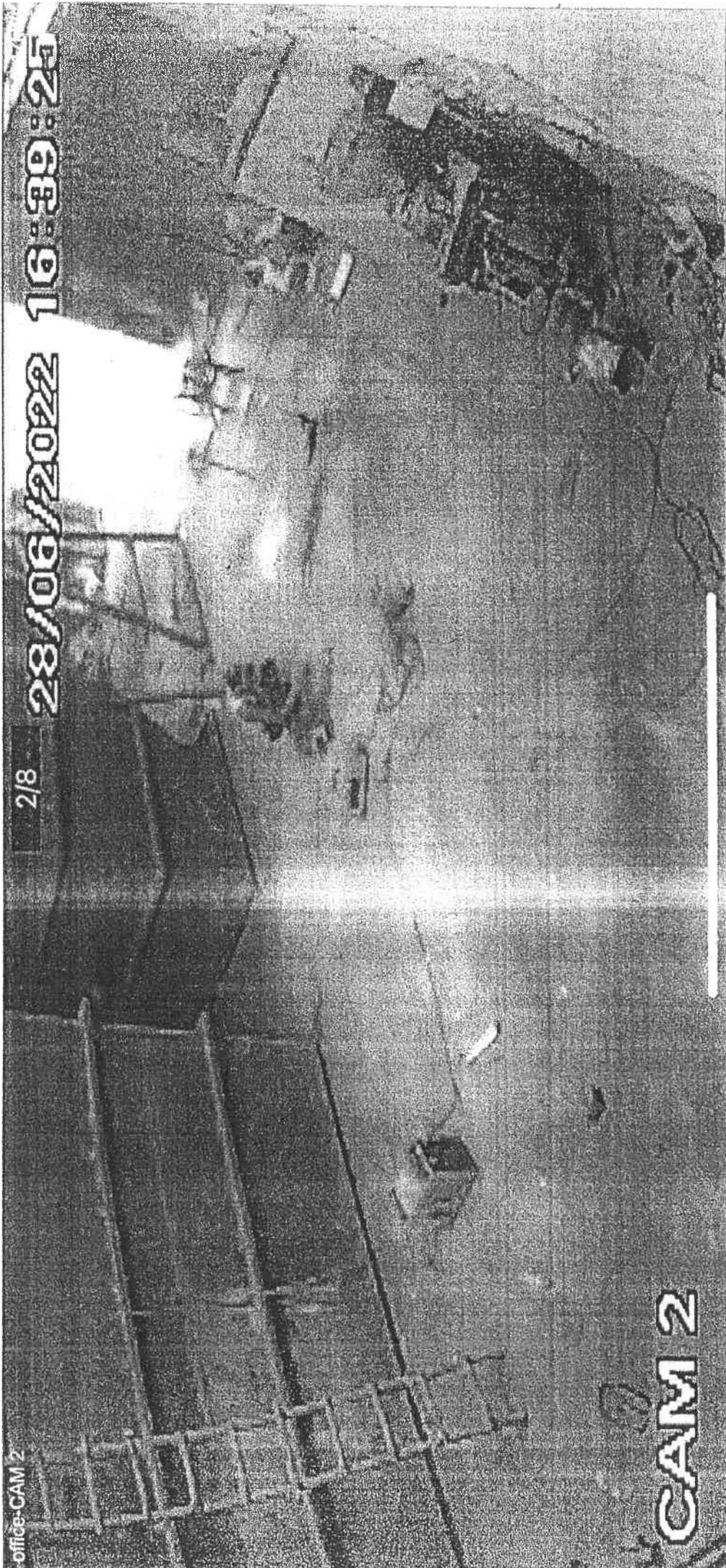










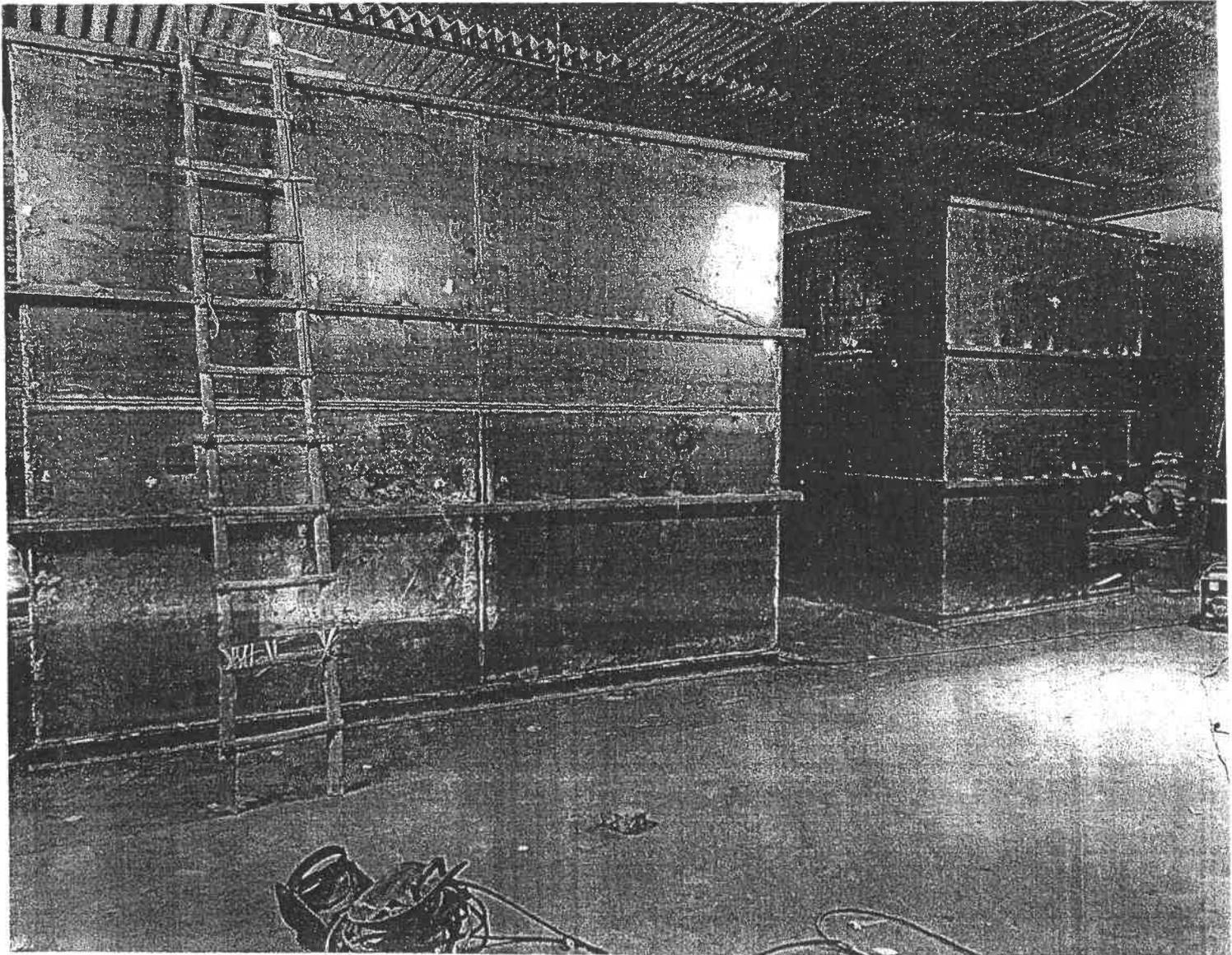


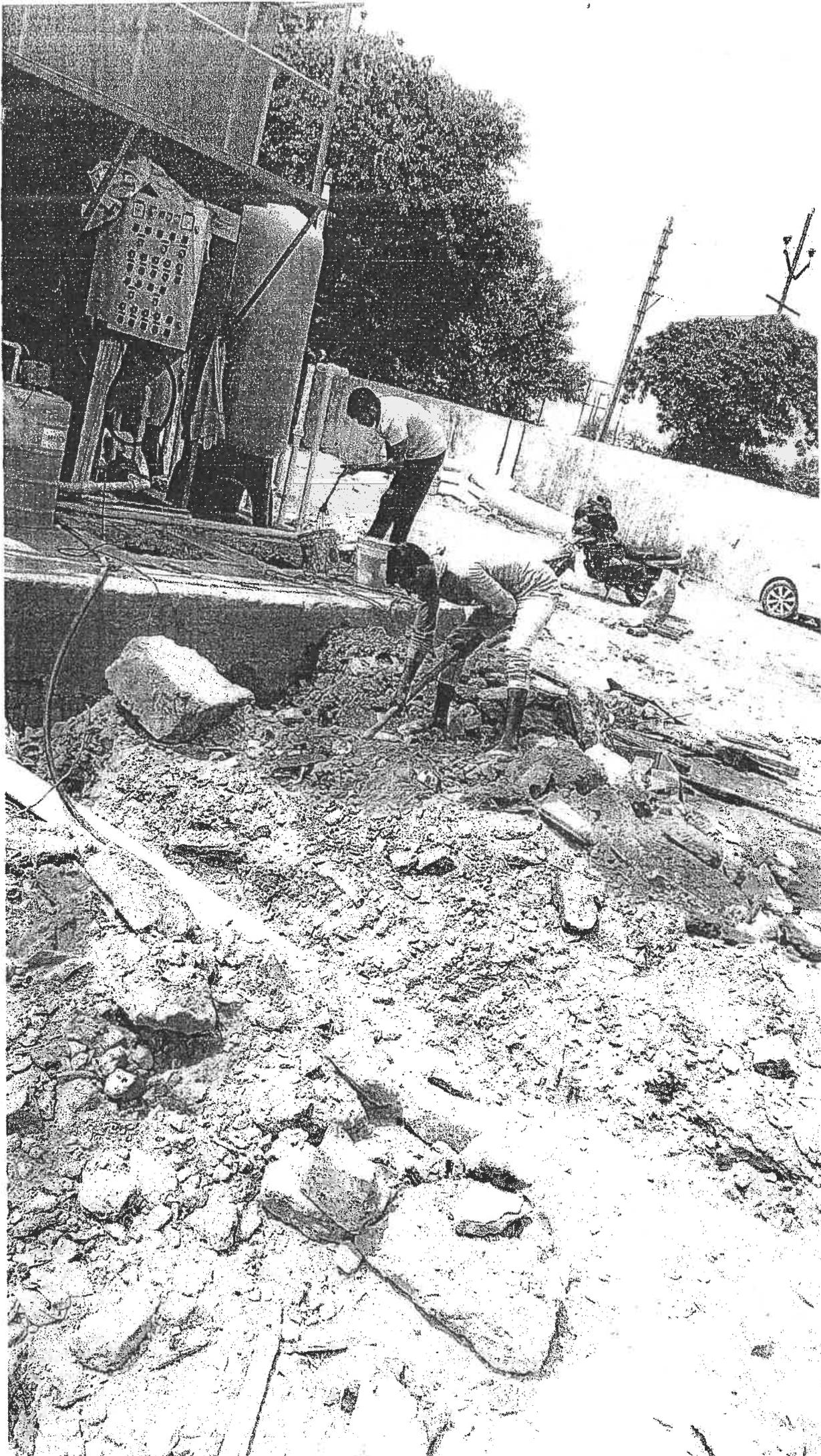
office-CAM 2

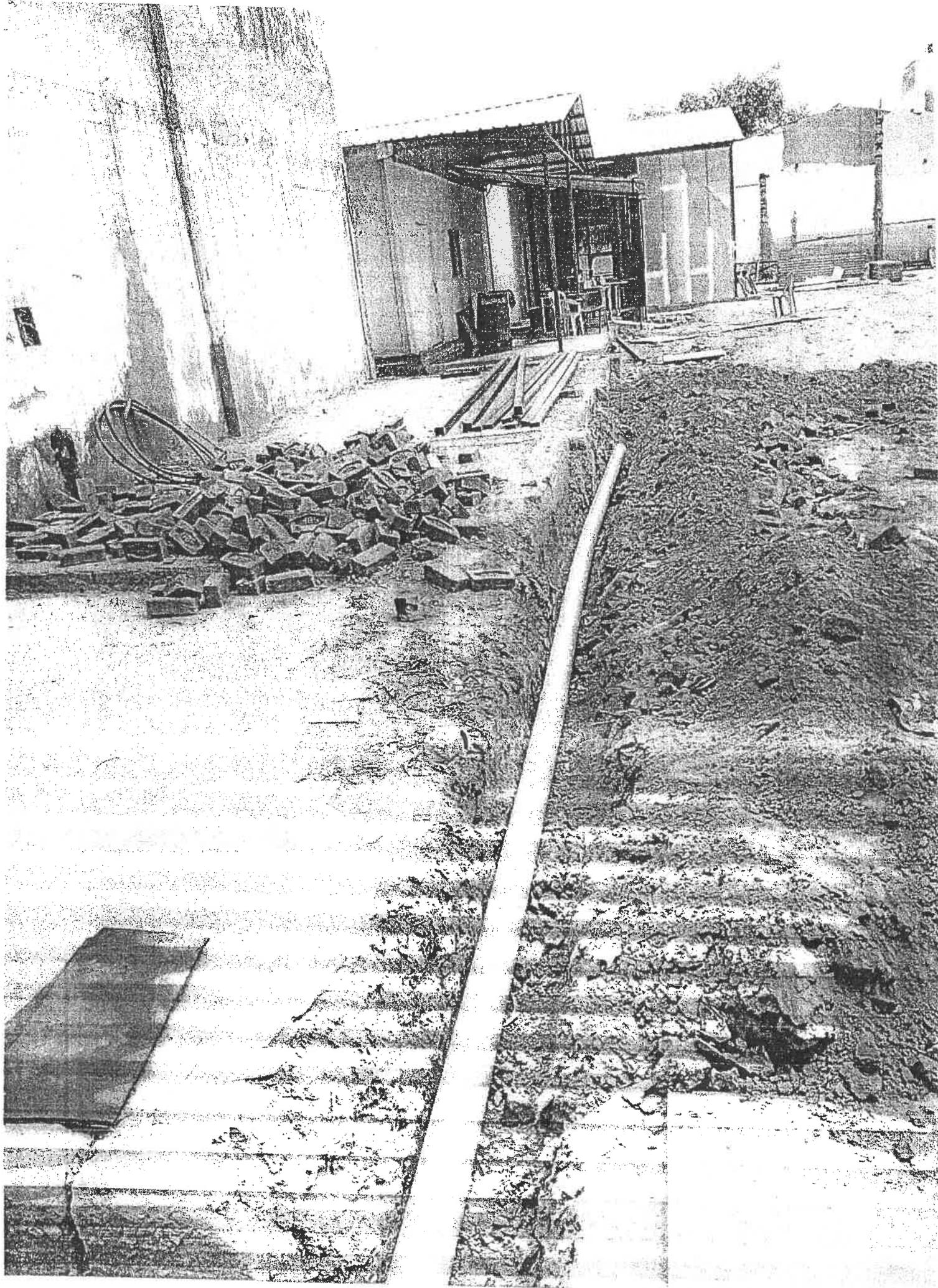
2/8

28/06/2022 16:39:25

CAM 2







TRITY ENVIRON SOLUTIONS

for clean and green environment



TES/SHD/PC-So/27-08-22-SC

27th August 2022

M/s. Santosh Deemed to be University
Sector 12, Santosh Nagar, Pratap Vihar,
Ghaziabad, Uttar Pradesh 201009, India

Kind Attention: Dean (Medical & Dental College)

Subject: Completion Certificate with Handover documents,

Dear Sir,

We have setup a 20 KL/Day Effluent and 80 KL/Day Sewage Treatment Plant for treating generated effluent and sewage water in university premise at M/s. Santosh Medical University (Ghaziabad). It is working effectively & it will meet the norms specified by State Pollution Control Board (if it is operate & maintained as per provide operational guidebook).

Thanking You,

Yours Faithfully

For Trity Environ Solutions Private Limited

Sanni Singh

(Director-Project)

Contact No: +91-8802624956



Factory Add.:- A-6/26, South Side, GT Road Industrial Area, Ghaziabad
Contact no : +91-8802624956
E-mail: trityenviro@gmail.com, enquiry@trityenviro.com
Website: www.trityenviro.com

FORM 1
CONSOLIDATED CONSENT & AUTHORIZATION

Application for consent for discharge/continuation of discharge under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 and for emissions/continuation of emission under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and for grant/renewal of authorisation for generation or collection or storage or transport or reception or recycling or reuse or recovery or pre-processing or co-processing or utilisation or treatment or disposal of hazardous and other waste under Hazardous and other waste (Management and Transboundary Movement) Rules 2016 read with Environment (Protection) Act 1986.

From ,

SANTOSH TRUST, No 1 Santosh Nagar Pratap
Vihar Ghaziabad Uttar
Pradesh, GHAZIABAD, 201009
City:
Block: Razapur
District: GHAZIABAD

Dated
01/09/2022

To ,

The Member Secretary,
U. P. Pollution Control Board,
Lucknow.

Sir,

I/We apply for Consolidated Consent to Operate and Authorization under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974, under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and Hazardous and other Waste (Management and Transboundary Movement) Rules 2016 noted under Environment (Protection) Act 1986 to make discharge/emission/disposal of hazardous and other waste from

PARAMASIVAM MAHALINGAM for a period upto 1 years

2. The annexure, appendices other particulars and plans in triplicate are attached herewith.
3. I/We further declare that the information furnished in the Annexure, appendices and plans is correct to the best of my/our knowledge.
4. I/We hereby submit that in case of change either of the point or the quantity of discharge or its quality, a fresh application for CONSENT shall be made and until such CONSENT is granted no change shall be made
5. I/We hereby agree to submit to the Board and application for renewal of consent one month in advance of the date of expiry of the consent period
6. I/We undertake to furnish other information within one month of its being called by the Board.

Accompaniments:-

1. Feasibility Report (Attached)
2. Site Plan (Attached)
3. Ownership (Attached)
4. Balance sheet (Attached)
5. Report showing project cost (Attached)
6. Statement showing measures taken for increasing tree and forest cover. (Attached)

Yours faithfully,

Signature

Name of the applicant: PARAMASIVAM
MAHALINGAM

Address of the Applicant: No 1 Santosh Nagar
Pratap Vihar Ghaziabad

ANNEXURE TO FORM

Existing Outlet

NOTE- Any applicant knowingly giving incorrect information or suppressing any information pertaining thereto shall be liable to be punished under the Act.

While filling this Annexure the applicant not concerned with any of the item shall state 'No concerned' against the relevant one:

7. Is the industry/factory for which application is made closed on Sunday/Holiday Yes
8. State working days per year and working season for the industry/factory Jan to Jan
9. a) Number of workers attending the factory shift wise &/ or per day : 1000
b) Number of workers residing in the premises : 1000
10. For local bodies only:-
a) Present population :
b) Population covered under regular sewer facilities :
c) population having septic tank/Soak pit facilities :
d) Population covered by conservancy latrines :
11. For Industries Only:-

A. Give the list of raw materials

Raw Material Name	Material Trade Name	Qty	Principle Use
NA	NA	0	NA

Fuel Details:-

Fuel	Consumption
Diesel	.080

B. Give the list Products and By Product Details

Product Name	Quantity
Health Care Facility (150 Dental Chair)	0
0	Medical College

ByProduct Name	Licence Qty	Installed Qty
No	0	0

C. Give the list of possible Inter-mediate Products:

Name of Product	Quantity per month
0	0

0	0
---	---

Section A

12. State daily quantity of water utilized :

Source Consumption	Quantity
Domestic	80.0
Process	20.0

13. A) State the hourly maximum and daily quantity of effluents arising from land/premises for which the application is made:

Generation	Waste Water Generation Quantity
Domestic	80.0
Process	20.0

(B) State how measurement of rate and quantity are carried out:

14. State whether storm water drains are kept separate from Industrial / Domestic Effluents? Yes

15. (a) Is domestic effluent allowed to get mixed in industrial effluents? No

16. (a) Describe if any treatment industrial or domestic effluent or one for combined effluent is made. Yes

If yes, state the process of treatment in brief Through ETP

(b) Is the quantity of effluent emanating either without or after treatment approved by the authority? Yes

(c) If approved, furnish the authority (Two certified copies to be sent)

(d) If any effluent from any shop/ shops toxic? If so volume of this effluent No

17. Is there any provision for disposal ?

Name	Status (Already made)	Status (proposed to)
------	-----------------------	----------------------

18. State the area of land used for (a) Above in Hectares

19. Give the quantitative disposal of effluent in liters provided for the places mentioned below

Name	Mode	Mixed
------	------	-------

20. Is there any provision for equalizing or made holding lagoons of tanks

Name	Mode
Domestic	80.0
Process	20.0

21. Is sufficient land available / can be made available? In case pumping effluent: on lands have to considered. Yes

22. (a) Give details of composition of Domestic / Industrial / Combined effluent in respect of the Following

Name of Effluent	Effluent before treatment	Effluent after treatment
------------------	---------------------------	--------------------------

Note:-

- 1) Furnish a copy of the analysis report of representative samples carried out by a competent laboratory
- 2) Methods of determination as approved by the Board will be followed for determination of above mentioned parameters.

- (b) Is the effluent toxic Yes
 (c) State if the Industrial effluent is having Unpleasant Smell
 (d) Is there any hidden change of temperature exceeding 10°C at any time Yes

23. (a) Are facilities available with the applicant for carrying out the following test of the waste waters

Name	Existing	Proposed
------	----------	----------

- (b) If yes, give details of equipments Attached

24. Has the land/premises, etc., for which the application is made open? Yes

Highly polluting material :

Toxic Organic Inorganic Microbiological : Cooling Tank

25. State details for solid waste

Type of Solid Waste	Composition	Quantity	Method of Collection	Method of Disposal
---------------------	-------------	----------	----------------------	--------------------

Section A

Existing

12. Fuel Consumption in Tonnes/day

Fuel Name	Daily Consumption (T/day)	Unit	Calorific value	Ash contents	Sulphur contents	Others
-----------	---------------------------	------	-----------------	--------------	------------------	--------

13. Atmospheric Emission from each stack

Total no. of stacks:	2
Material for construction of Stack:	Steel Pipe (DG SET 320 KVA , Steel Pipe (DG SET 320 KVA ,
Stack Attached to:	DG Set , DG Set ,
Height above ground level (in metres):	16 , 16 ,
Height above roof (in metres):	2.5 , 2.5 ,
Stack Top:	Round , Round ,
Inner dimensions (in meters):	0.4 , 0.4 ,
Gas quantity - m ³ /hr:	0.0 , 0.0 ,
Flue gas temperature 'C:	0.0 , 0.0 ,
Exit velocity of gas/sec:	0.0 , 0.0 ,

- (a) Flue gas emission

Stack No.	Type of fuel	Quantity of fuel/hr	Type of firing	So ₂	Nox	CO/HC	Particulates	Others
-----------	--------------	---------------------	----------------	-----------------	-----	-------	--------------	--------

- (b) Process Emission

Quantity of gas (in Nm ³ /hr)	So ₂	Co ₂	Analysis of vent hydrocarbons	Particulates in mg/Nm ³	Other Specify
------------------------------------------	-----------------	-----------------	-------------------------------	------------------------------------	---------------

(c) Particulate analysis :

(d) Chemical Composition(if available) :

14. Give details of flue gas sampling arrangements :

15. Give details of laboratory facilities available for analysis of emission :

16. Is there sufficient space available for installing air pollution control equipment, :

17. Details of Air Pollution :-

Stack Name	Equipment Name	State
------------	----------------	-------

18. State the total quantity of air handled by ventilation equipments,specify size and no.of equipments, installed or to be installed

Equipment Name	Equipment Size	No. of equipments	Status
----------------	----------------	-------------------	--------

19. Give the following details

(a) Total investment in the factory and the year of investment. : Investment:-1500000000
Year of Investment is :-1996

(b) The estimated expenditure for implementation of the scheme to control air pollution :

(c) Expenditure incurred to update progress achieved(physical) for air pollution control, if any, and the year/years of investment along with physical progress achieved. The firm should give details of action taken to date and the expenditure incurred and the time required for the scheme.

(d) Annual operation and maintenance-cost of Air Pollution Control Plant, if any :

(e) Further action that is being taken up by the firm to control air pollution. :

20. Other relevent information, if any :

Signature

Name and Address of the applicant on behalf of : PARAMASIVAM
MAHALINGAM,No 1 Santosh Nagar
Pratap Vihar Ghaziabad

Name and Address of the Firm on behalf of which application is made :
PARAMASIVAM MAHALINGAM,No 1
Santosh Nagar Pratap Vihar Ghaziabad

Explanatory Notes for filing in form and the Annexure .

The notes are given only for those items for which explanations is considered desirable .

Form-

1. Here mention the name of the owner of the land/premises, if other than the applicant industry or factory in continuation of legal business as per Air (Prevention and Control of Pollution) Act,1981. If the land/premises belongs to the factory/ industry, say self
2. Here mention the date up to which the consent is sought for.

Annexure to form-

'Existing' means that which is operation at the time of applying for consent .

'New' that which has been modified due to change in quantity and/or quality of emission.

'Altered' means that which has been modified due to change in quantity and/or quality of discharge arrangement and/or point of discharge etc.

Item 1 : Here mention name of the owner of the land/premises if other than the applicant industry or factory in continuation of of legal busines as per Air (Prevention and Control of Polution) Act ,1981 if land/premises belong to the factory/industry say self .

Item 1(a) : The industrtes are categorised based on the investment as follows : Major industry- having investment of more than 2 crores. Medium industry- having investment of 10 lakhs to 2 crores.Small scale industry having investment of less than 10 lakhs rupees

In place of above criteria kindly give category as per latest notification

Item 2 : Here give the registered name of the industry/institution factory/local bodies etc under which the business is carried out.

Item 6 : Applicable to only those are as which are prohibited areas such astheOrdinance Factories, Mint, etc.

Item 10(c) : Here State the temperature in C in summer winter monsoon and post monsoon seas on.

Item 10(d) : Here state the seasonal average wind direction and speed in and around the site of the plant. The above information can be had from representative Meterological centre .

Item 13 : Analysis of the flue gas emission, process emission and particulars analysis should be done for each stack, emissions. Where ever stacks are not provided the shop floor specific concentration should be reported . Chemical Analysis of particulars matter in the emission should be furnished giving details such as organic matter ,metals ,non-metals , redioactive, substances, asbastos, silicates etc.

Item 17 : Here mention the detailed specifications of control system used or proposed to be used with efflciency . Also furnish ihe layout of the control system with dimensions.

Item 18 : Here state the total quantity of ventilation air handled by equipments' such as roof extractors, Evaporative coolers etc

Additional Documents suggested for submission:

- 1 : Separate Demand Draft towards consent fee Water & Air .
- 2 : Annual Report or certificate from Chartered Accountants.in support of fixed assets,current assets and current liabilities .
- 3 : Layout plan showing the location of stacks (chimneys), effluent treatment plant, effluent disposal areas,

air pollution control devices, hazardous waste treatment and disposal areast .

4 : Manufacturing process flow sheet, with description note on the manufacturing process for each product .

5 : Copies of latest consenVauthorisation/Environmental Impact Assessment Clearance .

6 : Copies of SSI registration Letter of IntenV industrial licenses, clearances from the Department or any other relevant document (ifapplicable) .

7 : Copies of planning permission certificate issued by the local bodies/District Town & Country Planning/Metropolitan Development Authorities .

8 : Compliance report on the latest CTE /CTO conditions stipulated under Water & Air Acts issued to the Unit .

Common General Information required for consent to operate under Water Pollution (Prevention & Control) Act, 1974 and Air Water Pollution (Prevention & Control) Act, 1981.

1. (a) Full name of the applicant with address : PARAMASIVAM
MAHALINGAM, No 1 Santosh Nagar
Pratap Vihar Ghaziabad
(Tel. No.) -
- (b) Is the firm registered? : YES
- (c) If yes, give the number & date of registration and authority with whom registered. : ,
- (d) Full Address of the registered office :
- (e) Names, designation and full address of persons like Partners, Managing Director/Manager etc. : PARAMASIVAM MAHALINGAM
No 1 Santosh Nagar Pratap Vihar
Ghaziabad
GHAZIABAD
7838554409
- (f) Under which category does the industry fall: Large/Medium/Small Scale. : large
2. Full name of the Land/Premises/Institute/Factory/Industry/Local body with address : SANTOSH TRUST

Address: No 1 Santosh Nagar Pratap Vihar Ghaziabad Uttar Pradesh, GHAZIABAD, 201009
Tel. No.: -4933350
E-mail :
3. Give revenue /City Survey No. of the land/premises for which the application is made: : District: GHAZIABAD
Town/Village:
City Survey no./Revenue Survey no.:
Khata No.:
Area in Hectares:
4. State month and year in which the plant was actually put into commissions or is proposed to be put into commission: : January, 1996
5. State the Civil/Military /Defence/industrial Estate etc. under whose administrative jurisdiction the occupiers/industrial plant is situated: : Civil

District: GHAZIABAD
Corporation:
Village Panchayat
Contonment:
Defence Deptt:
State Govt:
Prohibited areas:
Others:
6. (a) State whether plant site has been declared as prohibited area: : NO
- (b) If yes, state the name of the Authority and furnish a certified copy of the order under which the area has been declared as prohibited area : -



Nivesh Mitra

Single Window Portal, Govt. of Uttar Pradesh

Pollution Control Board

Consent Management

Home

Go Back

Welcome SANTOSH TRUST

Date : 1-9-2022

General Other Pollution Fee W. Emiss / Disch. Air Emission Documents

Print Application Form

Fee Details (Water Consumptions)	
Category:	WHITE
Capital Investment (In Lakhs):	15000.00
Number of Years*:	1
Total Fee Applied(In Rupees)	200000.00 ₹

Bank Details

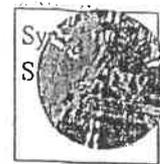
PAY VIA CHEQUE/NEFT
CASH NOT ACCEPTED



Synergy Waste Management Pvt. Ltd.

GZB-421

RENEWAL OF AGREEMENT



That the previous agreement executed on 01 Jun, 2021, is renewed on 31 May, 2022 and shall be valid only when endorsed through a SEAL of Synergy Waste Management (P) Ltd.

BETWEEN

M/s. Synergy Waste Management P. Ltd., having its Registered Office at 517-518, 5th Floor, D-Mall, Rohini West, New Delhi – 110085 and workplace at :

Subharti Dental College Campus, Subharti Puram , Nh-58, Delhi- Haridwar By Pass Road , Meerut , Uttar Pradesh

AND

Santosh Dental College & Hospital (GZB)

Address : No.1, Santosh Nagar, Pratap Vihar, Ghaziabad, Uttar Pradesh-201009

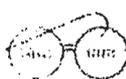
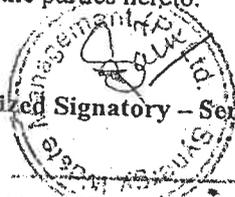
Represented By -

Dr. Akshay Bhargava Designation: Dean, Dental, Contact No : 0000000000 , Email ID : santosh@santoshuniversity.com. The terms & conditions of the existing agreement shall remain unchanged as mentioned in the initial agreement, except the service charges which shall be Rs. 8500.0 (Rupees Eight Thousand Five Hundred Only) per month for Medical College or Rs. NIL per bed per day having a declared bed strength of 150 (One Hundred and Fifty Only) subject to the condition of weight limit of 300.00 kg / month beyond which excess weight shall be charged @ Rs.30 per kg. That the above rates are exclusive of GST the same shall be charged extra as per then prevailing rates if becomes applicable.

This agreement shall remain valid for a period of 1 Year / 0 Months / 0 Days i.e. 01-Jun-2022 to 31-May-2023.

That this agreement may be renewed further for the period and terms and conditions as agreed in between both of the parties hereto.

Authorized Signatory – Service Provider



Authorized Signatory – Waste Generator



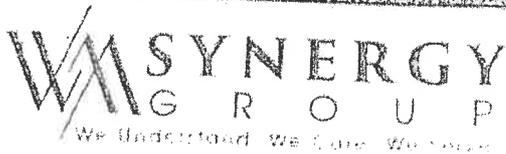
+91-11-27933371
+91-11-27933381
+91-11-27933382



info@synergyworld.co.in
www.synergywastemgmt.com



Regd. Off: 517- 518, 5th Floor ,D-Mall,
Sector - 10, Rohini, New Delhi - 110085



Synergy Waste Management Pvt. Ltd.

To

Date: 25.05.2022

The Dean

Santosh Dental College & Hospital

Santosh Deemed to be University

Pratap Vihar

Ghaziabad-201009

Subject: Training on Bio-Medical waste

We have given proper training on Bio-Medical waste management to the faculty & staff of Santosh Dental College & Hospital

For Synergy Waste Management Pvt Ltd

A handwritten signature in black ink is written over a circular stamp. The stamp contains the text 'Synergy Waste Management Pvt Ltd.' around the perimeter and a star symbol in the center.

Authorized Signatory



+91-11-27933371
+91-11-27933381
+91-11-27933382



info@synergyworld.co.in
www.synergywastemgmt.com



Regd. Off: 517- 518, 5th Floor ,D-Mall,
Sector - 10, Rohini, New Delhi - 110085



ITS LABORATORY

Laboratory: A-91, Sector-50, Phase-2, Noida, Gautam Buddha Nagar - 201301, (U.P.)
 M.: 09911659300, 9305780312, 99958849764, 07210688634
 Website: www.itslab.in, Email: contact@itslab.in, info@itslab.in, itslab@gmail.com
 An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory



TC-5179

TEST REPORT WASTE WATER SAMPLE ANALYSIS

REPORT NO.	WW-240822-01	PAGE	1 of 1
REFERENCE LETTER NO.	N/A	SERVICE REQUEST DATE	24.08.2022
REPORT ISSUE DATE	30.08.2022	SAMPLE RECD. ON	24.08.2022
NAME & ADDRESS OF CUSTOMER		SAMPLE DETAILS	
M/S – Santosh Trust Santosh Dental College Pratap Vihar Ghaziabad		Description : One ETP & STP Combined Outlet water sample Given By Customer on 24.08.2022	
		Sample Marking : ETP & STP Plant (Combined) 80+20 KLD	
		Sample Procedure : IS:3025	
		Sample Quantity & Packing : 02/0.5 Ltr. & Plastic/Glass Bottle	
		Analysis Done on : 24.08.2022 to 30.08.2022	

TEST RESULT

STP WATER QUALITY ANALYSIS

S. No.	Parameter	Result	Unit	Standards (CPCB) (MAX)		Test method
				Inland Surface water	Inland Surface water	
1.	pH	7.8	-	5.5-9.0	5.5-9.0	IS 3025(Pt-11)
2.	Total Suspended Solids	50.0	mg/l	100	600	IS 3025(Pt-17)
3.	Oil & Grease	<5.0	mg/l	10	20	IS 3025(Pt-39)
4.	Bio chemical oxygen demand (at 27 ^o C for 3 days)	21.0	mg/l	30	350	IS 3025(Pt-44)
5.	Chemical oxygen demand	116.0	mg/l	250	Not Specified	IS 3025(Pt-58)

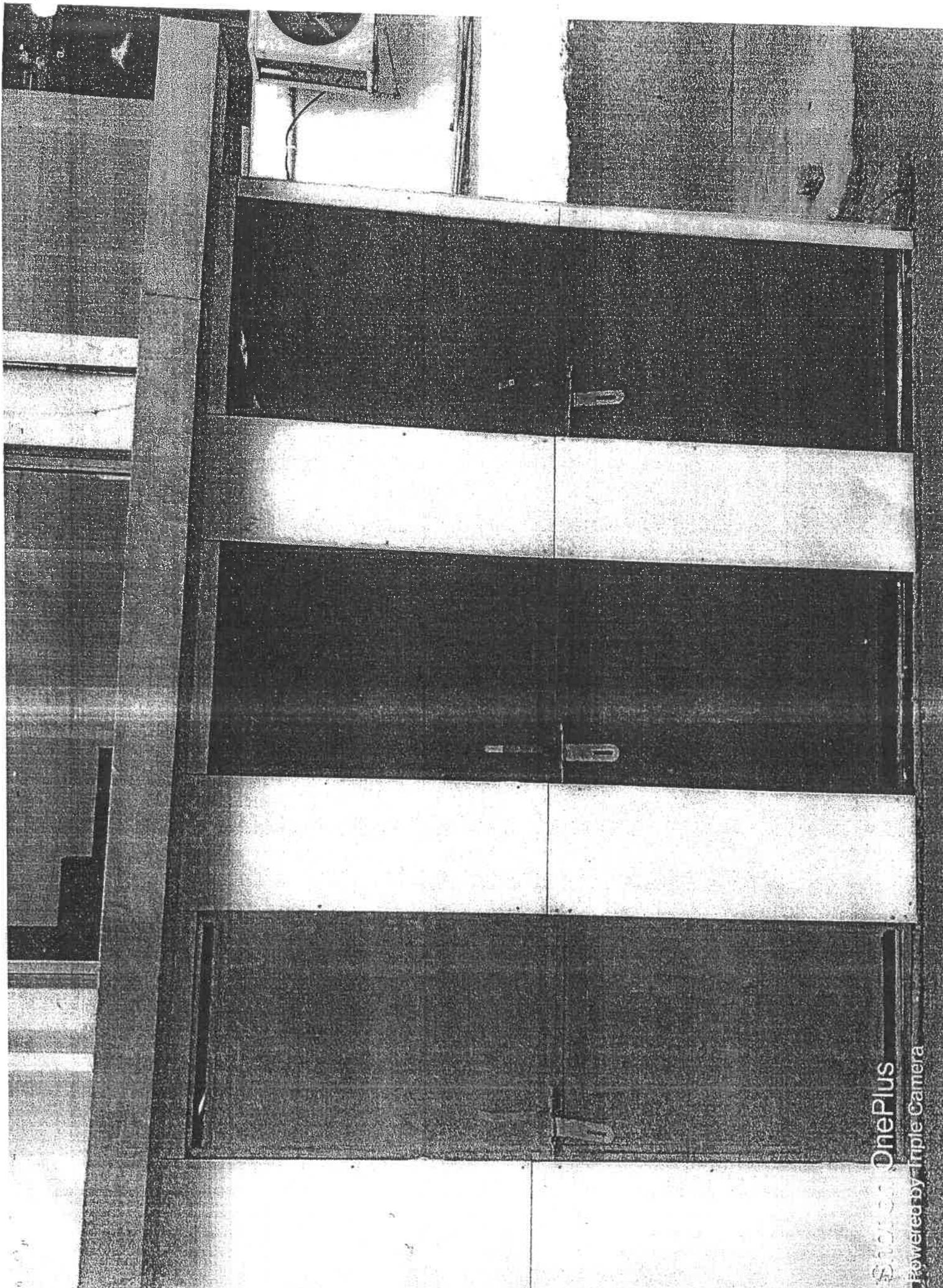
End of report

Checked By

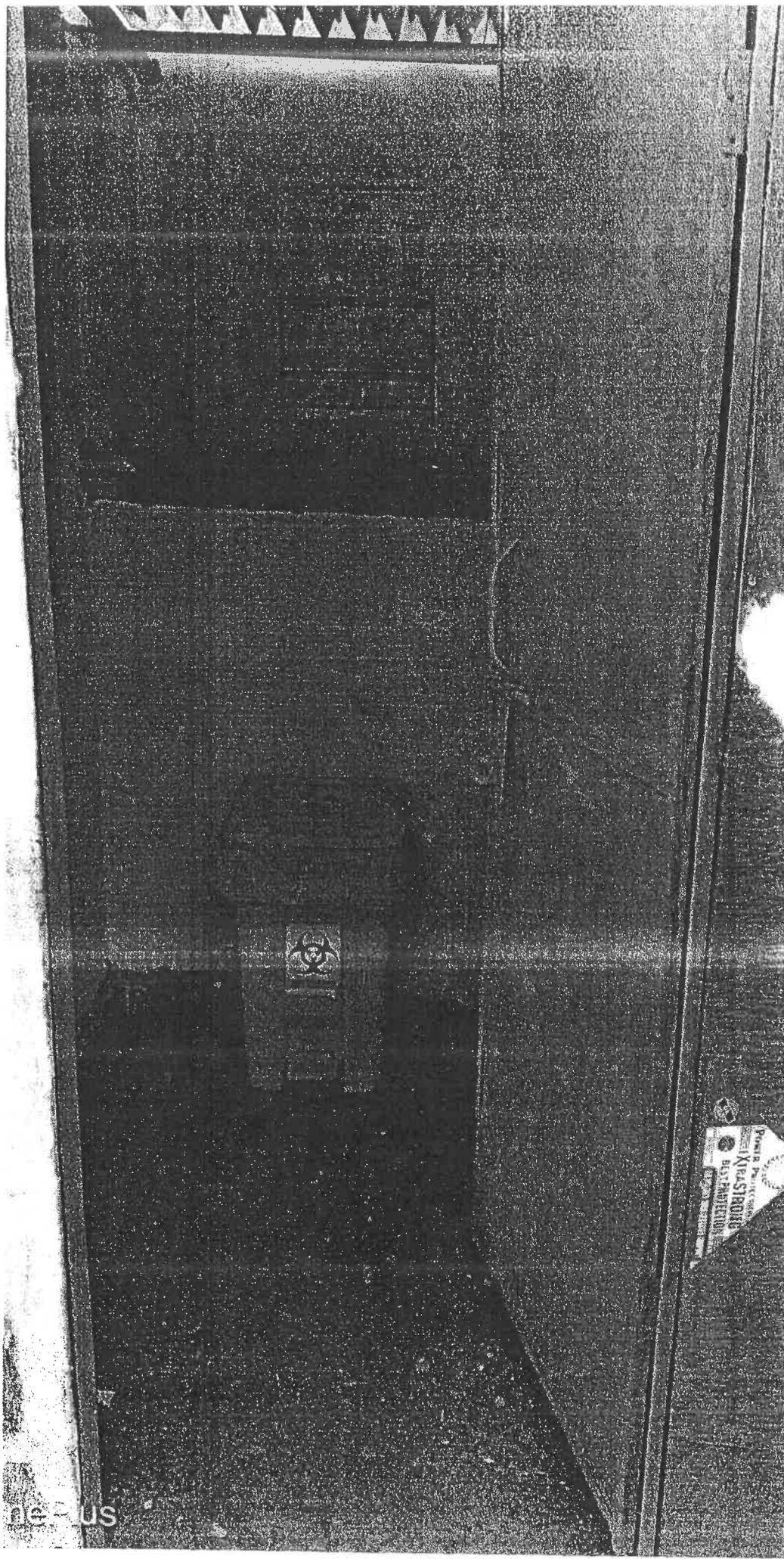
Authorized By

Terms & Conditions

These reports are valid only for the samples tested in accordance with the methods specified in the report. Any change in the methods or the use of other methods without the approval of ITS Laboratory will be at the client's risk.

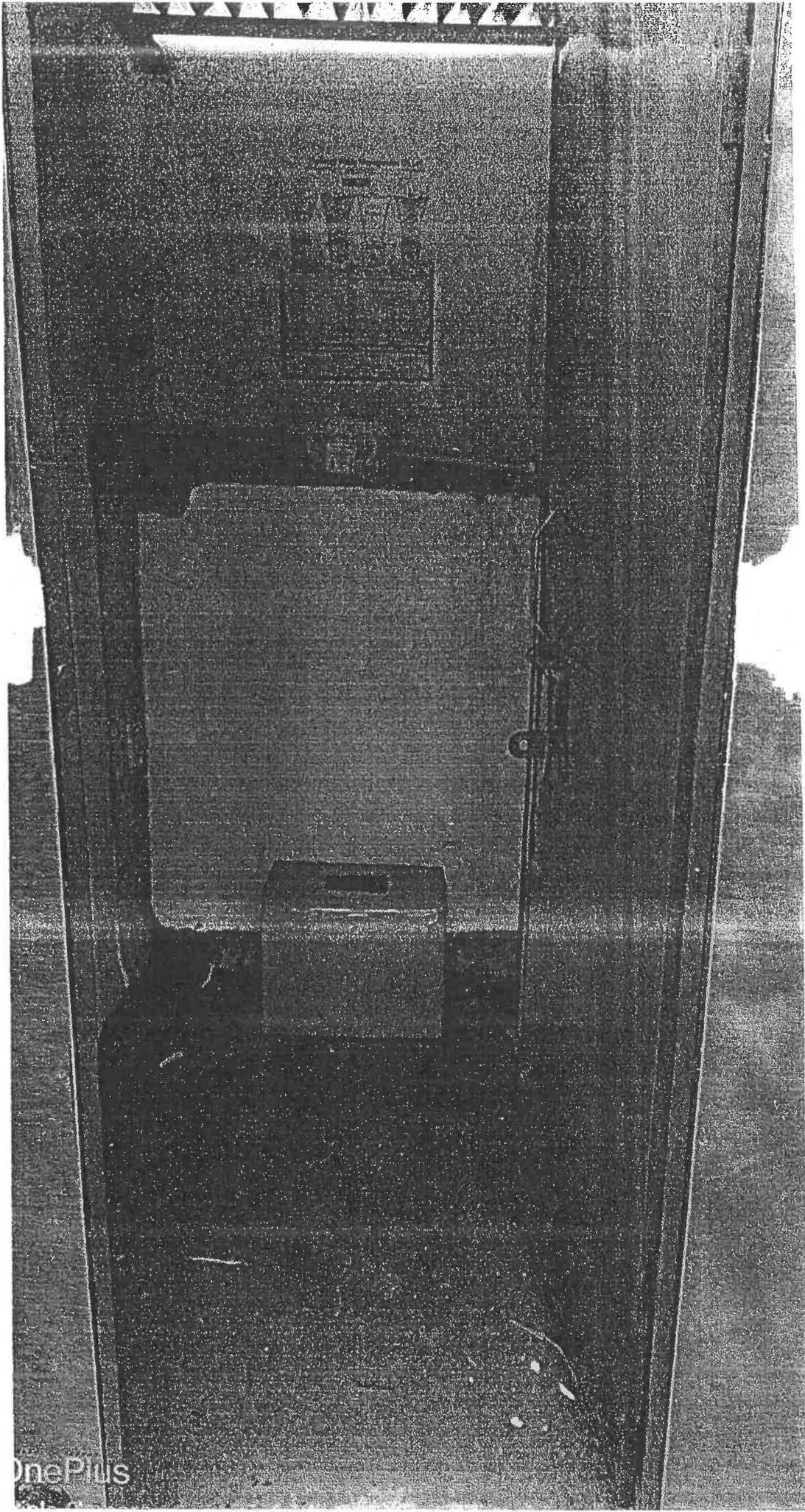


Shot on OnePlus
Powered by Triple Camera

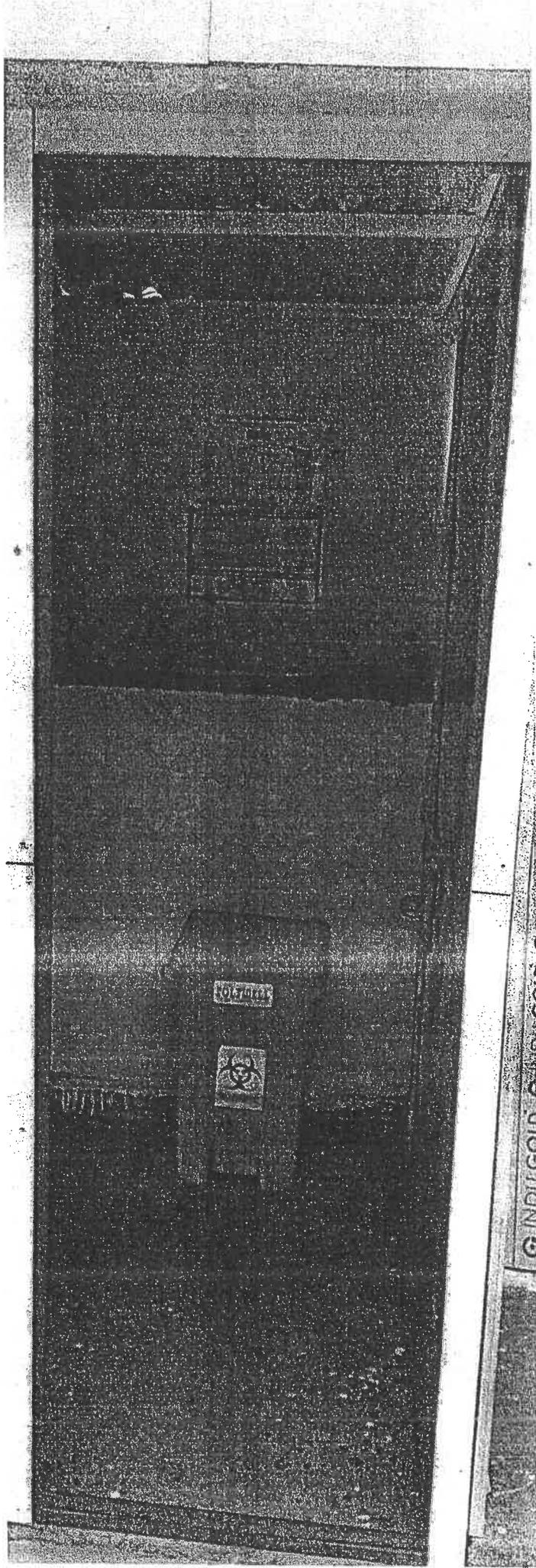


PROTECTOR
XRAY
DURABLE
PROTECTION

ne-us



OnePlus



INDICATOR



Bio-Medical Waste Segregation Chart



Waste Management Solutions
SANTOSH
WASTE MANAGEMENT SOLUTIONS
Pune, India
www.santoshwaste.com



Waste Management Solutions
SANTOSH
WASTE MANAGEMENT SOLUTIONS
Pune, India
www.santoshwaste.com



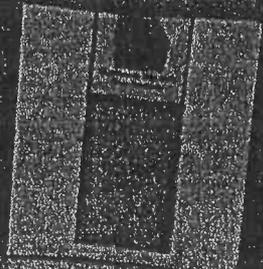
Waste Management Solutions
SANTOSH
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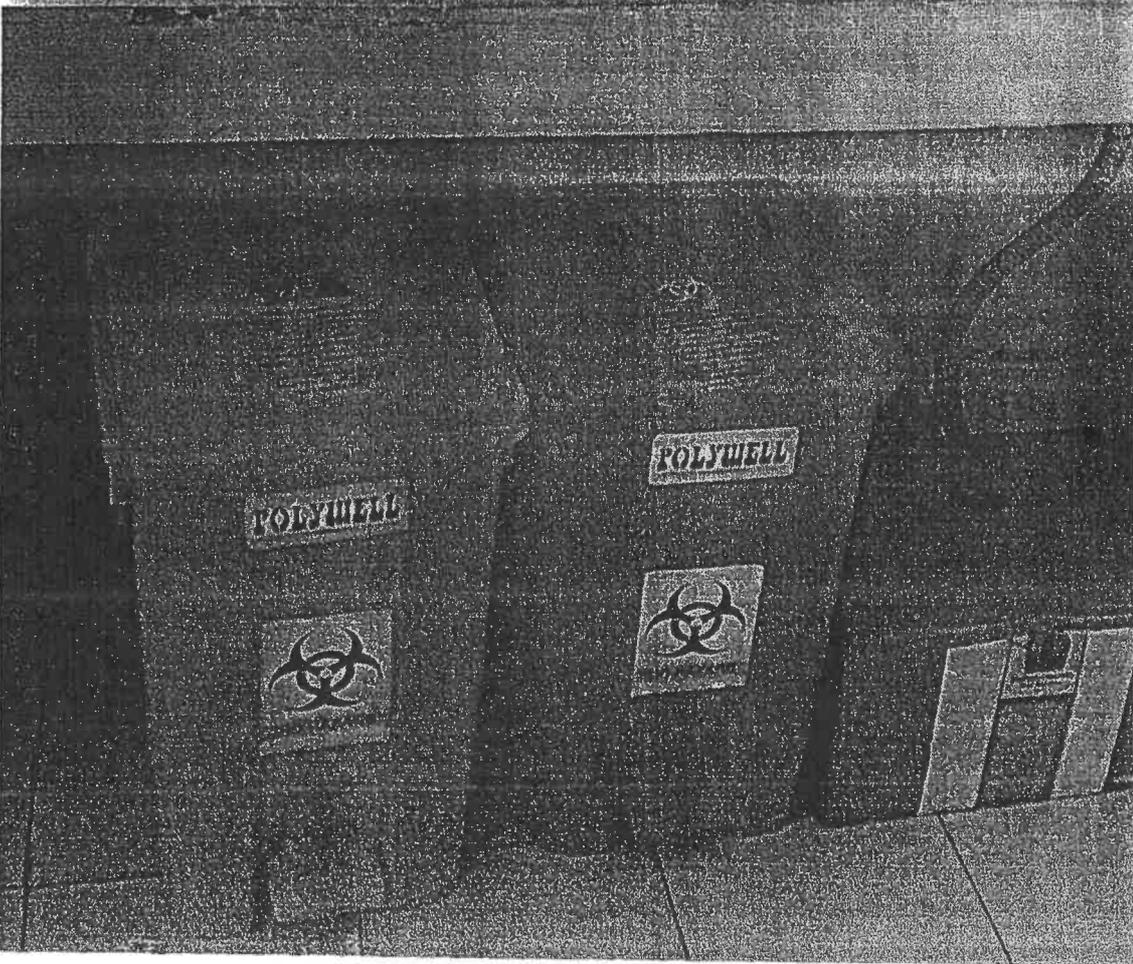


Waste Management Solutions
SANTOSH
WASTE MANAGEMENT SOLUTIONS
Pune, India
www.santoshwaste.com

CONTAINER

CONTAINER





Bio-Medical Waste Segregation Chart

Waste Type	Color	Container
Sharps	Yellow	Sharps Container
Pathological	Red	Leak-Proof Container
Anatomical	Red	Leak-Proof Container
Microbiological	Red	Leak-Proof Container
Cultures	Red	Leak-Proof Container
Genetically Modified Organisms	Red	Leak-Proof Container
Cell Culture Media	Red	Leak-Proof Container
Embryos	Red	Leak-Proof Container
Transfused Blood	Red	Leak-Proof Container
Organ Transplants	Red	Leak-Proof Container
Body Parts	Red	Leak-Proof Container
Amputated Limbs	Red	Leak-Proof Container
Placenta	Red	Leak-Proof Container
Amniotic Fluid	Red	Leak-Proof Container
Uterine Contents	Red	Leak-Proof Container
Other	Red	Leak-Proof Container





ICICI Bank Advice Receipt
8/30/22 4:33 PM

Transaction Details

Account Number: 125601001990

Transaction Date: 30-08-2022 00:00:00

Transaction Amount: INR 26,98,750.00

Debit/Credit: Debit

Transaction Description : RTGS/ICICR420220830005
38025/UBIN0570150/

**Note: This is an electronically generated receipt and
does not need any signature.**

Date and Time: 30/08/2022 4.33 PM



SANTOSH

Deemed to be University

Managed by Santosh Trust

14/9/22

24/09/22

From,
The Registrar,
Santosh Medical and Dental College Hospital,
(Santosh Deemed to be University)
Pratap Vihar, Sector -12, Ghaziabad.

To,
Regional Officer, Regional Office,
U.P. Pollution Control Board,
INS-2, Sector -16, Vasundhara,
Ghaziabad – 201012.

Ref. No. SU/SMC/Dean/22/

Date:- 12.09.2022

Subject : In continuation to our earlier compliance report dated 02.09.2022, further compliance for scope of services through Bar Code Report for segregation of bio medical waste .

Sir,

In continuation to our earlier compliance report dated 02.09.2022, it is submitted that the institution has adopted bar coding system for segregation of the bio medical waste. The relevant report and relating documents is enclosed collectively and marked as Annexure -1 for your perusal and reference which will form part of our earlier compliance report dated 02.09.2022.

705 / ER/6

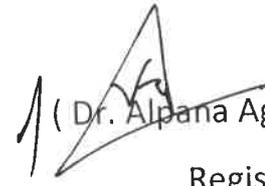
डी.जी.के. अधिकारी
उ.प्र. प्रदूषण नियंत्रण बोर्ड
के.एस. अ.के.एस.
कृपया नियमानुसार आवश्यक कार्यवाही कराने का कष्ट करें !

कृते जिम्साधिकारी
14/9/22 अजिजियाबाद

-2-

Prayer

In view of the aforesaid submissions, it is hereby requested to you to kindly acknowledge the further compliance report and do the needful accordingly.


(Dr. Alpana Agarwal)
Registrar

Santosh Deemed to be University,
Ghaziabad.

Copy forwarded to the following for information :

- ✓ 1. District Magistrate, Ghaziabad.
2. Chief Environment Officer, Circle -1, U.P. Pollution Control Board, Lucknow.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow.


(Dr) Alpana Agarwal
Registrar

Santosh Deemed to be University,
Ghaziabad

santosh dental college and hospital



DATE Sep 06, 2022

10:51

santosh dental college and hospital

null 127501

CATAGORY	BAGS	WEIGHT
Yellow	1	01.110
Red	1	01.830
Blue	0	00.000
White	0	00.000
Cytotoxic c	0	00.000
Others	0	00.000
Total	2	2.940



F 213/A Lado Sarai, New Delhi 110 030
 Telefax : 011 29522552
 delhi@butterflysoftware.in
 www.butterflysoftware.in

INSTALLATION REPORT FOR SERVICE OF BIO MEDICAL WASTE (BMW) BAR CODING

Dear Sir,

BFL Representative (as mentioned below) had done the installation of BMW Hardware / Software at your HCF unit on date (as mentioned below) for the BMW BARCODE MANAGEMENT SYSTEM (WCM).

Hospital Name	SANTOSH DENTAL COLLEGE & HOSPITAL
Hospital Code	127324
Installation done by Butterfly Rep.	Mr SALMAN
Installation done on date	30/8/2022

Please find below login credentials to access BMW data reports online. This will show data report for daily, monthly & yearly Bio Medical Waste Collection Reports.

Login URL	https://www.butterflysoftware.in
User ID	127501
Password	1234

Please order Barcode Labels at least one week in advance. For any further issues please email us on :
 delhi@butterflysoftware.in / ho@butterflysoftware.in
 Contact us : 7011922924,8725060731

Kindly contact for any further information required.

for Butterfly Software LLP


 Authorized Signatory

Thanks

Butterfly Software LLP

GST NO - 03AAMFB2419C1Z2

PAN NO - AAMFB2419C

Butterfly

Butterfly Software LLP

F 213/A Lado Sarai, New Delhi 110 030

Telefax : 011 29522552

delhi@butterflysoftware.in

www.butterflysoftware.in

AGREEMENT

This agreement entered on 30th of August 2022 at Delhi.

BETWEEN

M/s **BUTTERFLY SOFTWARE LLP**, # 1139 Sector 69 Mohali-hereinafter called "SERVICE PROVIDER" through its representative **Mr Nitesh Gupta** who has been authorized to enter into this agreement severally on Company's behalf.

AND

M/s **SANTOSH DENTAL COLLEGE & HOSPITAL** Address: NO 1 SANTOSH NAGAR PRATAP VIHAR GHAZIABAD. through its authorized person **DR. AKSHAY BHARGAV** ; hereinafter called "ASSOCIATION".

SCOPE OF SERVICES:

1. Waste collection data shall be uploaded on this web page as required under BMW Rules 2016.
2. Annual report data shall be available on the web page.
3. The data shall be preserved on system for 5 years as required under BMW Rules 2016.
4. Daily waste collection report (register) shall be available on the web page.

CONTRACT PRICE: For execution of above services the SERVICE PROVIDER shall be paid by the Association as below:

Software Usage Fee, Data backup, Data Maintenance, etc	Rs 30000 /- + GST 18% payable in advance for whole year.
Barcode Labels color dotted (50x40) as per order request	Each labels @ Rs. 1.50 /- + GST 18% as per order request.
Service Period	August 2022 to July 2023

TERMS & CONDITIONS:

1. Taxes as applicable are extra from the above prices.
2. This arrangement is valid until termination by any party as per SNo 3.
3. The Agreement can be terminated by either party on completion of a year only and with a notice of at least 2 month in advance.
4. Even if the Agreement is terminated, the SERVICE PROVIDER shall preserve data in the server for 5 years from the year to which the data pertains.
5. Though the SERVICE PROVIDER assures of preserving the data for 5 years to the best of his ability and has applied the best security system and has a back-up server but still if due to any reason there is a breach of security or loss of data due to any reason outside the control of the SERVICE PROVIDER or due to Force – Majeure, then the SERVICE PROVIDER shall not be financially or legally responsible for any loss or damage to the Association.
6. All members of the Association (User) shall be required to take a printout of monthly waste collection report regularly and to file it to safeguard against loss of data.

In witness whereof the parties hereto have set their hands to these present on this date as mentioned above.

SIGNED AND DELIVERED BY

SIGNED AND DELIVERED BY

for Butterfly Software LLP



Authorized Signatory

(Mr Nitesh Gupta)

(DR AKSHAY BHARGAV)

Butter

Butterfly Software LLP

F 213/A Lado Sarai, New Delhi 110 030

Telefax : 011 29522552

delhi@butterflysoftware.in

www.butterflysoftware.in

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SIGNED AND DELIVERED BY

SIGNED AND DELIVERED BY

for Butterfly Software LLP

Authorized Signatory

Butter**Butterfly Software LLP**

F 213/A Lado Sarai, New Delhi 110 030

Telefax : 011 29522552

delhi@butterflysoftware.in

www.butterflysoftware.in

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BETWEEN

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AND

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Service Period	August 2022 to July 2023

TERMS & CONDITIONS:

1. Taxes as applicable are extra from the above prices
2. This arrangement is valid until termination by any party as per SNo 3.
3. The Agreement can be terminated by either party on completion of a year only and with a notice of at least 2 month in advance.
4. Even if the Agreement is terminated, the SERVICE PROVIDER shall preserve data in the server for 5 years from the year to which the data pertains.
5. Though the SERVICE PROVIDER assures of preserving the data for 5 years to the best of his ability and has applied the best security system and has a back-up server but still if due to any reason there is a breach of security or loss of data due to any reason outside the control of the SERVICE PROVIDER or due to Force – Majeure, then the SERVICE PROVIDER shall not be financially or legally responsible for any loss or damage to the Association.
6. All members of the Association (User) shall be required to take a printout of monthly waste collection report regularly and to file it to safeguard against loss of data.

In witness whereof the parties hereto have set their hands to these present on this date as mentioned above.

SIGNED AND DELIVERED BY

SIGNED AND DELIVERED BY

for Butterfly Software LLP

Authorized Signatory

Tax Invoice

Butterfly Software LLP # 1139, Sector-69, SAS Nagar, Mohali GSTIN/UIN: 03AAMFB2419C1Z2 State Name : Punjab, Code : 03 E-Mail : accounts@butterflysoftware.in	Invoice No. BFL/22-23/1656	Dated 30-Aug-22
	Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Santosh Dental College & Hospital -127501 NO. 1, SANTOSH NAGAR, PRATAP VIHAR, GHAZIABAD, UTTAR ORADESH State Name : Uttar Pradesh, Code : 09	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
	Terms of Delivery	

Sl No.	Particulars	HSN/SAC	Quantity	Rate	per	Amount
1	Web Page Creation Charges <i>One Time Charges</i>	997331				1,500.00
2	Usage Fee for Software "First" <i>For 12 Months</i> <i>From (Sep 2022 to Aug 2023)</i>	997331				30,000.00
	IGST					5,670.00
Total						₹ 37,170.00

Amount Chargeable (in words) E. & O.E
INR Thirty Seven Thousand One Hundred Seventy Only

HSN/SAC	Taxable Value	Integrated Tax		Total
		Rate	Amount	Tax Amount
997331	31,500.00	18%	5,670.00	5,670.00
Total	31,500.00		5,670.00	5,670.00

Tax Amount (in words) : **INR Five Thousand Six Hundred Seventy Only**

Company's PAN : **AAMFB2419C**

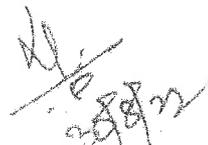
Company's Bank Details
 Bank Name : **Kotak Mahindra Bank**
 A/c No. : **0012958641**
 Branch & IFS Code : **Sector 70, Mohali & KKBK0004089**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Butterfly Software LLP
 Authorised Signatory

SUBJECT TO MOHALI JURISDICTION

This is a Computer Generated Invoice


Tax Invoice

Butterfly Software LLP # 1139, Sector-69, SAS Nagar, Mohali GSTIN/UIN: 03AAMFB2419C1Z2 State Name : Punjab, Code : 03 E-Mail : accounts@butterflysoftware.in	Invoice No. BFL/22-23/1657	Dated 30-Aug-22
	Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Santosh Dental College & Hospital -127501 NO. 1, SANTOSH NAGAR, PRATAP VIHAR, GHAZIABAD, UTTAR ORADESH State Name : Uttar Pradesh, Code : 09	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	WS Phoenix Bluetooth NEP 100 A (16x16), 100 Kgs Batch : M213279	842382	1 Nos 1 Nos	16,000.00	Nos	16,000.00
	IGST					2,880.00
Total			1 Nos			₹ 18,880.00

Amount Chargeable (in words) E. & O.E

INR Eighteen Thousand Eight Hundred Eighty Only

HSN/SAC	Taxable Value	Integrated Tax		Total
		Rate	Amount	Tax Amount
842382	16,000.00	18%	2,880.00	2,880.00
Total			2,880.00	2,880.00

Tax Amount (in words) **INR Two Thousand Eight Hundred Eighty Only**

Company's PAN : AAMFB2419C

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details

Bank Name : Kotak Mahindra Bank
A/c No. : 0012958641
Branch & IFS Code : Sector 70, Mohali & KKBK0004089

for Butterfly Software LLP

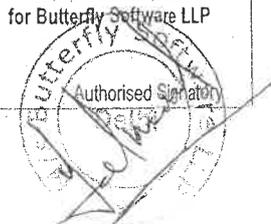
Authorised Signatory

SUBJECT TO MOHALI JURISDICTION

This is a Computer Generated Invoice



Handwritten signature and date: 30/8/22



Tax Invoice

Butterfly Software LLP # 1139, Sector-69, SAS Nagar, Mohali GSTIN/UIN: 03AAMFB2419C1Z2 State Name : Punjab, Code : 03 E-Mail : accounts@butterflysoftware.in	Invoice No. BFL/22-23/1658	Dated 30-Aug-22
	Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Santosh Dental College & Hospital -127501 NO. 1, SANTOSH NAGAR, PRATAP VIHAR, GHAZIABAD, UTTAR ORADESH State Name : Uttar Pradesh, Code : 09	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
	Terms of Delivery	
	(Empty space for terms)	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	BCL Red	48211020	300 Nos	1.50	Nos	450.00
2	BCL Yellow	48211020	300 Nos	1.50	Nos	450.00
3	BCL Blue	48211020	200 Nos	1.50	Nos	300.00
4	BCL White	48211020	200 Nos	1.50	Nos	300.00
						1,500.00
IGST						270.00
Total			1,000 Nos			₹ 1,770.00

Amount Chargeable (in words) E. & O.E
INR One Thousand Seven Hundred Seventy Only

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
48211020	1,500.00	18%	270.00	270.00
Total	1,500.00		270.00	270.00

Tax Amount (in words) : **INR Two Hundred Seventy Only**

Company's PAN : AAMFB2419C

Company's Bank Details
 Bank Name : Kotak Mahindra Bank
 A/c No. : 0012958641
 Branch & IFS Code : Sector 70, Mohali & KKBK0004089

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Butterfly Software LLP



SUBJECT TO MOHALI JURISDICTION

This is a Computer Generated Invoice



Handwritten signature and date: 28/8/22

Office of the Medical Superintendent
Santosh dental college & Hospital
(Associate Teaching Hospital, Santosh dental College, Gzb.)

To,
BUTTERFLYSOFTWARELLP
F-213/A, LADO SARAI,
NEW DELHI-11003029522552/41665220/7011922924

Date- 30.08.2022

Sub: Work order for BMW Barcode

With reference to the subject cited above and in response to your Quotation, dated 30-08-2022 and further discussions, we are pleased to place the present Work Order with the following Assignment of work scope, commercials, Other Deliverable etc.

S. NO.	PARTICULARS	QTY.	AMOUNT	REMARKS
1.	Mobile APP	02	FOC	
2.	Bluetooth Weighing Scale 16"X16" with 30Kg Capacity	01	16000+ 18% GST=18880/-	*One Time
3.	URL	01	1500 +18% GST=1770/-	*One Time
4.	SoftwareCharges, Server Rent, Data Backup	250 Chairx Rs 10 per month	2500*12=30000/-+ 18% GST=35400/-	*Yearly
5.	Barcode Stickers	1.50 Each	Rs.1000x1.50=1500 +18%GST=1770	*AsPer Usage
	Total Amount		Rs.57820/-	

Note:-

1. Hardware & Software charges to be paid 100% advance.
2. Software usage charges & server rent to be billed on yearly basis.
3. 10% Increase every year on software usage charges & barcode.
4. Hospital has their own android based mobile phone for scanning.

Contact Person: Mr. Nitesh Gupta-7011922924

A/C Name BUTTER FLY SOFTWARE LLP
A/C No-0012958641
IFSC Code-KKBK0004089
Bank- Kotak Mahindra Bank
Branch- Sec-70 Chandigarh

BUTTER FLY SOFTWARE LLP



Dean:
Santosh Dental College and Hospital

Authorized Signatory
Santosh Deemed to be University

RIVALRY LEAGUE



Kotak
Kotak Mahindra Bank
Sector 53A, Sector 17D
Chandigarh 160070 Chandigarh (INDIA)
IFSC: KKBK0004098

Valid for three months from date of issue

दिनांक
Date

0 0 M M Y Y Y Y

Pay

या धारक को Or Bearer

₹ Rupees

अदा करें।

₹

For Butterfly Software Ltd

चक्र सं.
Chk No

0012958641

KOTAK RESERVEMENT ACCOUNT
SS

Authorised Signatory

1402/09

Payable At-par at all branch locations of Kotak Mahindra Bank Ltd.

पादा सं. 00000

⑆000001⑆ 160485011⑆ 000187⑆ 29

CANCELLED

Office of the Medical Superintendent
Santosh dental college & Hospital
(Associate Teaching Hospital, Santosh dental College, Gzb.)

Date- 30.08.2022

To,
BUTTERFLYSOFTWARELLP
F-213/A, LADO SARAI,
NEW DELHI-11003029522552/41665220/7011922924

Sub: Work order for BMW Barcode

With reference to the subject cited above and in response to your Quotation, dated 30-08-2022 and further discussions, we are pleased to place the present Work Order with the following Assignment of work scope, commercials, Other Deliverable etc.

S. NO.	PARTICULARS	QTY.	AMOUNT	REMARKS
1.	Mobile APP	02	FOC	
2.	Bluetooth Weighing Scale 16"X16" with 30Kg Capacity	01	16000+ 18% GST=18880/-	*One Time
3.	URL	01	1500 +18% GST=1770/-	*One Time
4.	SoftwareCharges, Server Rent, Data Backup	250 Chairx Rs 10 per month	2500*12=30000/-+ 18% GST=35400/-	*Yearly
5.	Barcode Stickers	1.50 Each	Rs.1000x1.50=1500 +18%GST=1770	*AsPer Usage
	Total Amount		Rs.57820/-	

Note:-

1. Hardware & Software charges to be paid 100% advance.
2. Software usage charges & server rent to be billed on yearly basis.
3. 10% Increase every year on software usage charges & barcode.
4. Hospital has their own android based mobile phone for scanning.

Contact Person: Mr. Nitesh Gupta-7011922924

A/C Name BUTTER FLY SOFTWARE LLP
A/C No-0012958641
IFSC Code-KKBK0004089
Bank- Kotak Mahindra Bank
Branch- Sec 70 Chandigarh

Butterfly Software
Delhi
BUTTERFLY SOFTWARE LLP

30/8/22

Dean:
Santosh Dental College and Hospital

Authorized Signatory
Santosh Deemed to be University

TRIMY LEAGUE



Kotak
Kotak Mahindra Bank
Sco 517, Sector 7D
Chandigarh 160070 Chandigarh (HI) India
IFSC: KKBK0000009

Valid for three months from date of issue

दिनांक
Date

Pay

या धारक को By Bearer

रुपये Rupees

अदा करे।

₹

For Butterfly Software Up

चक्र संख्या
Serial No.

0012958641

KOTAK MAHINDRA BANK CURRENT ACCOUNT

Authorized Signatory

धारक की हस्ताक्षर
Please Sign Here

15082015

Payable At-par at all branch locations of Kotak Mahindra Bank Ltd.

⑆00000⑆ 1604850110 000187⑆ 29

CANCELLED

Butterfly

BUTTERFLY SOFTWARE LLP
F-213/A, LADO SARAI, NEW DELHI-110030
29522552/41665220/7011922924

To,
Santosh Dental College

No.1, Santosh Nagar, Pratap Vihar, Ghaziabad, Uttar Pradesh 201009

QUOTATION

<u>SNO.</u>	<u>PARTICULARS</u>	<u>QTY.</u>	<u>AMOUNT</u>	
1.	Mobile APP	02	FOC	
2.	Bluetooth Weighing Scale 16"X16" with 30Kg Capacity	01	16000+ 18% GST=18880/-	*One Time
3.	URL	01	1500 + 18% GST =1770/-	*One Time
4.	Software Charges , Server Rent, Data Backup	250 Chair xRs10 per month	2500*12=30000/- + 18% GST=35400/-	*Yearly
5.	Barcode Stickers	1.50 Each	Rs. 1000x1.50 =1500 +18% GST=1770	*As Per Usage
6.	Shipping Charges		Rs 1000	
	Total Amount		Rs. 58820/-	

Note:-

1. Hardware & Software charges to be paid 100% advance.
2. Software usage charges & server rent to be billed on yearly basis.
3. 10% Increase every year on software usage charges & barcode.
4. Hospital has their own android based mobile phone for scanning.

Contact Person: Mr. Nitesh Gupta -7011922924

BUTTERFLY SOFTWARE LLP



सेवा में

दिनांक 24.09.2022

मुख्य पर्यावरण अधिकारी, सर्किल-1,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
टी०सी०-12वी, विभूति खण्ड, गौमती नगर,
लखनऊ।

विषय: आपके पत्रांक एच81976/सी-1/का०ब०नो०/बीएमडब्लू-05/2022 दिनांक 19.09.2022 को निरस्त किये जाने के सम्बन्ध में।

महोदय

उपरोक्त आपके पत्रांक एच81976/सी-1/का०ब०नो०/बीएमडब्लू-05/2022 दिनांक 19.09.2022, जो दिनांक 21.09.2022 को उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद से प्राप्त हुआ है, का संदर्भ ग्रहण करने की कृपा करें। उक्त के अनुपालन के सम्बन्ध में अवगत कराना है कि हमारी इकाई का निरीक्षण संयुक्त समिति द्वारा दिनांक 23.02.2022 को किया गया था। निरीक्षण के दौरान बायोमैडिकल वेस्ट का सेग्रीगेशन उचित नहीं पाया गया था तथा मिक्स रूप से कन्टेनरों में भण्डारित पाया गया था।

उक्त के अनुपालन के सम्बन्ध में अवगत कराना है कि हमारी इकाई द्वारा वेस्ट के उचित डिस्पोजल हेतु एनवायरन वेस्ट मैनेजमेन्ट कम्पनी, हापुड़ से अनुबन्ध किया गया है। बार-कोडिंग हेतु मैसर्स बटर फ्लाइ सॉफ़वेयर एलएलपी से अनुबन्ध कर दिया गया है। मा० समिति द्वारा निरीक्षण के दौरान दिये गये निर्देशों के अनुपालन में प्रतिउत्तर संलग्नकों सहित दिनांक 25.07.2022 को उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद में प्राप्त कराया गया था। छायाप्रतियाँ पुनः संलग्न हैं।

कार्यालय के पत्रांक 1076/एन०जी०टी०-128/ओ०ए०न-334/2021-22 दिनांक 14.07.2022 द्वारा जारी निर्देशों के अनुपालन में अधिरोपित पर्यावरणीय क्षतिपूर्ति रु० 2,75,000/- को आर०टी०जी०एस० के माध्यम से खाता संख्या 701502010002104 में जमा करा दिया गया था, जिसकी सूचना उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद में दिनांक 01.09.2022 को प्राप्त करा दी गयी थी, छायाप्रति पुनः संलग्न है।

अग्रेतर अवगत कराना है कि संयुक्त समिति द्वारा दिनांक 31.08.2022 को पुनः निरीक्षण किया गया था। निरीक्षण के दौरान बायोमैडिकल वेस्ट का सेग्रीगेशन एवं बार-कोडिंग की व्यवस्था उचित पायी गयी थी, फोटोग्राफ संलग्न है।

हमारी इकाई द्वारा संयुक्त समिति एवं मा० एन०जी०टी० द्वारा दिये गये निर्देशों का अक्षरशः अनुपालन किया जा रहा है। अतः आपसे सादर अनुरोध है कि एच81976/सी-1/का०ब०नो०/बीएमडब्लू-05/2022 दिनांक 19.09.2022 द्वारा जारी कारण बताओं नोटिस को निरस्त करने की कृपा करें।

संलग्नक: उपरोक्तानुसार।

AKK

प्रार्थिनी

Sejani
(डॉ० सीमा लाल गर्ग)
चिकित्सा अधीक्षक

मैसर्स यशोदा हास्पिटल एवं रिसर्च सेंटर
नेहरू नगर, गाजियाबाद।

प्रतिलिपि:

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड, वसुन्धरा,
गाजियाबाद।

उ० प्र० प्रदूषण नियंत्रण बोर्ड,
टीसी-12वी, विभूति खण्ड,
गोमती नगर, लखनऊ

पंजीकृत

पत्रांक /सी-1/का०ब०नो०/बीएमडब्लू-05/2022

दिनांक

मैसर्स यशोदा हास्पिटल एण्ड रिसर्च सेन्टर लि०,
3 एम, नेहरू नगर,
गाजियाबाद ।

यह कि मैसर्स यशोदा हास्पिटल एण्ड रिसर्च सेन्टर लि०, 3 एम, नेहरू नगर, गाजियाबाद जो कि चिकित्सीय संस्थान के रूप के उपरोक्त वर्णित स्थल पर कार्यरत है, पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा-16 के अन्तर्गत कम्पनी है।

यह कि हास्पिटल का निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली, जिला प्रशासन, गाजियाबाद तथा उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद की गठित संयुक्त समिति द्वारा दिनांक- 23.02.2022 को किया गया। निरीक्षण के दौरान बायोमेडिकल वेस्ट का सेग्रिगेशन उचित नहीं पाया गया तथा मिक्स रूप से कन्टेनरों में भण्डारित पाया गया जो कि जैव चिकित्सा अपशिष्ट नियम, 2016 का स्पष्ट उल्लंघन है। उक्त के दृष्टिगत क्षेत्रीय अधिकारी, गाजियाबाद द्वारा हास्पिटल के विरुद्ध कार्यवाही किये जाने तथा मा० एन०जी०टी० के आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी गाइड लाइन के आधार पर रूपया-02,75,000/- (रूपया दो लाख पिछत्तर हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

यह कि उपरोक्त वर्णित तथ्यों तथा उद्योग द्वारा किये जा रहे प्रदूषण से जन स्वास्थ्य पर संभावित दुष्प्रभाव को दृष्टिगत रखते हुए जनहित में जनस्वास्थ्य की रक्षा एवं जन सामान्य को स्वस्थ पर्यावरण प्रदान करने के उद्देश्य से क्यों न हास्पिटल के विरुद्ध जैव चिकित्सा अपशिष्ट नियम, 2016 तथा यथासंशोधित निषेधात्मक कार्यवाही करते हुए हास्पिटल के संचालन को रोका जाये।

अतः क्षेत्रीय अधिकारी की आख्या एवम् संस्तुति एवम् दोषी उद्योगों के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित करने हेतु गानो एनओजीटीओ के आदेशों के अनुपालन में सक्षम अधिकारी के अनुमोदनोपरान्त मैसर्स यशोदा हास्पिटल एण्ड रिसर्च सेन्टर लि०, ३ एम, नेहरू नगर, गाजियाबाद के विरुद्ध कियों न रूपया-02,75,000/- (रूपया दो लाख पिछत्तर हजार मात्र) मात्र की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये?

उपरोक्त के अतिरिक्त जैव चिकित्सा अपशिष्ट नियम, 2016 तथा यथासंशोधित के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन मैसर्स यशोदा हास्पिटल एण्ड रिसर्च सेन्टर लि०, ३ एम, नेहरू नगर, गाजियाबाद के विरुद्ध सक्षम अधिकारी की अनुमति से निम्नलिखित कारण बताओ नोटिस जारी किया जाता है :-

1. यह कि कियों न मैसर्स यशोदा हास्पिटल एण्ड रिसर्च सेन्टर लि०, ३ एम, नेहरू नगर, गाजियाबाद के औद्योगिक प्रक्रिया के संचालन को बन्द कर दिया जाये?
2. यह कि कियों न सक्षम अधिकारियों से अपेक्षा की जाये कि वे मैसर्स यशोदा हास्पिटल एण्ड रिसर्च सेन्टर लि०, ३ एम, नेहरू नगर, गाजियाबाद को दी जाने वाली विद्युत आपूर्ति की सुविधाओं सहित अन्य समस्त सुविधाओं को जिसमें पानी आदि की आपूर्ति भी सम्मिलित है, को तत्काल प्रभाव से विच्छेदित कर दें?

(विवेक राय)

मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवम् आवश्यक कार्यवाही हेतु प्रेषित:-

1. जिलाधिकारी, गाजियाबाद।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि अनुवर्ती कार्यवाही करते हुए आख्या ससमय बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-1

सेवा में,
श्रीमान् क्षेत्रीय अधिकारी महोदय,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद।

विषय: पैनल्टी जमा करने के उपरान्त सूचना देने के सम्बन्ध में।

महोदय,
निवेदन है कि अपने कार्यालय के पत्रांक सं०-1076/एन.जी.टी.
-128/ओ.ए.नं०-334/2021-22 दिनांक 14.07.2022 का संदर्भ ग्रहण करने
का कष्ट करें। प्रार्थी ने निरीक्षण के समय पायी गयी सभी त्रुटियों को पूर्ण कर
लिया है। आपके पत्र के अनुसार मुझ प्रार्थिनी ने पर्यावरणीय क्षतिपूर्ति शुल्क
रूपयें 2,75,000/- आर.टी.जी.एस. के माध्यम से उत्तर प्रदेश पर्यावरण
कन्ट्रोल बोर्ड, लखनऊ के खाते में 701502010002104 जिसका यू.टी.आर. नं०
HDFCR52022083092400882 में जमा कर दिये हैं।

अतः आपसे निवेदन है कि आपके द्वारा भेजे गये नोटिस को निरस्त
करने की कृपा करें। आपकी अति कृपा होगी।

दिनांक: 31.08.2022

प्रार्थिनी,

(डॉ० समीता गर्ग)
चिकित्सा अधीक्षक

यशोदा हॉस्पिटल एण्ड रिसर्च सेंटर,
थर्ड एम, नेहरू नगर, गाजियाबाद।

Dr. SANGEETA GARG
MEDICAL SUPERINTENDENT

Reg. No. UPMCI37196
Yashoda Hospital & Research Centre
III-M, Nehru Nagar, Ghaziabad-201001

31/09/2022
REGIONAL OFFICE
U.P. Pollution Control Board
Ins-2 Sector-16, Vasundhra
Ghaziabad

KAMLA ENVIRO RAJ NAGAR EXTENSION, GHAZIABAD (201017)

Biological Treatment

STP LOG SHEET

Date	BLOWER1	BLOWER2	CHEMICAL CONSUPTION(kg/d or (l/day))		pH		OUTLET FLOW METER			NO. OF BACK WASH OF FILTERS	REMARKS	SIGN by:
			EM solution	Hypo	Initial	Final	Initial	Final	TOTAL KL			
8/1/2022	OK	OK	2	5	6.1	7.1	6549.723	6622.834	73.111	2		Javed
8/2/2022	OK	OK	4	4	5.2	7.1	6622.834	6693.879	71.045	2		Javed
8/3/2022	OK	OK	3	3	6.1	7.5	6693.879	6753.183	59.304	3		Javed
8/4/2022	OK	OK	2	2	6.2	7.4	6753.183	6815.254	62.071	2		Javed
8/5/2022	OK	OK	2	5	4.3	7.4	6815.254	6877.392	62.138	2		Javed
8/6/2022	OK	OK	3	6	4.4	7.2	6877.392	6939.181	61.789	2		Javed
8/7/2022	OK	OK	2	7	6	7.1	6939.181	6994.496	55.315	2		Javed
8/8/2022	OK	OK	4	5	5.1	7.5	6994.496	7058.765	64.269	3		Javed
8/9/2022	OK	OK	5	4	5.2	7.5	7058.765	7122.983	64.218	2		Javed
8/10/2022	OK	OK	2	3	6.3	7.4	7122.983	7189.182	66.199	2		Javed
8/11/2022	OK	OK	2	0	4.4	7.4	7189.182	7253.505	64.323	2		Javed
8/12/2022	OK	OK	4	2	4.3	7.1	7253.505	7309.135	55.63	3		Javed
8/13/2022	OK	OK	2	3	4.5	7.4	7309.135	7361.682	52.547	3		Javed
8/14/2022	OK	OK	3	2	3.4	7.5	7361.682	7409.144	47.462	2		Javed
8/15/2022	OK	OK	3	5	6.4	7.3	7409.144	7453.504	44.36	2		Javed
8/16/2022	OK	OK	4	5	6.1	7	7453.504	7513.829	60.325	2		Javed
8/17/2022	OK	OK	3	5	6.4	7.1	7513.829	7568.382	54.553	4		Javed
8/18/2022	OK	OK	2	4	6.5	7.5	7568.382	7621.042	52.66	2		Javed
8/19/2022	OK	OK	1	2	6.5	7.5	7621.042	7679.88	58.838	2		Javed
8/20/2022	OK	OK	1	3	5.5	7.5	7679.88	7753.525	73.645	2		Javed
8/21/2022	OK	OK	2	4	4.5	7.5	7753.525	7812.642	59.117	3		Javed
8/22/2022	OK	OK	2	4	6.1	7.5	7812.642	7865.54	52.898	2		Javed
8/23/2022	OK	OK	2	4	6.2	7.5	7865.54	7924.402	58.862	2		Javed
8/24/2022	OK	OK	2	3	6.4	7.4	7924.402	7978.183	53.781	3		Javed
8/25/2022	OK	OK	1	2	5.4	7.5	7978.183	8027.156	48.973	2		Javed
8/26/2022	OK	OK	1	5	6.4	7.4	8027.156	8075.102	47.946	2		Javed
8/27/2022	OK	OK	2	4	6.4	7.6	8075.102	8148.546	73.444	2		Javed
8/28/2022	OK	OK	2	1	5.4	7.5	8148.546	8209.416	60.87	2		Javed
8/29/2022	OK	OK	1	2	3.4	7.5	8209.416	8263.515	54.099	3		Javed
8/30/2022	OK	OK	2	3	7.8	7.5	8263.515	8326.604	63.089	3		Javed
8/31/2022	OK	OK	3	4	7.8	7.5	8326.604	8382.159	55.555	3		Javed



क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : १०२६/एन०जी०टी०-१२८/ओ०ए०न-३३४/२०२१/२०२२

दिनांक १५/०७/२०२२

M/s. Yashoda Hospital,
3rd, Nehru Nagar Stadium Nehru Nagar,
Ghaziabad

विषय: मा० एन०जी०टी० नई दिल्ली में योजित ओ०ए० संख्या ३३४/२०२१ Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश दिनांक ०५.०७.२०२२ के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित ३३४/२०२१ Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश के अनुपालन में आपकी इकाई का निरीक्षण संयुक्त समिति द्वारा दिनांक २२.०२.२०२२ को किया गया। निरीक्षण के समय पायी गयी कमियों के दृष्टिगत आपकी इकाई के विरुद्ध रु० २,७५,०००/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति आख्या बोर्ड मुख्यालय प्रेषित कर दी गयी है।

मा० अधिकरण द्वारा दिनांक ०५.०७.२०२२ को प्रकरण में सुनवाई करते हुए निम्न आदेश पारित किये गये हैं:-

"...Let the State PCB take further remedial action and file compliance report. It may also put the said Facilities to notice of these proceedings, to enable them to file compliance affidavits and to show-cause why action be not taken against them for the past violations...."

उक्त आदेश के अनुपालन में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक ०५.०७.२०२२ की प्रति संलग्नकर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।
संलग्नक: उपरोक्तानुसार।

भवदीय

(उत्सव शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, गाजियाबाद।
2. मुख्य पर्यावरण अधिकारी, वृत्त-१, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-१२V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

Date- 25/07/2022

TO,

THE REGIONAL OFFICER

U.P.POLLUTION BOARD

GHAZIABAD.

SUBJECT- CLOSURE OF THE OBSERVATION.

This is with the reference to the no 1076/NGT-128OA-334/2021/2022 Dated-14/07/2022

- A) The Bar Code is in place at present with us in Yashoda Hospital & Research Centre, IIIrd M, Nehru Nagar Ghaziabad
- B) BMW training is ongoing and the segregation of BMW waste is being done properly by the staff and the proof is attached for your kind consideration.
- We request you to kindly revisit site and verify according to the compliance.

Annexure Attached

1. Monthly data of bar coding
2. BMW Training record
3. MOU with Environ.waste connections LLP

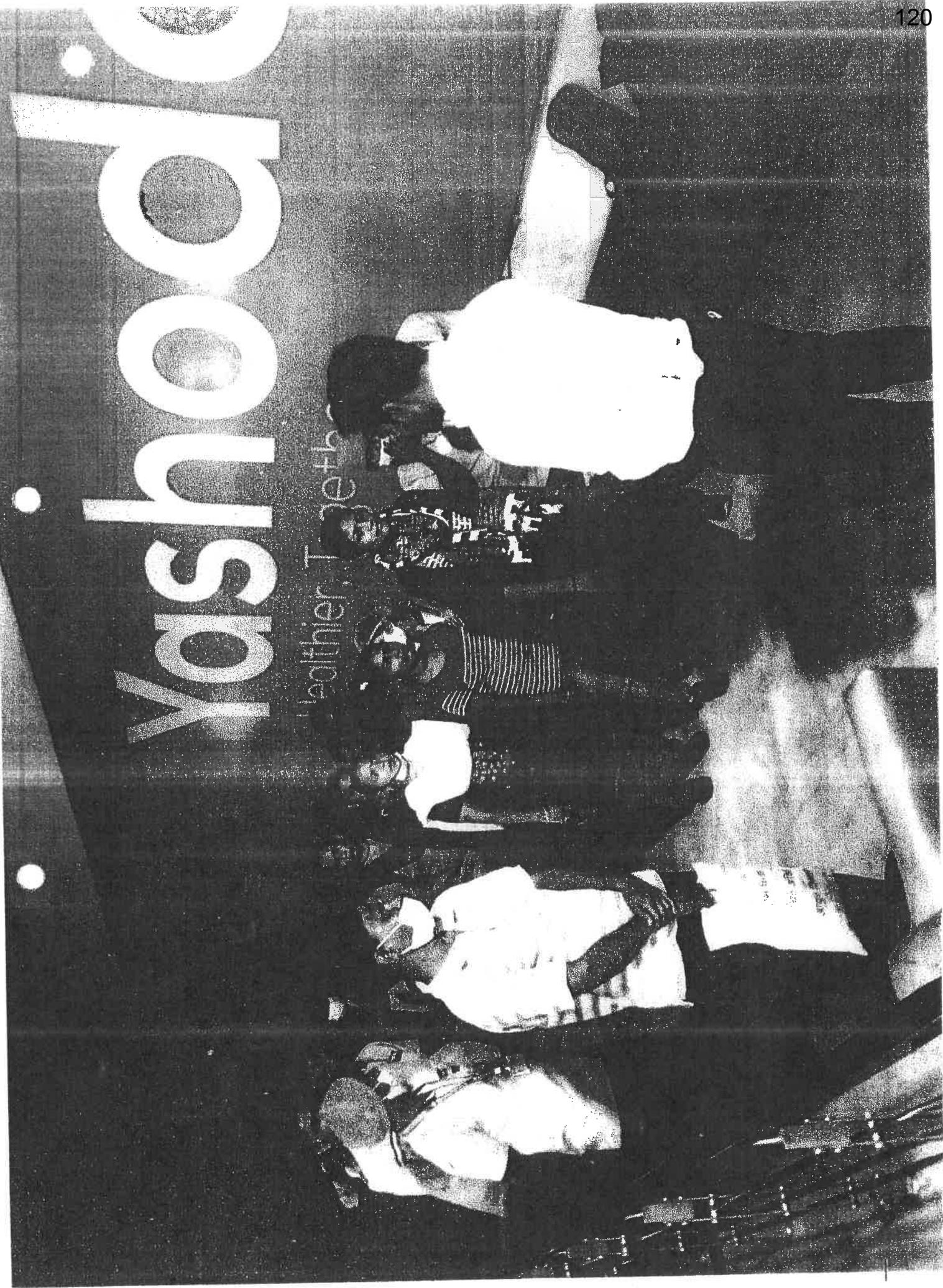
Thanking you

Your sincerely

Authorized Signatory

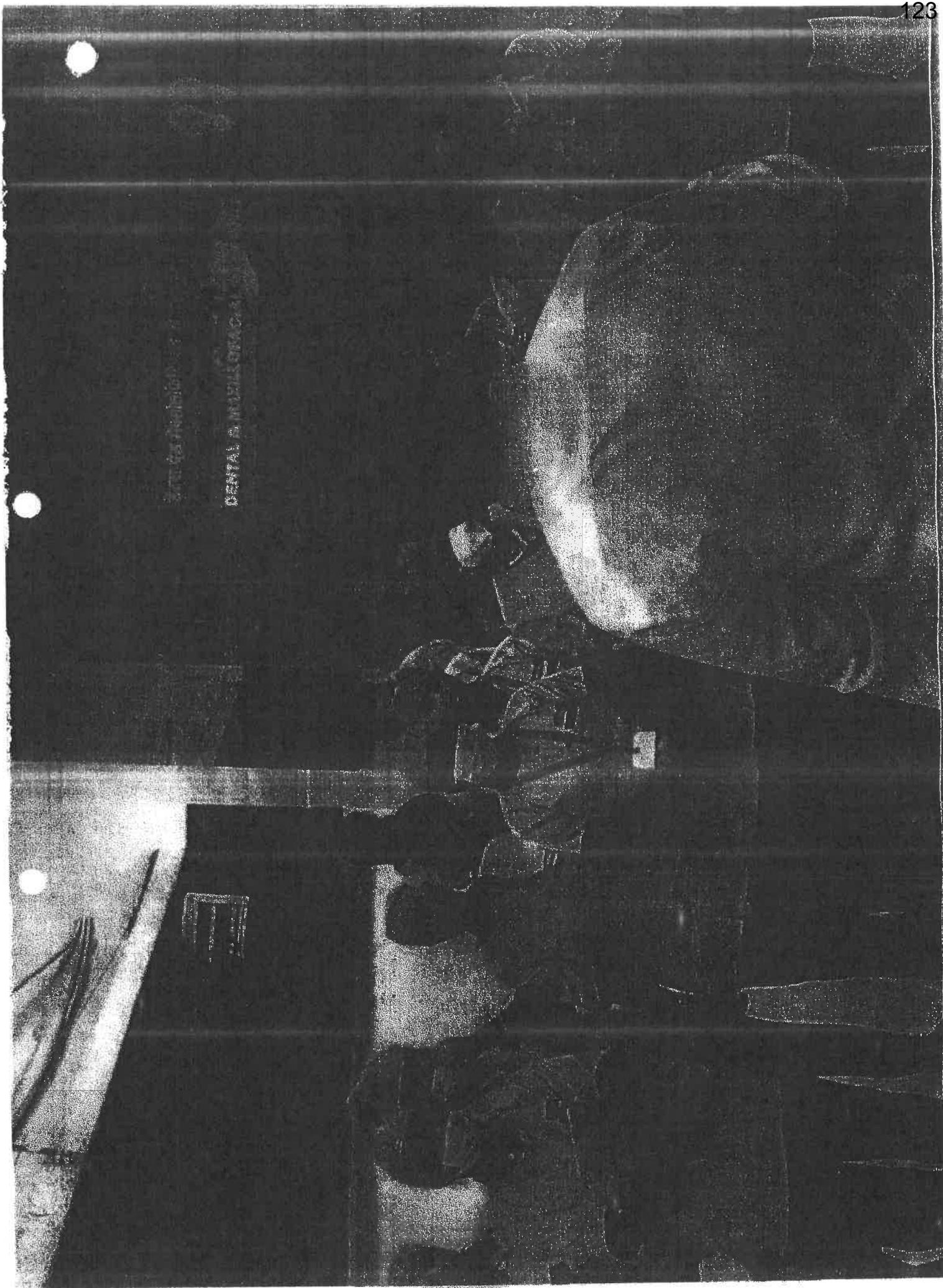

 Dr. Sangeeta Garg
 Medical Superintendent
 Yashoda Hospital & Research Centre
 IIIrd, M, Nehru Nagar

DR. SANGEETA GARG
MEDICAL SUPERINTENDENT
 Reg. No. UPMC137196
 Yashoda Hospital & Research Centre
 III-M, Nehru Nagar, Ghaziabad-201001









Service Provider would be at liberty to serve the notice of termination of agreement/suspension of services offered at any time to the WASTE GENERATOR if the WASTE GENERATOR fails to make the payment to "Service Provider" within a time frame of 3 months from the date on which they became so payable.

- 9. In the case of the termination of the agreement by virtue of applicability of Para 6 above, the security deposit/ advance paid by the WASTE GENERATOR shall stand forfeited without impacting the original claim of the "Service Provider".
- 10. All payments shall be made through crossed a/c payee demand draft or cheque, favoring "Environ Waste Connections LLP" only.
- 11. All bounced cheques shall be charged @ Rs. 500/- extra in addition to the actual bank charges.
- 12. The jurisdiction of Court in all disputes would be the place of registered office of Service Provider only.

Termination Clause

Both the parties would be at liberty to terminate this contract by serving a notice of 3 Months well in advance or alternately compensating the other party by an amount equal to the average of 3 month billing.

IN WITNESS WHEREOF, this Agreement has been executed by the Parties hereto on the day and year first above written.

Signed and Delivered by:

For and on behalf of "Service Provider"

Sign:

Name:

Designation:



"For and on behalf of "Waste Generator"

Sign:

Name:

Designation:



Dr. Ruchika Nandanwa
DMS & Quality Head

Responsibilities of the "Service Provider":

1. "Service Provider" shall meet all the rules and regulations as stipulated by the SPCB And "Service Provider" alone is liable for any violation of the Environment (Protection) Act 1986 and the relevant rules made there under, after collection of BMW from the GENERATOR.
2. "Service Provider" shall collect the segregated bio-medical waste from the identified common waste collection point within the premises of GENERATOR on daily basis. "Service Provider" shall provide assistance to finalize the pick-up location to the GENERATOR. The GENERATOR shall be fully responsible for keeping the BMW under lock and key and protecting it from any sort of mishandling before it is handed over to any authorized person of Service Provider.
3. Service Provider shall schedule the timings for collecting the waste in consultation with the GENERATOR. In case "Service Provider" fails to collect the BMW within a time frame of 24 hours of the designated time due to any reason, the GENERATOR shall inform "Service Provider", who shall ensure to collect the BMW from the premises of the GENERATOR within the next 24 hours of the intimation.
4. "Service Provider" shall transport the segregated waste in closed container vehicle to its treatment facility in enclosed bins.
5. On the written request of the GENERATOR, "Service Provider" shall undertake to provide/educate the generator and its staff, at no extra cost, the initial training about the segregation /method of collection of BMW in designated color coded plastic bags.
6. "Service Provider" shall not be held liable for any kind of the violation made by the generator / or its staff under the Service Providerment (Protection) Act 1986 or any similar regulations/norms.
7. "Service Provider" shall be responsible for appropriate treatment and shredding of disinfected waste at the centralized facility as per Schedule-1 of the BMW Rules 2016.
8. "Service Provider" shall be responsible for the disposal of treated waste into secured landfills or in recycling plants as applicable.

Responsibilities of the "Waste Generator":

1. The WASTE GENERATOR shall segregate the waste at the point of generation in accordance with the BMW Rules 2016 and in compliance with the standards prescribed thereunder.
2. The WASTE GENERATOR shall collect and hand over the segregated BMW in plastic bags as stipulated by the State Pollution Control Board (SPCB) norms.
3. All consumables like bags, needle cutters, disinfectants etc. shall be procured by the WASTE GENERATOR at its own cost.
4. All the bags shall be sealed tightly and labeled as per the rule by the WASTE GENERATOR and "Service Provider" will collect the sealed bags only from a secured designated point within the premises of the WASTE GENERATOR.



- All the bags shall be sealed tightly and labeled as per the rule by the WASTE GENERATOR and "Service Provider" will collect the sealed bags only from a secured designated point within the premises of the WASTE GENERATOR.
5. The WASTE GENERATOR shall disinfect the sharps, mutilate them and hand over in Puncture Proof Containers to "Service Provider".
 6. The WASTE GENERATOR shall take all steps to ensure that the waste is handled without adverse effects to human health and Service Provider.
 7. The WASTE GENERATOR shall establish a common secured waste collection point within its premises for collection and handing over to "Service Provider".
 8. The WASTE GENERATOR shall furnish annual report on "Form-IV" regarding generation, collection and storage of Bio-Medical wastes in the prescribed format to State Pollution Control Board.
 9. The WASTE GENERATOR shall maintain all the relevant records and make reports of the accidents to SPCB, if any, on "Form-I" as prescribed under the rules.
 10. The WASTE GENERATOR shall designate a "Nodal Officer" to interact with "Service Provider".
 11. The Bio-Medical Waste handed over by the WASTE GENERATOR may be checked and suggestions, if needed, may be provided for improvement in the segregation of waste by "Service Provider".
 12. The WASTE GENERATOR shall obtain authorization from the State Pollution Control Board.
 13. The WASTE GENERATOR shall be solely responsible for the number of beds being declared to "Service Provider", which must be same for which the authorization is obtained from State Pollution Control Board. The WASTE GENERATOR shall inform "Service Provider" and SPCB within 7 days about any change in the number of beds. Service Provider shall not be responsible for any under/over declaration by WASTE GENERATOR on this account.

Terms & Conditions:

1. The WASTE GENERATOR shall pay One Time Non-Refundable Membership Registration Fee of Rs. NIL/-.
2. The WASTE GENERATOR shall pay amount equal to NIL months of service charges as refundable / adjustable security deposit.
3. Service Provider shall charge Rs. 20000/- (Rupees Twenty Thousand Only) and GST Exclusive @12% or as Applicable on Fixed Charges. Whereas it is principle agreed in between service provider and Waste generator that apart from this if waste generator will demand for service he will pay extra @Rs. NIL/- and GST @ NIL% as per applicable per service.
4. Service Provider shall charge Rs. _____ /-(Rupees _____ Only) and GST @ _____ % or as Applicable per Month, from date _____ (Rupees) per month, For the service of collection, transportation, treatment & disposal of BMW, subject to the condition of maximum weight limit of NIL KG per month. The quantity of waste over & above the limit shall be charged @ Rs. NIL Along with the GST applicable. The service charges mention herein is applicable for the declared capacity of 200 beds only.



Stamp Certificate No.: IN-UP97002504171275U

Renewal of AGREEMENT

That the previous agreement executed on 01 AUGUST, 2020, is renewed on 01st AUGUST, 2022 and shall be valid only when endorsed through a SEAL of Environ Waste Connections LLP.

BY AND BETWEEN

M/s Environ Waste Connections LLP, (hereinafter referred to as "Service Provider") having its Registered office at D-27/1, Street No.-9, Near 30 Feet Road, Johripur Extn., Delhi-110094 and Plant address at: BN: 102-104, Phase -III, UPSIDC, M.G. Road Indl. Area, Ghaziabad-Hapur UP-201015, duly represented by - Director or its representative.

AND

Name of Health Care Establishment (HCE):- **YASHODA HOSPITAL & RESEARCH CENTRE NEHRU NAGAR**

(Hereinafter referred to as "Waste Generator")

Full Address: III M, Nehru Nagar GZB.(UP).

Authorized Representative of Waste Generator: **Mr. Abdul**

Designation: (Incharge Housekeeping)

Contact No.: 7017518378

Email Id:- quality@yashodahospital.org

WHEREAS the "Service Provider" has been selected and duly authorized by U.P. State Pollution Control Board (UPSPCB) under the provisions of BMW Rules for providing services of the collection, transportation, storage, treatment and disposal of Bio-Medical Waste.

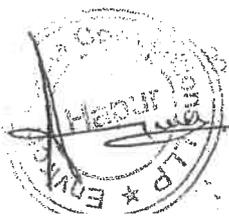
AND WHEREAS WASTE GENERATOR is desirous to outsource the disposal of Bio-Medical Waste generated by them and have approached "Service provider" for providing its services at its treatment facility located at BN:102-104, Phase-III, UPSIDC, MG Road Indl. Area, Ghaziabad-Hapur, UP-201015.

And both the parties are agreed to enter this agreement on the terms and conditions narrated hereinafter.

NOW THIS INDENTURE WITNESS ETH and it is hereby covenant as follows :

Validity of the Agreement:

This agreement shall remain in force for a period of Two Year's w.e.f. 01/08/2022 to 31/07/2024 (both days are inclusive) and can be further renewed with mutual consent of both the parties.



ATTENDANCE SHEET

TRAINER:	Biomedical waste Mgt			VENUE:	ER
DATE:	25/2/22			TIME:	9 AM
TOPIC:	Biomedical waste Mgt				
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
31	21st 10/17		T/C		21st 10/17
32	Pooja	11822	Nursing Staff	Nursing Staff	Pooja
33	Rajendra	14086	T/C	Nursing Staff	Rajendra
34	RAHUL	14059	TRONA	Nursing	Rahul
35	Raksha		T/C	GDA	Raksha
36	MAMUJ		T/C	GDA	MAMUJ
37	IMRAN		T/C	GDA	IMRAN
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SIGNATURE OF THE TRAINER:-

(Signature)
10800

TRAINER:		Reelams				VENUE: On job Training
DATE:		26/2/22				TIME: 11 AM - 2 PM
TOPIC:		BMW				
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Sauve	13977	MICU	Staff Nurse	[Signature]	
2						
3	Anjali	13717	MICU	Staff Nurse	[Signature]	
4	Renu	14018	m+u	Staff Nurse	[Signature]	
5	Anusodha	14057	Cath Lab	Staff Nurse	Anusodha	
6	Nidam	14059	Cath Lab	Staff Nurse	Nidam	
7	Sweeti	14044	Neu ICU	Staff Nurse	Sweeti	
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SIGNATURE OF THE TRAINER:-

[Signature] 26/2/22

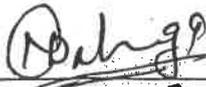
[Signature]
M.T.C.U.

ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER:	Neelam				VENUE:	On job Training
DATE:	26/2/22				TIME:	3PM
TOPIC:	Bio medical waste					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Rajesh		HDU	H.K	Rajesh	
2						
3	Azra		IVF	GDA	Azra	
4	Neelam		IVF	H.K	NEELAM	
5	Shabing		IVF	H.K	SABINA	
6	Aamr Vah		ICU	H.K		
7	Afzal		ICU	GDA	Afzal	
8	Rajesh					
9	Ramshri		ICU	H.K		
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SIGNATURE OF THE TRAINER:-


 B800


 Azra
 I.C.O.

ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER: <u>Neelam</u>		VENUE: <u>on job training</u>			
DATE: <u>28/2/22</u>		TIME: <u>11 AM - 2 PM</u>			
TOPIC: <u>Bio medical waste</u>					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	<u>Anil Kumar</u>	<u>13748</u>	<u>ICU</u>	<u>Nurse</u>	<u>Anil</u>
2	<u>Kish</u>	<u>13958</u>	<u>MICU</u>	<u>N/S</u>	<u>Kish</u>
3	<u>Shivani</u>	<u>13975</u>	<u>LR</u>	<u>N/S</u>	<u>Shivani</u>
4	<u>Alka</u>	<u>14062</u>	<u>PICU</u>	<u>N/S</u>	<u>Alka</u>
5	<u>Nikhil</u>	<u>14051</u>	<u>ICU</u>	<u>N/S</u>	<u>Nikhil</u>
6	<u>Suneeta</u>	<u>13978</u>	<u>ICU</u>	<u>N/S</u>	<u>Suneeta</u>
7	<u>Deepika</u>	<u>13169</u>	<u>ICU</u>	<u>N/S</u>	<u>Deepika</u>
8	<u>Kish</u>	<u>12019</u>	<u>ICU</u>	<u>N/S</u>	<u>Kish</u>
9	<u>Pavendra</u>	<u>13185</u>	<u>ICU</u>	<u>N/S</u>	<u>Pavendra</u>
10	<u>Sujata</u>	<u>7899</u>	<u>ICU</u>	<u>S/N</u>	<u>Sujata</u>
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SIGNATURE OF THE TRAINER:- Neelam
13800

ATTENDANCE SHEET

TRAINER:		Neelam (ICM)			VENUE: OJT	
DATE:		19/3/22			TIME: 10 AM - 1 PM	
TOPIC:		HIC / Hand Hygiene / BMW mgd				
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
31	Jothi	13743	OPD-2	Staff Nurse	[Signature]	
32	Aashi	13763	Heart Center	Staff Nurse	[Signature]	
33	Neha	14163	ENDOSCOPY	Staff Nurse	[Signature]	
34	Smit	13513	Endoscopy	Technician	[Signature]	
35	Helen	14044	Ward - 2	Staff Nurse	[Signature]	
36	Abhinav	13433	Ward - 2	Staff Nurse	[Signature]	
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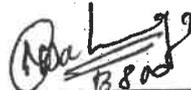
SIGNATURE OF THE TRAINER:-

Abhinav
8800

ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER:		Deelans			VENUE: On-job Training	
DATE:		5/5/22			TIME: 11 AM - 12 noon	
TOPIC:		Biomedical Waste				
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Swati Sugarc	14067	Cath Lab	Staff Nurse	Swati	
2	Manita	12412	Cath Lab	n	Manita	
3	Aparna	12099	Cath Lab	Staff Nurse	Aparna	
4	Rinki K.	13224	Cath Lab	Staff Nurse	Rinki	
5	Chauhan	12742	Cath Lab	Staff Nurse	Chauhan	
6	Sechin	13128	Cath Lab	Staff Nurse	Sechin	
7	Nulam	14052	Cath Lab	Staff Nurse	Nulam	
8	Anusudha	14057	Cath Lab	Staff Nurse	Anusudha	
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SIGNATURE OF THE TRAINER:- 

ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER:		Neelam (ICU)				VENUE: on job Training
DATE:		25/4/22				TIME: 11 AM - 2 PM
TOPIC:		Child Hand Hygiene & BMW mgt				
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Megha Shi	10032	ICU	Nursing	(Signature)	
2	Vibha	14148	PICU	SIN	(Signature)	
3	Alka	14062	PICU	Staff Nurse	(Signature)	
4	Rihana	13790	PICU	Staff Nurse	(Signature)	
5	Smriti	13739	PICU	Staff Nurse	(Signature)	
6	Smriti	13084	ICU	Staff Nurse	(Signature)	
7	Jyoti	13832	MICU	Staff Nurse	(Signature)	
8	Jyoti	13753	MICU	Staff Nurse	(Signature)	
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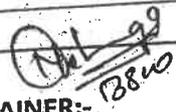
TRAINER: Neelam		VENUE: as Job Training			
DATE: 30/5/22		TIME: 11 AM - 1 PM			
TOPIC: HHC (Biomedical waste mgmt)					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	Pawan K.R. Singh	14105	Emg	Staff Nurse	[Signature]
2	Anita	119205	Med	Staff nurse	[Signature]
3	Jyoti Mishra	14174	L.R.	Staff nurse	[Signature]
4	Sakshi	13236	L.R.	Staff nurse	[Signature]
5	Pooja	13235	L.R.	Staff nurse	[Signature]
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SIGNATURE OF THE TRAINER:- [Signature] BPCD

TRAINER:	Doelam (ICM)			VENUE:	W-5
DATE:	7/6/22			TIME:	8 AM - 9 AM
TOPIC:	Bio medical Waste Management			INCHARGE SIGN:-	Suman
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	NIGHAT	13017	W-5	Staff nurse	
2	Hemish	14135	W-5	Staff nurse	
3	Rashmi	14209	W-5	Staff nurse	
4	Rashmi	13016	W-5	Staff nurse	
5	Swati	14102	W-5	Staff nurse	
6	Kish	12019	W-5	Staff nurse	
7	Gayatri	13410	W-5	Staff nurse	
8	Vineeta	14076	W-5	Staff nurse	
9	Suman	13081	W-5	Staff nurse	
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SIGNATURE OF THE TRAINER:-

TRAINER:	Deedar (ICM)			VENUE:	OJT
DATE:	4/7/22			TIME:	10 - 11 AM
TOPIC:	Bio medical waste mgd			INCHARGE SIGN:-	
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	चंकर कुमर		Neuro ICU	GDA	चंकर कुमर
2					
3					
4	शशि		Neuro ICU	GDA	शशि
5					
6	द. अ. तारी		Neuro T.C.U	MRK	द. अ. तारी
7					
8	Sachin		Neuro ICU	Staff Nurse	Sachin 10289
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SIGNATURE OF THE TRAINER:-  13860

ATTENDANCE SHEET

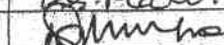
YHRC/TAS/N1-22

TRAINER:		Ms. Hansa Kamboj (Head ICN/ICN)			VENUE: Training Centre	
DATE:		11/07/2022			TIME: 2:30pm - 4pm	
TOPIC:		Bio Medical Waste Management				
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Chaitali Chini	11988	W-3	N. Staff	Chaitali	
2	Jennifer William	13731	W-2	Incharge	Jennifer	
3	Jessy Kulkarni	1209	Dialysis	Incharge	Jessy	
4	Suman	13081	W-5	Incharge	Suman	
5	Arun Kumar	114	W-4	Incharge	Arun	
6	Sandhya	1160	NICE	Wellness	Sandhya	
7	Carly Ryan	672	Nano Bio	Product	Carly	
8	Preemol Kumar	11807	W-1	Incharge	Preemol	
9	JESSY	44-87	TRAUMA	INCHARGE	JESSY	
10	Joby Philip	11204	NSG	DNS	Joby	
11	ADARSH	10815	ICU	Ward	ADARSH	
12	SARITHA	11606	PLCU	INCHARGE	SARITHA	
13	MONI CHATURVEDI	10404	ICU	INCHARGE	MONI	
14	Rajesh	1192	ICU	"	Rajesh	
15	RAMKUMAR	10514	MICU	"	RAMKUMAR	
16	Gaurav	2-89	Housekeeping	Incharge	Gaurav	
17	Shivam	525	Housekeeping	Supervisor	Shivam	
18	Anil	10095	H-Q	Secretary	Anil	
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SIGNATURE OF THE TRAINER: Hansa Kamboj (ICN/ICN)
11069

ATTENDANCE SHEET

YHRC/TAS/V1-22

TRAINER:	Dr. Shoreya (ICO)				VENUE:	Training Centre
DATE:	16/07/2022				TIME:	4pm - 5pm
TOPIC:	BMU management					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Justice Ali gazi	-	Trauma	LMO		
2	Dr. Prateek	-	Ward/ICU	RMO		
3	Dr. Manish	-	Ward	RMO		
4	Dr. Kuchika	-	medical Adm.	DMS		
5	Dr. Malvika	-	Ward-5	R.M.O	Dr. Malvika	
6	Dr. Anupriya	-	WARD 3	RMO		
7	Dr. Kunal	-	ICU	Fellowship	Dr. Kunal	
8	Dr. Shubham	-	Ward - 2	RMO	Dr. Shubham	
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SIGNATURE OF THE TRAINER: 						

ATTENDANCE SHEET

YHRC/TAS/V1-22

TRAINER: Dr. Shreyas (ICU)		VENUE: Training Centre			
DATE: 18/7/22		TIME: 3pm - 5pm			
TOPIC: Bio Medical Waste management					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	Dr. Sagar Sharma		Medicine	RMO	[Signature]
2	Dr. Vimmi Agarwal		Medicine	RMC	[Signature]
3	Neha, Gaurav	11917	Catheterization	NURSE	[Signature]
4	Dr. Anmol Kumar	11291	Ward-1	Nurse/Asst	[Signature]
5	DR. AJMAL		ICU		[Signature]
6	DR. NARAYAN		ICU		[Signature]
7	Dr. Kishore		ICU-1	RMO	[Signature]
8	Dr. Anand Kumar		Ward-2	RMO	[Signature]
9	Dr. Vipita		Ward 2	RMO	[Signature]
10	Dr. Praveen		ICU	RMO	[Signature]
11	R. Kishore		MICU	RMO	[Signature]
12	Rishi Rajan	289	MICU	Incharge	[Signature]
13	Dr. Gudi		ICU	ICU	[Signature]
14	Dr. Anurag		EMERGENCY	EMD	[Signature]
15	Dr. Praveen		ICU	Consultant	[Signature]
16	Dr. Subash Kumar		ICU	RMO	[Signature]
17	Dr. Anurag	11164	EMERGENCY	NURSE	[Signature]
18	Dr. Anurag		ICU	RMO	[Signature]
19	Dr. Shirani		Ward-5	RMO	[Signature]
20	ADOLF	10815	ITK	ITSD	[Signature]
21	Jessy	4483	Incharge	Incharge	[Signature]
22	Sandeep	11651	Incharge	ICU	[Signature]
23	Kundan		Incharge	Training	[Signature]
24	Dr. Sagar	4	ICU	RMO	[Signature]
25	Dr. Manday	11104	Cath Lab	RMO	[Signature]
26	Dr. Anurag	14258	WARD 3	RMO	[Signature]
27	Dr. Shashikant	10074	ICU	RMO	[Signature]
28	Sachin	632	Nephrology	Budge	[Signature]
29	Dr. Rishi	11625	ICU	Incharge	[Signature]
30	Sachin	107	W-2	Incharge	[Signature]
	TASME	14229	W-5	NTS	[Signature]
SIGNATURE OF THE TRAINER: [Signature]					

4. Sharp being autoclaved/micro-waved/mutilated and thereafter municipal landfill	Physical verification	✓	
5. Secure landfill for Incineration ash.	Physical verification	✓	
6. Secure landfill for Discarded medicines	Physical verification	✓	

[Signature]
 01/04/2022
 MS/Mr/Dr. ARIF KERRA, LAC (Vendor)

[Signature]
 01/04/2022
 MS/Mr/Dr. Shweta Chaudhuri (Surveyor from hospital)

+ RID team near ropes

Recommendation:- The equipment are all upto date. The cleanliness is overall less and pharmaceutical waste are being allover. So it is recommended to assign a single room for them. Hand Hygiene stations needs to be constructed immediately and a Refreshed training of all work is also to be done (last training is on sep 2021)

[Signature]
 J.CO.
[Signature]

ANNUAL HEALTH CHECKUP RECORD

143

NAME	TUSHAR SIROHI		
FATHER/MOTHER'S NAME	JANAM SINGH		
AGE	20		
SEX	M		
MARITAL STATUS	UNMARRIED		
ADDRESS	PEEPAL ADDA, VILL+PO. SAIDPUR, BULAND SEHAR (UP)		
CONTACT NUMBER	9971353060		
EMAIL ID	arunnagamangla@gmail.com		
OFFICE ADDRESS	ENVIRON WASTE CONNECTIONS LLP, BN-102-104, UPSIDC, PHASE III, INDUSTRIAL AREA HAPUR, GHAZIABAD (UP)		
HISTORY OF KNOWN CONDITION			
Raised BP	No		
DM	No		
IHD	-		
CRF	-		
FAMILY HISTORY OF DM/HT/OBESITY	-		
LIFE STYLE	SMOKER IF YES PER DAY	YEAR OF SMOKING	EX-SMOKER
	ALCOHAL:-	IF YES HOW MANY PEGS PER DAY	YEAR OF CONSUMPTION
REGULAR EXERCISE	IF YES	IF YES HOW MANY MINUTES PER DAY	
GENERAL PHYSICAL EXAMINATION			
HEIGHT IN Mtr.	1.75		
WEIGHT IN KG	78		
PULSE	79		
BP	122/82		
TEM IN F	98.1 °F		
R/L Ear	WNL		
R/L Eye	6/36		
Any Other Observation :	No		

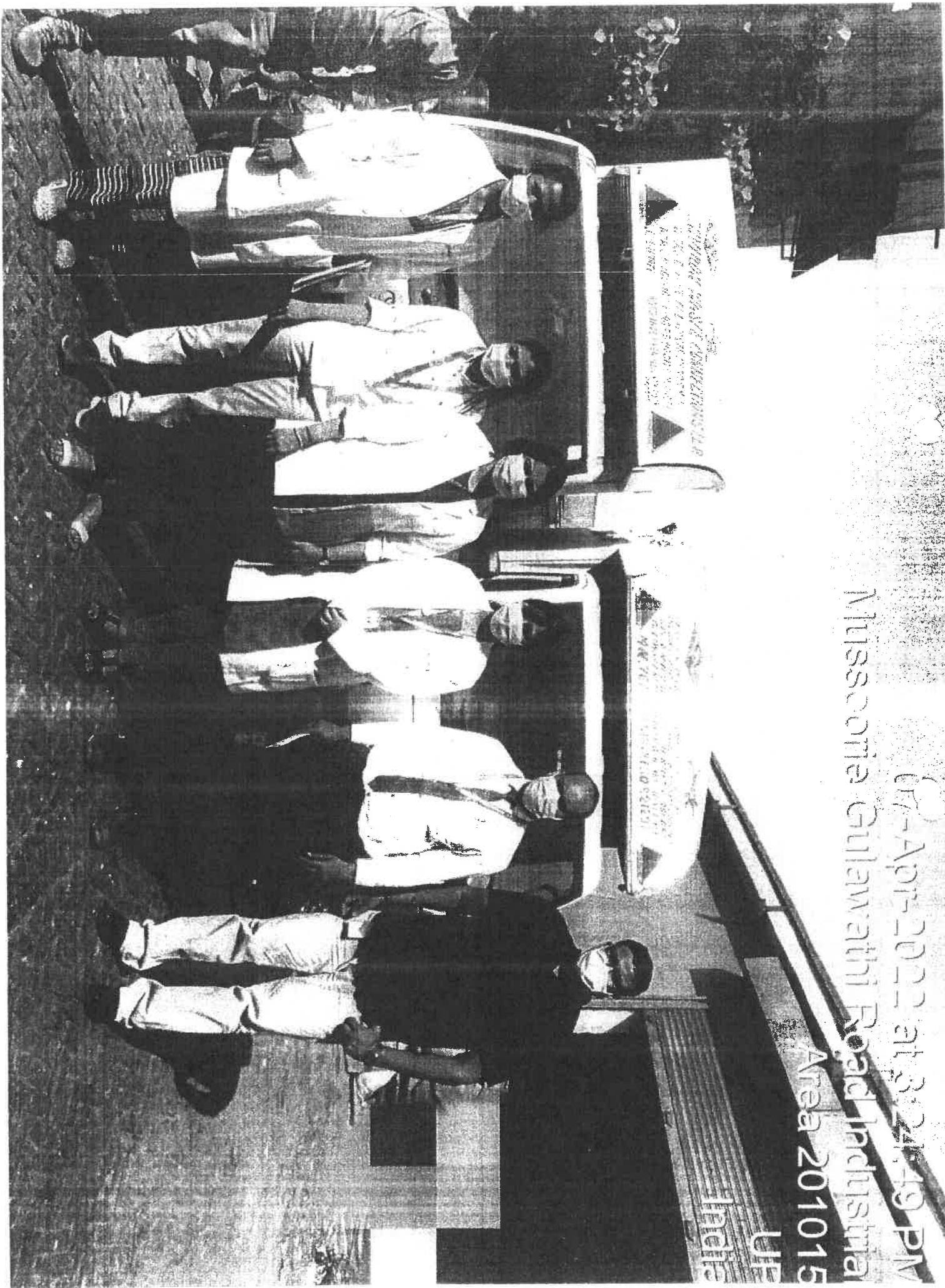
Date: 22.09.2021

This is to Certify That Above Said Person is Physically and Mentally Fit.

Medical Director
Dr. VIRENDRA SINGH
 B.B.S., M.D. (Medicine)
 Physician/Cardiologist
 Reg. No. 33712



Seal and Signature



(F)-Apr-2022 at 3:24:49 PM
 Muscoonia Gulawathi Road Industria
 Area 201015

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 HCHC

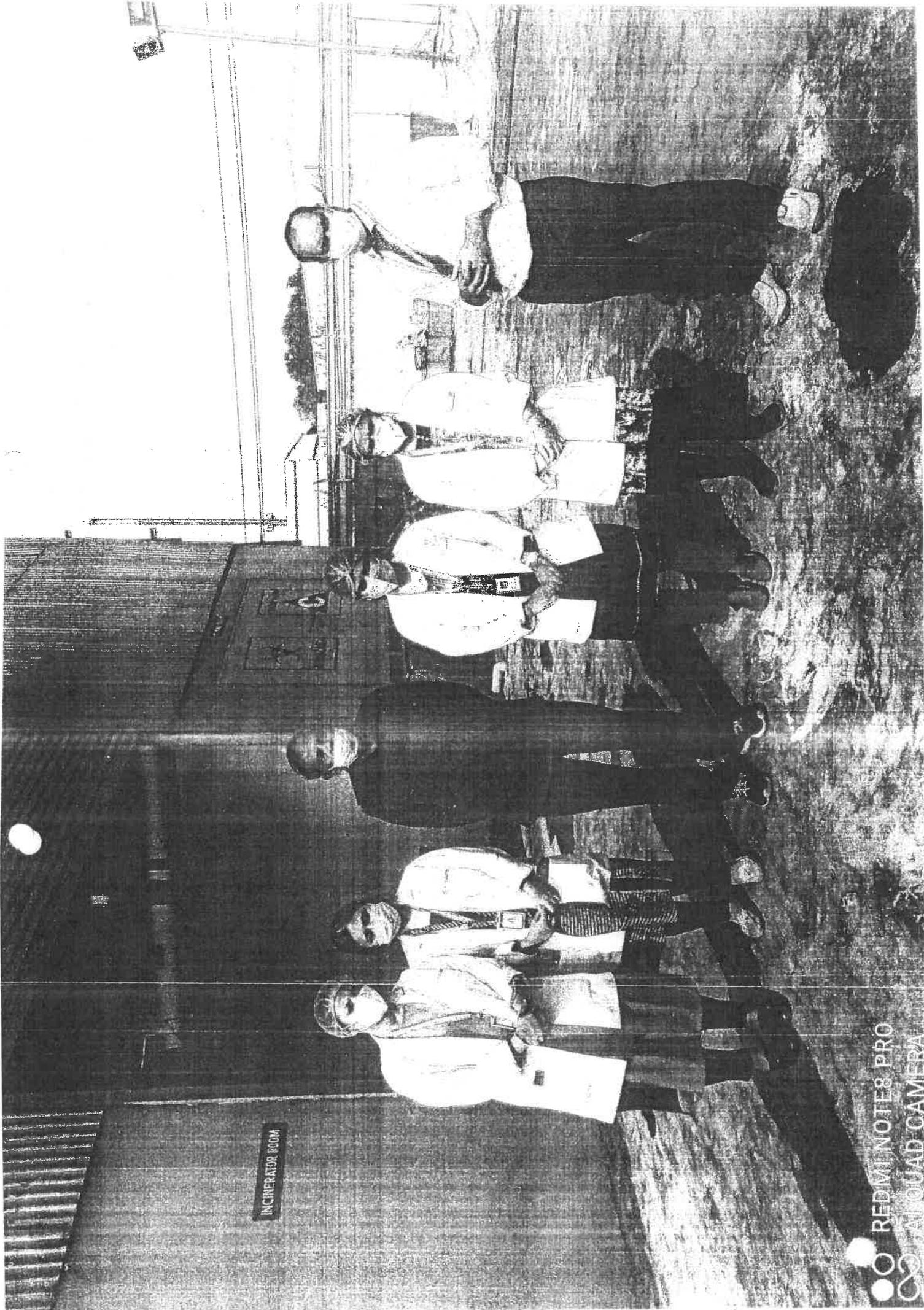
• SURVEY BY HOSPITAL INFECTION CONTROL TEAM
 YASHODA SUPERSPECIALITY HOSPITAL, NEHRU NAGAR
 GZR.

BIOMEDICAL WASTE VENDOR SITE INSPECTION

Vendor: ENVIRON WASTE COMPANY
 Date of survey: 18/11/2020

General			
Parameter	Method of Verification	Compliant {C} Non-compliant {NC}	Remarks
Updated Licence	Check for the 1. original copy of license and 2. its date of validity	✓	Form: 30/10/2019 to 3/12/2023 A.No. - 19/BMO - 11/2020 dt - 28-01-2020
Biomedical Waste Carrying Vehicle			
Parameter	Method of Verification	Compliant {C} Non-compliant {NC}	Remarks
1. Has Closed chamber for biomedical waste	Physical check	✓	
2. Carries the Biomedical Waste Symbol	Physical check	✓	
3. Is exclusively used for carrying biomedical waste only	Physical check	✓	
4. Has colour bins to hold the colour bags of biomedical waste (bags are not kept directly on floor of vehicle)	Physical check	✓	

Incinerator				
Parameter	Method of Verification	Compliant {C}	Non-compliant {NC}	Remarks
1. Combustion Efficiency is 99.00% or more (Annex-2)	Check their quarterly test reports	✓		
2. Temperature of primary chamber is (800+50) C	Check their temperature monitoring/ measuring system	✓		
3. Minimum Stack Height 30m above the ground.	check the relevant document	✓		
4. Emission standards (particulate matter, nitrogen oxide, CO, CO2)	Check the relevant quarterly test reports	✓		
5. Test for VOC (volatile organic compound) in incinerator ash is done	Check latest test report	✓		
Segregated Disposal				
Parameter	Method of Verification	Compliant {C}	Non-compliant {NC}	Remarks
1. Anatomical waste is incinerated (human body parts, tissues etc)	Physical verification	✓		
2. Solid infected waste (blood solid cotton, dressing, plaster casts) is incinerated.	Physical verification	✓		
3. Lab waste (culture waste, specimen etc) are incinerated.	Physical verification	✓		



INCINERATOR ROOM

ENVIRON WASTE CONNECTIONS LLP
 WORKS: COMMON WASTE - MEDICAL WASTE TREATMENT &
 DISPOSAL FACILITY APPROVED BY MOEF&CC, GOV. UP & CR.
 PH-102/02, PHASE-3, UP SIDC, MANSOORI - GULWATI
 ROAD, INDL. AREA GHAZIABAD HARPUR, UP-201015
 M: 93163 94563, 93912 22821, Email: env.sdc@gmail.com

IP-10
 215193

ENVIRON WASTE CONNECTIONS LLP
 PH-102/02, PHASE-3, UP SIDC, MANSOORI - GULWATI
 ROAD, INDL. AREA GHAZIABAD HARPUR, UP-201015
 M: 93163 94563, 93912 22821, Email: env.sdc@gmail.com

ENVIRON WASTE CONNECTIONS LLP
 PH-102/02, PHASE-3, UP SIDC, MANSOORI - GULWATI
 ROAD, INDL. AREA GHAZIABAD HARPUR, UP-201015
 M: 93163 94563, 93912 22821, Email: env.sdc@gmail.com

Incinerator			
Parameter	Method of Verification	Compliant {C} Non-compliant {NC}	Remarks
1. Combustion Efficiency is 99.00% or more (Annex-2)	Check their quarterly test reports	✓	
2. Temperature of primary chamber is (800+50) C	Check their temperature monitoring/ measuring system	✓	
3. Minimum Stack Height 30m above the ground.	check the relevant document	✓	
4. Emission standards (particulate matter, nitrogen oxide, CO, CO ₂)	Check the relevant quarterly test reports	✓	
5. Test for VOC (volatile organic compound) in incinerator ash is done	Check latest test report	✓	
Segregated Disposal			
Parameter	Method of Verification	Compliant {C} Non-compliant {NC}	Remarks
1. Anatomical waste is incinerated (human body parts, tissues etc)	Physical verification	✓	
2. Solid infected waste (blood solid cotton, dressing, plaster casts) is incinerated.	Physical verification	✓	
3. Lab waste (culture waste, specimen etc) are incinerated.	Physical verification	✓	

4. Sharp being autoclaved/micro-waved/multilafed and thereafter municipal landfill	Physical verification	✓			They give to broad Oil Company (Incineration Ash) - Grinding and Recycle into into Automobile Shirts.
5. Secure landfill for incineration ash.	Physical verification	✓			
6. Secure landfill for Discarded medicines	Physical verification	✓			

Ms / Mr / Dr. V.K. Gupta (Vendor)
 Contact No - 9313346553

Ms / Mr / Dr. Shrey Chaudhary (surveyor from hospital)
 Ms. Fausa Kamboj (ICN) → Shrey Chaudhary
 Mrs. Abdul (HR Supervisor) → Shrey Chaudhary

- Recommendations :-**
- ① All the staff working in the facility must be wearing full Personal Protective equipment, particularly heavy duty gloves and Boots.
 - ② Cleanliness can be improved, all drains must be covered, preferably foot operated.
 - ③ Hand washing stations must be installed, preferably in the facility.
 - ④ Maintain training records of all staff working in the facility.

REC

DR. SANGEETA GARG
MEDICAL SUPERINTENDENT
Reg. No. UPMC137196
Yashoda Hospital & Research Centre
III-M, Nehru Nagar, Ghaziabad-201001

शुद्ध एम. चिकित्सा
यशोदा हॉस्पिटल एण्ड रिसर्च सेंटर,
चिकित्सा अधीक्षक
(जी० सी० गार्ग)

प्रतिनी,
गार्ग

दिनांक: 31.08.2022

अतः आपसे निवेदन है कि आपके द्वारा भेजे गये नोटिस को निरस्त करने की कृपा करें। आपकी अति कृपा होगी।

निवेदन है कि अपने कार्यालय के पत्रांक सं०-1076/एन.जी.टी. -128/ओ.ए.नं०-334/2021-22 दिनांक 14.07.2022 का संदर्भ ग्रहण करने का कष्ट करें। प्रार्थी ने निरीक्षण के समय पायी सभी रूटियों को पूर्ण कर लिया है। आपके पत्र के अनुसार मुझे प्रतिनी ने पर्यावरणीय क्षतिपूर्ति शुल्क का कष्ट करें। आपसे निवेदन है कि अगस्त माह से उत्तर प्रदेश पर्यावरण कर्पोरेशन बोर्ड, लखनऊ के खाते में 701502010002104 निम्नका यू.टी.आर. नं० HDFCR52022083092400882 में जमा कर दिये हैं।

विषय: पैनल्टी जमा करने के उपरान्त सूचना देने के सम्बन्ध में।

संज्ञा में,
श्रीमान क्षेत्रीय अधिकारी महोदय,
उपरो प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद।



31/08/2022

Survey By Hospital Infection Control Team

YASHODHA SUPER SPECIALITY HOSPITAL, NEHRU NAGAR, GZB.

Vendor: ENVIRON WASTE COMPANY

Date of survey: 7/4/2022

General				
Parameter	Method of Verification	Compliant {C}	Non-compliant {NC}	Remarks
Updated Licence	Check for the 1. original copy of license and 2. its date of validity	✓		From - 30/10/2019 to 31/12/2023 A.O.No - 19/BMW - 11/2020 dt - 28 - 01 - 2020
Biomedical Waste Carrying Vehicle				
Parameter	Method of Verification	Compliant {C}	Non-compliant {NC}	Remarks
1. Has Closed chamber for biomedical waste	Physical check	✓		80th factory
2. Carries the Biomedical Waste Symbol	Physical check	✓		"
3. Is exclusively used for carrying biomedical waste only	Physical check	✓		"
4. Has colour bins to hold the colour bags of biomedical waste (bags are not kept directly on floor of vehicle)	Physical check	✓		"

Incinerator				
Parameter	Method of Verification	Compliant {C}	Non-compliant {NC}	Remarks
1. Combustion Efficiency is 99.00% or more (Annex-2)	Check their quarterly test reports	✓		✓
2. Temperature of primary chamber is (800+50) C	Check their temperature monitoring/ measuring system	✓		✓
3. Minimum Stack Height 30m above the ground.	check the relevant document	✓		✓
4. Emission standards (particulate matter, nitrogen oxide, CO, CO2)	Check the relevant quarterly test reports	✓		✓
5. Test for VOC (volatile organic compound) in incinerator ash is done	Check latest test report	✓		✓
Segregated Disposal				
Parameter	Method of Verification	Compliant {C}	Non-compliant {NC}	Remarks
1. Anatomical waste is incinerated (human body parts, tissues etc)	Physical verification	✓		✓
2. Solid infected waste (blood solid cotton, dressing, plaster casts) is incinerated.	Physical verification	✓		✓
3. Lab waste (culture waste, specimen etc) are incinerated.	Physical verification	✓		✓

4. Sharp being autoclaved/micro-waved/mutilated and thereafter municipal landfill	Physical verification	<input checked="" type="checkbox"/>		
5. Secure landfill for incineration ash.	Physical verification	<input checked="" type="checkbox"/>		
6. Secure landfill for Discarded medicines	Physical verification	<input checked="" type="checkbox"/>		

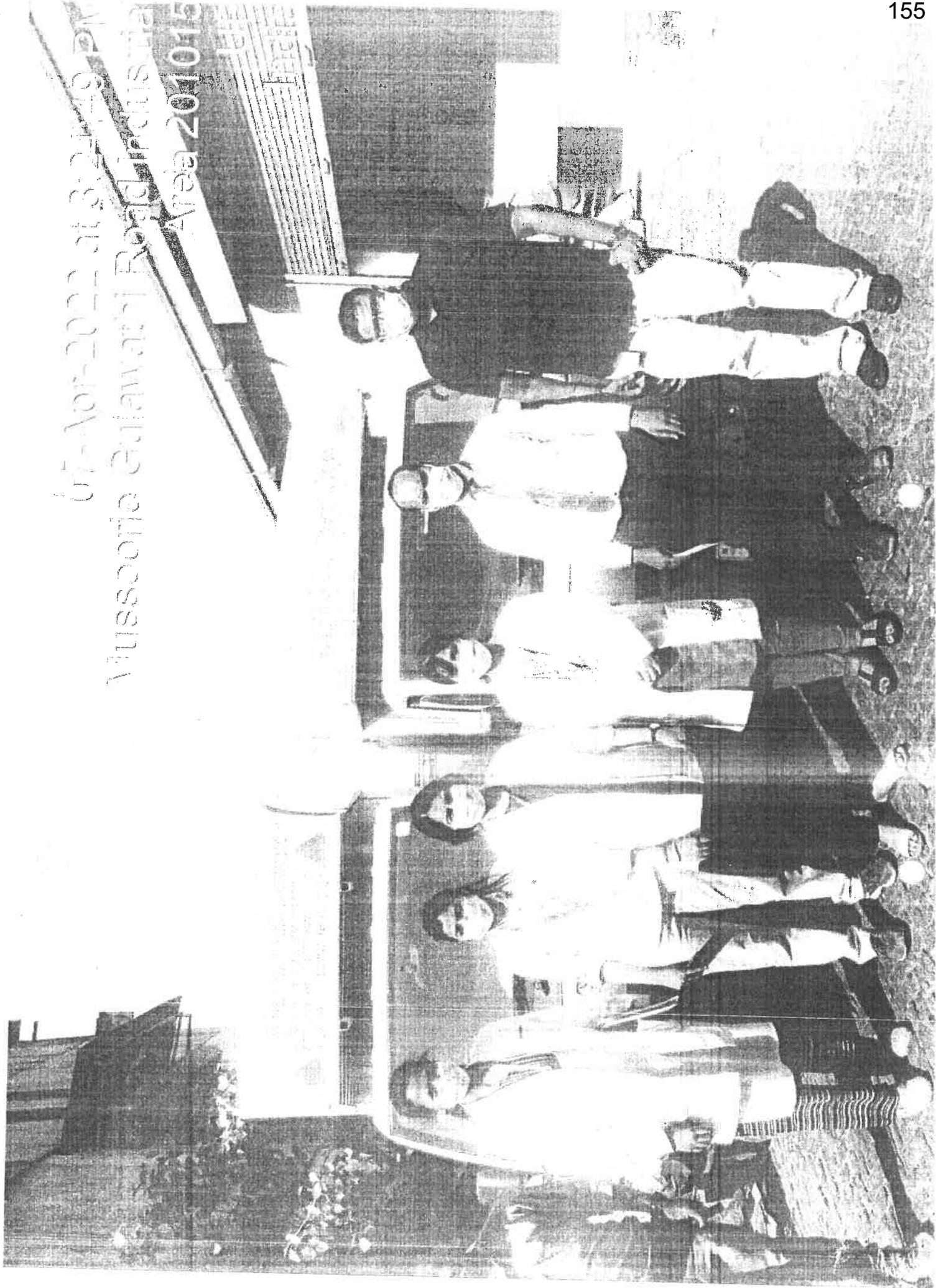
Ms / Mr / Dr. Dr. Amit Kumar, LMC (Vendor)

Ms / Mr / Dr. Dr. Shreyas Chavhan (Surveyor from hospital)

Recommendation:- The equipment are all upto date. The cleanliness is overall less and pharmaceutical waste are lying all over. So it is recommended to assign a single room for them. Hand Hygiene stations needs to be constructed immediately and a Refreshment training of all workers are to be done (last training is on Sep 2021)

Dr. Sanjay J. CO.
Dr. Sanjay J. CO.

07-Apr-2022 at 3:21:49 PM
Missouri Galawat Road Indisna
Area 201016



ANNUAL HEALTH CHECKUP RECORD

NAME	TUSHAR SIROHI		
FATHER/MOTHER'S NAME	JANAM SINGH		
AGE	20		
SEX	M		
MARITAL STATUS	UNMARRIED		
ADDRESS	PEEPAL ADDA, VILL+PO. SAIDPUR, BULAND SEHAR (UP) 9971353060		
CONTACT NUMBER	9971353060		
EMAIL ID	arunnagamegla@gmail.com		
OFFICE ADDRESS	ENVIRON WASTE CONNECTIONS LLP, BN-102-104, UPSIDC, PHASE III, INDUSTRIAL AREA HAPUR, GHAZIABAD (UP)		

HISTORY OF KNOWN CONDITION

Raised BP	No		
DM	No		
IHD	-		
CRF	-		
FAMILY HISTORY OF DM/HT/OBESITY			
LIFE STYLE	SMOKER IF YES PER DAY	YEAR OF SMOKING	EX-SMOKER
	No		
	ALCOHAL:-	IF YES HOW MANY PEGS PER DAY	YEAR OF CONSUMPTION
	Yes		
REGULAR EXERCISE		IF YES HOW MANY MINUTES PER DAY	

GENERAL PHYSICAL EXAMINATION

HEIGHT IN Mtr.	1.75		
WEIGHT IN KG	78		
PULSE	79		
BP	122/82		
TEM IN F	98.1 °F		
R/L Ear	WNL		
R/L Eye	E/36		
Any Other Observation :	No		

Date: 22.09.2021

This is to Certify That Above Said Person is Physically and Mentally Fit.

Medical Director
T. VIRENDRA SINGH
 B.B.S., M.D. (Medicine)
 Physician/Cardiologist
 Reg. No. 93710

Seal and Signature

SURVE BY HOSPITAL INFECTION CONTROL TEAM
YASHODA SUPERSPECIALITY HOSPITAL, NEHRU NAGAR
GZB.

BIOMEDICAL WASTE VENDOR SITE INSPECTION

Vendor: ENVIRON WASTE COMPANY.....

Date of survey: 18/11/2020.....

General			
Parameter	Method of Verification	Compliant {C} Non-compliant {NC}	Remarks
Updated Licence	Check for the 1. original copy of license and 2. its date of validity	✓	Form: 30/10/2019 To 31/12/2023 Av. No - 19/BMCO - 11/2020 dt - 28-01-2020.
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4. Emission standards (particulate matter, nitrogen oxide, CO, CO ₂)	Check the relevant quarterly test reports	✓	
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2. Solid infected waste (blood soild cotton, dressing, plaster casts) is incinerated.	Physical verification	✓	
3. Lab waste (culture waste, specimen etc) are incinerated.	Physical verification	✓	

4. Sharp being autoclaved/micro-waved/mutilated and thereafter municipal landfill	Physical verification	✓		
5. Secure landfill for incineration ash.	Physical verification	✓		They give to bhawat or Company (Incineration Ash) - Grinding and Recycling to go into Ashulium Sheets.
6. Secure landfill for Discarded medicines	Physical verification	✓		

Ms / Mr / Dr. V.K Gupta (Vendor)
 Contact No - 9213346553

Ms / Mr / Dr. Shreyya Chaudhary (surveyor from hospital)
 Ms. Fausa Kamboj (ICN) → 18/11/2020
 Mrs. Abdul (HR Supervisor) → 18/11/2020
Abdul

- * Recommendations :-
- ① All the staff working in the facility must be wearing full Personal Protective equipment, particularly heavy duty gloves and Boots.
 - ② Cleanliness can be improved, all drains must be covered, preferably foot operated.
 - ③ Hand washing stations must be installed, preferably in the facility.
 - ④ Maintain training records of all staff working in the facility.



ENVIRON WASTE CONNECTIONS LLP

WORKS: COMMON BIO - MEDICAL WASTE TREATMENT &
DISPOSE FACILITY APPROVED BY MAF&CC, CPRE, UPPCB.
BN-102-10A, PHASE-3, UP SIDC, MANSOORI - GULWATI
ROAD INDL. AREA GHAZIABAD HAPUR, UP-201015
M 93833 46553, 9389122262, Email: env.svc@gmail.com

IP-14
HT-5193

ENVIRON WASTE CONNECTIONS LLP
REGD. OFFICE
MANSOORI - GULWATI
ROAD INDL. AREA
GHAZIABAD HAPUR
UP-201015
INDIA
M 93833 46553
9389122262

ENVIRON WASTE CONNECTIONS LLP
REGD. OFFICE
MANSOORI - GULWATI
ROAD INDL. AREA
GHAZIABAD HAPUR
UP-201015
INDIA
M 93833 46553
9389122262

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre

CBWTF
 BEDDED H Cat OSPITAL Beds 0 M/s ENVIRON WASTE CONNECTIO NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457

Tele _____ Email Ashish@yashodahealthcare.com

Period of Report: 01 JUL 2022 to 31 JUL 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 31 AUG 22 / 13:48

			Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			643	8217.800	241	2901.053	286	3592.158	71	1611.919	45	112.670	0	0.000	0	0.000
S No	Date	Time														
1	01 JUL 22	09:59	17	227.800	6	75.530	9	110.060	1	33.650	1	8.560	0	0.000	0	0.000
2	02 JUL 22	09:31	16	199.270	7	81.320	7	88.010	1	28.490	1	1.450	0	0.000	0	0.000
3	03 JUL 22	09:25	20	288.500	8	94.640	9	119.310	2	69.940	1	4.610	0	0.000	0	0.000
4	04 JUL 22	09:59	14	169.770	6	66.300	5	61.530	2	37.600	1	4.340	0	0.000	0	0.000
5	05 JUL 22	09:37	15	213.140	7	91.600	6	86.620	1	32.090	1	2.830	0	0.000	0	0.000
6	06 JUL 22	10:26	18	204.790	7	74.100	9	100.880	1	27.850	1	1.960	0	0.000	0	0.000
7	07 JUL 22	09:53	21	291.060	10	104.650	8	107.860	2	75.300	1	3.250	0	0.000	0	0.000
8	08 JUL 22	09:40	20	291.890	8	98.420	9	115.120	2	74.500	1	3.850	0	0.000	0	0.000
9	09 JUL 22	10:54	21	275.790	8	83.660	9	100.830	3	85.740	1	5.560	0	0.000	0	0.000
10	10 JUL 22	10:15	33	245.201	9	96.201	10	105.500	4	35.000	10	8.500	0	0.000	0	0.000
11	11 JUL 22	10:30	26	194.710	8	67.360	8	89.360	5	35.700	5	2.290	0	0.000	0	0.000
12	12 JUL 22	10:18	25	310.800	9	108.190	14	161.090	1	35.610	1	5.910	0	0.000	0	0.000
13	13 JUL 22	09:57	24	335.690	8	75.090	13	172.150	2	83.510	1	4.940	0	0.000	0	0.000
14	14 JUL 22	10:08	16	267.250	7	136.120	9	131.130	0	0.000	0	0.000	0	0.000	0	0.000
15	14 JUL 22	10:14	4	107.670	0	0.000	0	0.000	3	104.150	1	3.520	0	0.000	0	0.000
Date Total			20	374.920	7	136.120	9	131.130	3	104.150	1	3.520	0	0.000	0	0.000
16	15 JUL 22	10:06	11	148.420	6	81.550	0	0.000	4	62.840	1	4.030	0	0.000	0	0.000
17	16 JUL 22	09:55	22	296.170	8	107.180	9	129.200	3	54.060	2	5.730	0	0.000	0	0.000
18	17 JUL 22	10:47	22	333.570	7	96.170	11	186.300	3	48.250	1	2.850	0	0.000	0	0.000
19	18 JUL 22	10:46	17	223.060	6	80.470	7	100.630	3	40.560	1	1.400	0	0.000	0	0.000
20	19 JUL 22	10:02	24	283.480	9	92.300	12	140.500	2	49.510	1	1.170	0	0.000	0	0.000
21	20 JUL 22	16:49	23	298.170	10	101.410	9	131.120	3	61.170	1	4.470	0	0.000	0	0.000
22	21 JUL 22	11:17	23	276.630	9	102.030	11	108.170	2	62.520	1	3.910	0	0.000	0	0.000
23	22 JUL 22	11:57	25	341.080	10	123.450	12	163.160	2	52.340	1	2.130	0	0.000	0	0.000
24	23 JUL 22	11:30	24	273.600	10	117.190	9	112.410	3	39.440	2	4.560	0	0.000	0	0.000
25	24 JUL 22	14:18	18	195.580	0	0.000	18	195.580	0	0.000	0	0.000	0	0.000	0	0.000
26	25 JUL 22	10:29	34	423.530	19	224.740	10	86.710	4	105.620	1	6.460	0	0.000	0	0.000
27	26 JUL 22	09:58	23	356.760	7	103.850	13	169.770	2	77.760	1	5.380	0	0.000	0	0.000
28	27 JUL 22	10:35	25	280.899	8	101.232	12	115.308	3	61.209	2	3.150	0	0.000	0	0.000
29	29 JUL 22	09:46	19	287.340	7	120.120	8	112.270	3	52.810	1	2.140	0	0.000	0	0.000
30	30 JUL 22	10:47	11	137.300	0	0.000	11	137.300	0	0.000	0	0.000	0	0.000	0	0.000
31	30 JUL 22	11:11	16	187.780	12	109.960	0	0.000	3	75.910	1	1.910	0	0.000	0	0.000
Date Total			27	325.080	12	109.960	11	137.300	3	75.910	1	1.910	0	0.000	0	0.000
32	31 JUL 22	09:48	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
33	31 JUL 22	10:30	16	251.100	5	86.220	9	154.280	1	8.790	1	1.810	0	0.000	0	0.000

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre

BEDDED H Cat OSPITAL Beds 0 CBWTF Ws ENVIRON WASTE CONNECTIO NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457

Tele Email Ashish@yashodahealthcare.com

Period of Report: 01 JUN 2022 to 30 JUN 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 31 AUG 22 / 13:58

S No	Date	Time	Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			545	7071.697	202	2444.141	225	2887.990	78	1609.736	40	129.830	0	0.000	0	0.000
1	01 JUN 22	10:39	21	302.911	7	85.981	8	113.560	5	99.460	1	3.910	0	0.000	0	0.000
2	02 JUN 22	09:28	18	232.970	6	72.990	8	121.960	2	30.720	2	7.300	0	0.000	0	0.000
3	03 JUN 22	10:01	18	264.630	6	75.860	8	122.760	3	62.750	1	3.260	0	0.000	0	0.000
4	04 JUN 22	10:02	18	230.940	6	76.660	9	122.260	2	29.910	1	2.110	0	0.000	0	0.000
5	05 JUN 22	09:31	17	229.040	6	80.790	7	107.250	2	34.100	2	6.900	0	0.000	0	0.000
6	06 JUN 22	10:00	19	224.590	9	78.420	8	70.180	1	74.440	1	1.550	0	0.000	0	0.000
7	07 JUN 22	09:54	15	228.500	6	80.430	5	88.910	3	55.260	1	3.900	0	0.000	0	0.000
8	08 JUN 22	10:57	25	355.570	9	118.980	9	141.970	5	89.400	2	5.220	0	0.000	0	0.000
9	09 JUN 22	10:57	20	248.040	7	73.810	9	105.340	3	66.270	1	2.620	0	0.000	0	0.000
10	10 JUN 22	10:39	17	226.660	8	86.290	5	98.200	2	34.260	2	7.910	0	0.000	0	0.000
11	11 JUN 22	14:22	7	79.680	6	78.370	0	0.000	0	0.000	1	1.310	0	0.000	0	0.000
12	11 JUN 22	14:31	11	157.768	0	0.000	7	100.600	4	57.168	0	0.000	0	0.000	0	0.000
Date Total			18	237.448	6	78.370	7	100.600	4	57.168	1	1.310	0	0.000	0	0.000
13	12 JUN 22	10:28	21	282.750	7	94.000	9	97.470	4	88.460	1	2.820	0	0.000	0	0.000
14	13 JUN 22	08:52	15	223.870	6	81.300	5	78.860	2	48.900	2	14.810	0	0.000	0	0.000
15	14 JUN 22	10:01	21	244.280	8	83.220	10	113.090	2	44.520	1	3.450	0	0.000	0	0.000
16	15 JUN 22	09:59	30	265.729	12	84.510	11	96.660	3	75.009	4	9.550	0	0.000	0	0.000
17	16 JUN 22	10:33	17	234.160	5	77.140	9	120.490	2	32.970	1	3.560	0	0.000	0	0.000
18	17 JUN 22	10:19	18	148.980	10	82.970	8	66.010	0	0.000	0	0.000	0	0.000	0	0.000
19	17 JUN 22	10:21	3	21.160	0	0.000	0	0.000	2	19.440	1	1.720	0	0.000	0	0.000
Date Total			21	170.140	10	82.970	8	66.010	2	19.440	1	1.720	0	0.000	0	0.000
20	18 JUN 22	11:32	14	265.301	5	78.820	5	81.350	3	103.161	1	1.970	0	0.000	0	0.000
21	19 JUN 22	09:23	13	194.648	3	50.050	5	98.620	4	44.648	1	1.330	0	0.000	0	0.000
22	20 JUN 22	10:28	19	194.830	7	98.600	9	62.310	2	31.850	1	2.070	0	0.000	0	0.000
23	21 JUN 22	10:00	22	255.590	5	71.710	10	97.530	6	85.010	1	1.340	0	0.000	0	0.000
24	22 JUN 22	09:59	14	177.670	6	75.300	6	75.240	1	25.730	1	1.400	0	0.000	0	0.000
25	23 JUN 22	10:16	17	219.620	6	80.610	8	94.650	2	40.110	1	4.250	0	0.000	0	0.000
26	24 JUN 22	09:51	12	180.270	5	69.550	5	74.710	1	31.180	1	4.830	0	0.000	0	0.000
27	25 JUN 22	09:47	18	253.440	8	98.420	7	95.000	2	57.000	1	3.020	0	0.000	0	0.000
28	26 JUN 22	13:43	19	251.480	7	75.790	8	107.440	2	59.360	2	8.890	0	0.000	0	0.000
29	27 JUN 22	10:37	15	198.230	5	65.390	7	84.910	2	45.410	1	2.520	0	0.000	0	0.000
30	28 JUN 22	10:17	17	212.800	7	92.170	7	84.890	2	34.820	1	0.920	0	0.000	0	0.000
31	29 JUN 22	10:17	18	251.160	7	94.040	8	107.270	2	47.580	1	2.270	0	0.000	0	0.000
32	30 JUN 22	10:23	16	214.430	7	81.970	5	58.500	2	60.840	2	13.120	0	0.000	0	0.000

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre

CBWTF
 BEDDED H M/s ENVIRON WASTE CONNECTIO
 Cat OSPITAL Beds 0 NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457

Tele _____ Email Ashish@yashodahealthcare.com

Period of Report: 01 APR 2022 to 30 APR 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 08 JUL 22 / 10:35

			Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			762	7764.380	226	2173.740	325	3822.590	147	1666.590	64	101.460	0	0.000	0	0.000
S No	Date	Time														
1	01 APR 22	09:53	7	81.750	7	81.750	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
2	01 APR 22	10:15	26	254.070	0	0.000	16	152.700	9	99.390	1	1.980	0	0.000	0	0.000
Date Total			33	335.820	7	81.750	16	152.700	9	99.390	1	1.980	0	0.000	0	0.000
3	02 APR 22	10:20	17	159.050	9	77.030	8	82.020	0	0.000	0	0.000	0	0.000	0	0.000
4	02 APR 22	10:35	13	117.290	0	0.000	6	62.960	6	51.360	1	2.970	0	0.000	0	0.000
Date Total			30	276.340	9	77.030	14	144.980	6	51.360	1	2.970	0	0.000	0	0.000
5	03 APR 22	10:31	20	293.450	8	80.110	9	152.280	2	44.660	1	5.100	0	0.000	0	0.000
6	04 APR 22	08:41	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
7	04 APR 22	10:20	28	288.710	9	85.400	10	124.350	8	77.550	1	1.410	0	0.000	0	0.000
Date Total			28	288.710	9	85.400	10	124.350	8	77.550	1	1.410	0	0.000	0	0.000
8	05 APR 22	10:22	24	255.830	6	52.130	10	119.060	7	81.830	1	2.810	0	0.000	0	0.000
9	06 APR 22	10:29	14	189.020	7	86.300	7	102.720	0	0.000	0	0.000	0	0.000	0	0.000
10	06 APR 22	10:45	14	136.570	0	0.000	4	56.270	8	75.010	2	5.290	0	0.000	0	0.000
Date Total			28	325.590	7	86.300	11	158.990	8	75.010	2	5.290	0	0.000	0	0.000
11	07 APR 22	10:40	26	314.330	7	84.520	9	146.720	8	80.060	2	3.030	0	0.000	0	0.000
12	08 APR 22	10:16	29	305.750	10	95.890	11	164.420	4	41.300	4	4.140	0	0.000	0	0.000
13	09 APR 22	10:32	18	188.980	10	79.820	8	109.160	0	0.000	0	0.000	0	0.000	0	0.000
14	10 APR 22	10:42	32	296.770	7	77.870	11	151.080	8	60.350	6	7.470	0	0.000	0	0.000
15	11 APR 22	10:47	29	298.290	8	94.620	7	90.170	12	108.250	2	5.250	0	0.000	0	0.000
16	12 APR 22	10:32	27	282.840	9	86.520	10	133.240	6	61.160	2	1.920	0	0.000	0	0.000
17	13 APR 22	10:50	28	298.480	8	83.510	10	155.100	6	56.410	4	3.460	0	0.000	0	0.000
18	14 APR 22	10:40	21	217.500	5	63.260	14	140.100	2	14.140	0	0.000	0	0.000	0	0.000
19	14 APR 22	10:49	11	76.700	0	0.000	1	2.410	7	71.430	3	2.860	0	0.000	0	0.000
Date Total			32	294.200	5	63.260	15	142.510	9	85.570	3	2.860	0	0.000	0	0.000
20	15 APR 22	09:57	26	275.890	5	68.670	14	143.270	5	61.930	2	2.020	0	0.000	0	0.000
21	16 APR 22	09:30	26	199.930	9	78.710	10	101.310	2	15.540	5	4.370	0	0.000	0	0.000
22	17 APR 22	09:56	25	254.950	9	60.750	9	140.140	3	45.150	4	8.910	0	0.000	0	0.000
23	18 APR 22	11:11	23	205.680	7	60.320	9	103.470	4	39.570	3	2.320	0	0.000	0	0.000
24	19 APR 22	09:55	26	254.890	6	52.900	11	114.150	6	85.010	3	2.830	0	0.000	0	0.000
25	20 APR 22	10:16	15	140.990	7	58.230	8	82.760	0	0.000	0	0.000	0	0.000	0	0.000
26	22 APR 22	09:43	32	352.580	11	114.150	12	154.160	5	79.980	4	4.290	0	0.000	0	0.000
27	23 APR 22	09:31	26	247.690	9	67.340	13	130.770	3	48.430	1	1.150	0	0.000	0	0.000
28	24 APR 22	09:46	8	75.900	8	75.900	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
29	24 APR 22	09:53	19	187.180	0	0.000	14	142.330	4	42.010	1	2.840	0	0.000	0	0.000
Date Total			27	263.080	8	75.900	14	142.330	4	42.010	1	2.840	0	0.000	0	0.000

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

CONTACT PERSON

Code 126204 Name Yashoda Hospital and research centre

Name Ashish Agarwal Mobile 9999215457

CBWTF
 BEDDED H Cat OSPITAL Beds 0 M/s ENVIRON WASTE CONNECTIO NS LLP

Tele Email Ashish@yashodahealthcare.com

Period of Report: 01 AUG 2022 to 31 AUG 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 31 AUG 22 / 13:46

S No	Date	Time	Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			580	8304.600	212	2905.690	262	3692.070	72	1587.320	34	119.520	0	0.000	0	0.000
1	01 AUG 22	10:01	18	214.470	6	70.560	7	93.940	4	48.890	1	1.080	0	0.000	0	0.000
2	02 AUG 22	09:32	1	13.340	0	0.000	1	13.340	0	0.000	0	0.000	0	0.000	0	0.000
3	02 AUG 22	09:52	22	263.010	9	107.930	7	101.180	4	49.920	2	3.980	0	0.000	0	0.000
Date Total			23	276.350	9	107.930	8	114.520	4	49.920	2	3.980	0	0.000	0	0.000
4	03 AUG 22	09:54	21	284.660	9	110.350	8	114.380	3	58.400	1	1.530	0	0.000	0	0.000
5	04 AUG 22	10:06	21	284.140	8	96.080	10	134.930	2	46.560	1	6.570	0	0.000	0	0.000
6	05 AUG 22	10:04	24	287.540	9	94.590	11	127.580	3	63.920	1	1.450	0	0.000	0	0.000
7	06 AUG 22	10:00	27	273.960	10	98.110	14	137.070	2	36.220	1	2.560	0	0.000	0	0.000
8	07 AUG 22	09:55	20	282.660	8	95.440	9	128.410	2	57.020	1	1.790	0	0.000	0	0.000
9	08 AUG 22	09:50	26	250.820	11	96.540	10	92.330	4	54.900	1	7.050	0	0.000	0	0.000
10	09 AUG 22	10:24	25	320.450	11	112.760	9	121.980	4	82.800	1	2.910	0	0.000	0	0.000
11	10 AUG 22	10:21	15	233.000	6	77.780	7	131.780	1	20.630	1	2.810	0	0.000	0	0.000
12	11 AUG 22	10:04	27	270.920	9	87.970	15	145.270	2	33.700	1	3.980	0	0.000	0	0.000
13	12 AUG 22	10:49	9	172.790	3	51.520	4	86.290	1	33.940	1	1.040	0	0.000	0	0.000
14	13 AUG 22	10:58	11	215.960	4	74.350	4	81.740	2	58.140	1	1.730	0	0.000	0	0.000
15	14 AUG 22	14:37	10	323.740	3	110.750	4	128.450	2	77.580	1	6.960	0	0.000	0	0.000
16	16 AUG 22	10:30	37	511.920	15	183.930	17	215.080	4	107.840	1	5.070	0	0.000	0	0.000
17	17 AUG 22	10:33	13	337.750	4	134.950	5	131.180	3	65.790	1	5.830	0	0.000	0	0.000
18	18 AUG 22	10:16	9	214.230	4	107.960	2	71.910	2	31.580	1	2.780	0	0.000	0	0.000
19	19 AUG 22	09:59	11	276.860	3	80.080	4	119.980	3	74.540	1	2.260	0	0.000	0	0.000
20	20 AUG 22	10:05	19	216.320	8	97.400	8	97.490	2	20.360	1	1.070	0	0.000	0	0.000
21	21 AUG 22	09:44	13	279.210	3	67.660	8	184.780	1	18.700	1	8.070	0	0.000	0	0.000
22	22 AUG 22	10:29	9	209.250	3	80.190	4	107.140	1	19.470	1	2.450	0	0.000	0	0.000
23	23 AUG 22	10:06	26	285.870	9	102.300	13	131.610	3	48.680	1	3.280	0	0.000	0	0.000
24	24 AUG 22	10:14	19	265.240	7	83.810	9	107.130	2	72.840	1	1.460	0	0.000	0	0.000
25	25 AUG 22	10:19	26	290.020	7	80.600	16	179.160	1	22.620	2	7.640	0	0.000	0	0.000
26	26 AUG 22	10:20	9	102.080	0	0.000	9	102.080	0	0.000	0	0.000	0	0.000	0	0.000
27	26 AUG 22	10:31	11	145.820	8	81.780	0	0.000	2	60.500	1	3.540	0	0.000	0	0.000
Date Total			20	247.900	8	81.780	9	102.080	2	60.500	1	3.540	0	0.000	0	0.000
28	27 AUG 22	10:18	23	296.930	9	112.590	11	132.220	2	48.020	1	4.100	0	0.000	0	0.000
29	28 AUG 22	14:26	20	257.530	8	85.940	10	132.750	1	33.770	1	5.070	0	0.000	0	0.000
30	29 AUG 22	10:04	20	408.180	4	85.150	7	130.320	6	179.030	3	13.680	0	0.000	0	0.000
31	30 AUG 22	10:21	23	274.880	9	128.840	12	125.180	1	17.340	1	3.520	0	0.000	0	0.000
32	31 AUG 22	10:01	15	241.050	5	107.780	7	85.390	2	43.620	1	4.260	0	0.000	0	0.000

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre
 Cat BEDDED H OSPITAL Beds 0
 CBWTF M/s ENVIRON WASTE CONNECTIO NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457
 Tele Email Ashish@yashodahealthcare.com

Period of Report: 01 MAR 2022 to 31 MAY 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 08 JUL 22 / 10:39

S No	Date	Time	Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			1905	20846.530	555	5785.940	833	10177.520	379	4613.590	138	269.480	0	0.000	0	0.000
1	01 MAR 22	13:11	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
2	04 MAR 22	10:33	32	293.490	8	73.040	10	119.180	11	98.990	3	2.280	0	0.000	0	0.000
3	05 MAR 22	10:29	28	267.370	8	67.970	12	157.500	5	39.220	3	2.680	0	0.000	0	0.000
4	06 MAR 22	10:35	34	339.980	6	76.260	12	166.630	12	90.340	4	6.750	0	0.000	0	0.000
5	08 MAR 22	10:27	23	244.900	7	62.080	13	160.590	2	21.400	1	0.830	0	0.000	0	0.000
6	13 MAR 22	15:44	27	326.920	7	74.600	14	187.140	5	63.470	1	1.710	0	0.000	0	0.000
7	14 MAR 22	10:55	29	272.750	8	71.990	11	124.800	8	74.060	2	1.900	0	0.000	0	0.000
8	15 MAR 22	10:50	32	323.730	7	67.700	15	189.880	7	62.600	3	3.550	0	0.000	0	0.000
9	16 MAR 22	10:17	36	274.060	11	80.320	22	166.110	2	26.300	1	1.330	0	0.000	0	0.000
10	20 MAR 22	10:31	29	325.810	9	91.730	12	167.200	6	65.230	2	1.650	0	0.000	0	0.000
11	21 MAR 22	10:27	21	222.180	6	62.410	9	118.610	5	40.130	1	1.030	0	0.000	0	0.000
12	22 MAR 22	10:03	32	369.970	10	84.640	13	189.320	6	85.540	3	10.470	0	0.000	0	0.000
13	23 MAR 22	10:15	23	262.940	11	99.120	11	149.370	1	14.450	0	0.000	0	0.000	0	0.000
14	23 MAR 22	10:20	6	47.840	0	0.000	0	0.000	5	44.810	1	3.030	0	0.000	0	0.000
Date Total			29	310.780	11	99.120	11	149.370	6	59.260	1	3.030	0	0.000	0	0.000
15	24 MAR 22	10:06	28	279.120	9	65.250	11	161.640	6	50.290	2	1.940	0	0.000	0	0.000
16	25 MAR 22	10:23	30	362.060	6	79.190	14	177.560	8	100.910	2	4.400	0	0.000	0	0.000
17	26 MAR 22	10:44	28	290.470	7	74.790	13	145.130	7	66.290	1	4.260	0	0.000	0	0.000
18	27 MAR 22	10:02	35	292.370	7	72.500	20	150.250	6	67.230	2	2.390	0	0.000	0	0.000
19	28 MAR 22	10:32	25	335.810	6	95.210	11	148.910	7	89.500	1	2.190	0	0.000	0	0.000
20	29 MAR 22	10:01	25	292.290	6	66.450	13	174.850	5	50.030	1	0.960	0	0.000	0	0.000
21	30 MAR 22	10:14	32	315.810	7	79.550	14	160.960	7	66.840	4	8.460	0	0.000	0	0.000
22	31 MAR 22	10:25	32	333.010	7	80.970	15	190.460	8	57.670	2	3.910	0	0.000	0	0.000
23	01 APR 22	09:53	7	81.750	7	81.750	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
24	01 APR 22	10:15	26	254.070	0	0.000	16	152.700	9	99.390	1	1.980	0	0.000	0	0.000
Date Total			33	335.820	7	81.750	16	152.700	9	99.390	1	1.980	0	0.000	0	0.000
25	02 APR 22	10:20	17	159.050	9	77.030	8	82.020	0	0.000	0	0.000	0	0.000	0	0.000
26	02 APR 22	10:35	13	117.290	0	0.000	6	62.960	6	51.360	1	2.970	0	0.000	0	0.000
Date Total			30	276.340	9	77.030	14	144.980	6	51.360	1	2.970	0	0.000	0	0.000
27	03 APR 22	10:31	20	293.450	8	80.410	9	162.280	2	44.660	1	6.100	0	0.000	0	0.000
28	04 APR 22	08:41	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
29	04 APR 22	10:20	28	288.710	9	85.400	10	124.350	8	77.550	1	1.410	0	0.000	0	0.000
Date Total			28	288.710	9	85.400	10	124.350	8	77.550	1	1.410	0	0.000	0	0.000
30	05 APR 22	10:22	24	255.830	6	52.130	10	119.060	7	81.830	1	2.810	0	0.000	0	0.000
31	06 APR 22	10:29	14	189.020	7	86.300	7	102.720	0	0.000	0	0.000	0	0.000	0	0.000

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre

BEDDED H CBWTF
 Cat OSPITAL Beds 0 M's ENVIRON WASTE CONNECTIO
 NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457

Tele _____ Email Ashish@yashodahealthcare.com

Period of Report: 28 FEB 2022 to 28 FEB 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 08 JUL 22 / 10:41

	Totals		Yellow		Red		Blue		White		Cyto		Others			
	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight		
REPORT TOTAL			10	43.730	3	21.550	5	19.590	1	0.680	1	1.910	0	0.000	0	0.000
S No	Date	Time														
1	28 FEB 22	15:51	1	1.910	0	0.000	0	0.000	0	0.000	1	1.910	0	0.000	0	0.000
2	28 FEB 22	16:20	1	0.680	0	0.000	0	0.000	1	0.680	0	0.000	0	0.000	0	0.000
3	28 FEB 22	16:44	3	17.670	1	9.530	2	8.140	0	0.000	0	0.000	0	0.000	0	0.000
4	28 FEB 22	18:09	4	20.390	2	12.020	2	8.370	0	0.000	0	0.000	0	0.000	0	0.000
5	28 FEB 22	18:17	1	3.080	0	0.000	1	3.080	0	0.000	0	0.000	0	0.000	0	0.000
Date Total			3	21.550	5	19.590	1	0.680	1	1.910	0	0.000	0	0.000	10	43.730

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

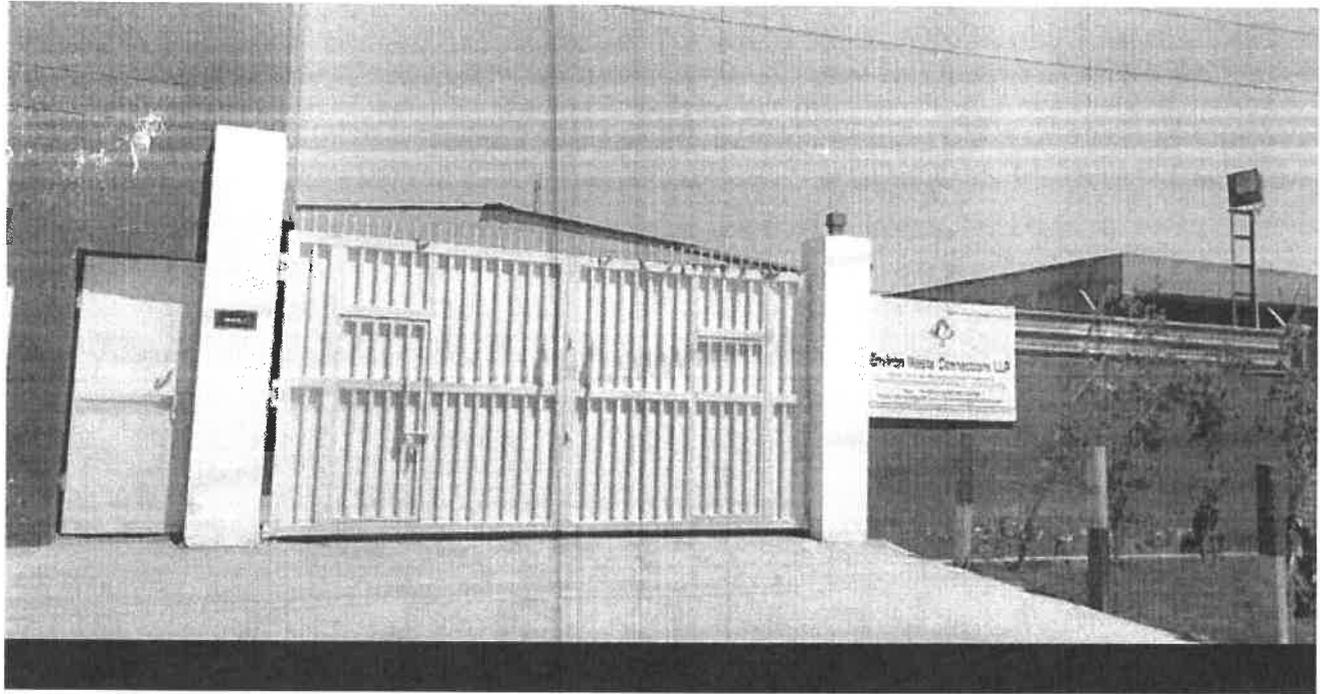
Code 126204 Name Yashoda Hospital and research centre
 CBWTF
 BEDDED H M/s ENVIRON WASTE CONNECTIO
 Cat OSPITAL Beds 0 NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457
 Tele Email Ashish@yashodahealthcare.com

Period of Report: 01 MAY 2022 to 31 MAY 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 08 JUL 22 / 10:32

S No	Date	Time	Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			556	7009.270	176	2086.430	243	3148.840	103	1671.700	34	102.300	0	0.000	0	0.000
1	01 MAY 22	10:40	30	310.220	8	74.770	14	144.090	6	86.710	2	4.650	0	0.000	0	0.000
2	02 MAY 22	09:53	18	176.970	5	53.900	10	105.110	2	16.290	1	1.670	0	0.000	0	0.000
3	03 MAY 22	11:14	22	261.350	7	80.070	10	117.950	3	54.410	2	8.920	0	0.000	0	0.000
4	04 MAY 22	09:50	24	227.440	5	49.420	13	114.260	5	59.860	1	3.900	0	0.000	0	0.000
5	05 MAY 22	09:40	20	195.800	7	67.720	8	78.050	4	46.490	1	3.540	0	0.000	0	0.000
6	06 MAY 22	10:57	25	354.190	8	102.780	9	155.110	7	93.910	1	2.390	0	0.000	0	0.000
7	07 MAY 22	09:58	24	197.690	7	60.980	12	85.650	4	47.270	1	3.790	0	0.000	0	0.000
8	08 MAY 22	09:56	21	265.550	7	78.460	11	142.330	2	39.250	1	5.510	0	0.000	0	0.000
9	09 MAY 22	09:57	20	195.620	6	52.920	10	104.280	3	36.390	1	2.030	0	0.000	0	0.000
10	10 MAY 22	09:39	23	321.960	6	67.810	10	127.790	6	121.230	1	5.130	0	0.000	0	0.000
11	11 MAY 22	09:27	20	238.200	7	77.990	8	90.510	4	67.370	1	2.330	0	0.000	0	0.000
12	14 MAY 22	09:22	20	270.430	7	85.570	9	119.640	3	60.300	1	4.920	0	0.000	0	0.000
13	15 MAY 22	10:11	17	148.480	7	52.540	7	65.760	2	26.670	1	3.510	0	0.000	0	0.000
14	16 MAY 22	10:30	18	201.640	5	72.190	5	72.060	6	54.560	2	2.830	0	0.000	0	0.000
15	17 MAY 22	10:35	23	244.280	7	61.000	11	136.520	3	44.200	2	2.560	0	0.000	0	0.000
16	18 MAY 22	09:32	17	222.980	6	67.080	6	92.500	4	59.730	1	3.670	0	0.000	0	0.000
17	19 MAY 22	09:07	15	200.130	6	81.130	5	73.610	3	42.530	1	2.860	0	0.000	0	0.000
18	20 MAY 22	09:29	3	29.420	0	0.000	3	29.420	0	0.000	0	0.000	0	0.000	0	0.000
19	20 MAY 22	09:40	12	184.200	4	56.250	5	88.990	2	34.830	1	4.130	0	0.000	0	0.000
	Date Total		15	213.620	4	56.250	8	118.410	2	34.830	1	4.130	0	0.000	0	0.000
20	21 MAY 22	09:38	18	253.140	5	80.310	8	113.520	3	56.490	2	2.820	0	0.000	0	0.000
21	22 MAY 22	09:42	19	252.200	6	76.930	8	107.570	4	64.830	1	2.870	0	0.000	0	0.000
22	23 MAY 22	12:06	12	181.680	3	43.200	5	69.930	3	67.000	1	1.550	0	0.000	0	0.000
23	24 MAY 22	09:29	18	250.500	7	85.420	7	107.890	3	52.640	1	4.550	0	0.000	0	0.000
24	25 MAY 22	10:04	18	263.200	8	114.160	6	90.860	3	54.270	1	3.910	0	0.000	0	0.000
25	26 MAY 22	09:44	19	242.210	6	74.440	9	116.400	3	45.330	1	6.040	0	0.000	0	0.000
26	27 MAY 22	09:53	18	273.750	6	80.740	7	101.100	4	90.190	1	1.720	0	0.000	0	0.000
27	28 MAY 22	09:51	16	210.480	7	78.650	7	96.380	1	33.980	1	1.470	0	0.000	0	0.000
28	29 MAY 22	09:23	13	321.550	2	62.800	7	194.400	3	60.300	1	4.050	0	0.000	0	0.000
29	30 MAY 22	11:15	17	262.880	5	62.210	6	95.650	5	101.420	1	3.600	0	0.000	0	0.000
30	31 MAY 22	09:52	16	251.130	6	84.990	7	111.510	2	53.250	1	1.380	0	0.000	0	0.000



TRAINING PROGRAM ON BIO MEDICAL WASTE MANAGEMENT RULE-2016
ENVIRON WASTE CONNECTIONS LLP

BN:102-104, Phase-III, UPSIDC, MG Road Indl. Area, Ghaziabad- Hapur, U.P.-201015

S.N.	Name	Designation	Email ID	Phone no.	Signature
1	Anurag Singh	Pt. Engineer	anurag_singh31@ @gskil.com	7069569323	
2	Saurabh Kumar	Marketing executive	Gourav Bhardwaj@ gmail.com	8445808186 8191521152	
3	Brygh Kumar	Driver	Mukulgupta, 0008@gmail.com	8826605129	
4	Deepak	Driver		9958983724	Deepak
5	Mohit	Driver		9980238859	Mohit
6	Ramesh Pal	Driver		87440496	Ramesh Pal
7	Munishal	Haliers			
8	314272	Driver		7300634019	314272

CONDUCTED BY
 Mr. VIVEK GUPTA (HEAD PLANT)

TRAINER
 MR. AMIT LAL


 07/10/19

**TRAINING PROGRAM ON BIO MEDICAL WASTE MANAGEMENT RULE-2016
ENVIRON WASTE CONNECTIONS LLP**

BN:102-104, Phase-III, UPSIDC, MG Road Indl. Area, Ghaziabad- Hapur, U.P.-201015

S.N.	Name	Designation	Email ID	Phone no.	Signature
1	IMPAN KHAN	S. no.	Impan.m.khan@gmail.com	8400526459	Impan.m.khan
2	3-1 M13 91-1	Deputy		9568874781	3-1 M13 91-1
3	SHS	SHS		7536072708	SHS
4	Adhyak	Darshanis		8171811740	Adhyak
5	Nadim	Deputy, medical		9755041045	Nadim
6	Arjun Nagar	IT & Account	Arjun.nagar@gmail.com	9971353060	Arjun Nagar
7	Tushar Singh	open for	Tushar Singh 234@gmail.com	8449329176	Tushar Singh
8					

CONDUCTED BY
MR. VIVEK GUPTA
ENVIRON WASTE CONNECTIONS LLP

TRAINER
MR. AMIT JAI
07/16/2023

KAMLA ENVIRO RAJ NAGAR EXTENSION, GHAZIABAD (201017)**Biological Treatment****STP LOG SHEET**

Date	BLOWER1	BLOWER2	CHEMICAL CONSUPTION(kg/d or (l/day))		pH		OUTLET FLOW METER			NO. OF BACK WASH OF FILTERS	REMARKS	SIGN by:
			EM solution	Hypo	Initial	Final	Initial	Final	TOTAL KL			
8/1/2022	OK	OK	2	5	6.1	7.1	6549.723	6622.834	73.111	2		Javed
8/2/2022	OK	OK	4	4	5.2	7.1	6622.834	6693.879	71.045	2		Javed
8/3/2022	OK	OK	3	3	6.1	7.5	6693.879	6753.183	59.304	3		Javed
8/4/2022	OK	OK	2	2	6.2	7.4	6753.183	6815.254	62.071	2		Javed
8/5/2022	OK	OK	2	5	4.3	7.4	6815.254	6877.392	62.138	2		Javed
8/6/2022	OK	OK	3	6	4.4	7.2	6877.392	6939.181	61.789	2		Javed
8/7/2022	OK	OK	2	7	6	7.1	6939.181	6994.496	55.315	2		Javed
8/8/2022	OK	OK	4	5	5.1	7.5	6994.496	7058.765	64.269	3		Javed
8/9/2022	OK	OK	5	4	5.2	7.5	7058.765	7122.983	64.218	2		Javed
8/10/2022	OK	OK	2	3	6.3	7.4	7122.983	7189.182	66.199	2		Javed
8/11/2022	OK	OK	2	0	4.4	7.4	7189.182	7253.505	64.323	2		Javed
8/12/2022	OK	OK	4	2	4.3	7.1	7253.505	7309.135	55.63	3		Javed
8/13/2022	OK	OK	2	3	4.5	7.4	7309.135	7361.682	52.547	3		Javed
8/14/2022	OK	OK	3	2	3.4	7.5	7361.682	7409.144	47.462	2		Javed
8/15/2022	OK	OK	3	5	6.4	7.3	7409.144	7453.504	44.36	2		Javed
8/16/2022	OK	OK	4	5	6.1	7	7453.504	7513.829	60.325	2		Javed
8/17/2022	OK	OK	3	5	6.4	7.1	7513.829	7568.382	54.553	4		Javed
8/18/2022	OK	OK	2	4	6.5	7.5	7568.382	7621.042	52.66	2		Javed
8/19/2022	OK	OK	1	2	6.5	7.5	7621.042	7679.88	58.838	2		Javed
8/20/2022	OK	OK	1	3	5.5	7.5	7679.88	7753.525	73.645	2		Javed
8/21/2022	OK	OK	2	4	4.5	7.5	7753.525	7812.642	59.117	3		Javed
8/22/2022	OK	OK	2	4	6.1	7.5	7812.642	7865.54	52.898	2		Javed
8/23/2022	OK	OK	2	4	6.2	7.5	7865.54	7924.402	58.862	2		Javed
8/24/2022	OK	OK	2	3	6.4	7.4	7924.402	7978.183	53.781	3		Javed
8/25/2022	OK	OK	1	2	5.4	7.5	7978.183	8027.156	48.973	2		Javed
8/26/2022	OK	OK	1	5	6.4	7.4	8027.156	8075.102	47.946	2		Javed
8/27/2022	OK	OK	2	4	6.4	7.6	8075.102	8148.546	73.444	2		Javed
8/28/2022	OK	OK	2	1	5.4	7.5	8148.546	8209.416	60.87	2		Javed
8/29/2022	OK	OK	1	2	3.4	7.5	8209.416	8263.515	54.099	3		Javed
8/30/2022	OK	OK	2	3	7.8	7.5	8263.515	8326.604	63.089	3		Javed
8/31/2022	OK	OK	3	4	7.8	7.5	8326.604	8382.159	55.555	3		Javed

TO,
THE REGIONAL OFFICER
U.P.POLLUTION BOARD
GHAZIABAD.

Date- 25/07/2022

SUBJECT- CLOSURE OF THE OBSERVATION.

This is with the reference to the no 1076/NGT-128OA-334/2021`/2022 Dated-14/07/2022

- A) The Bar Code is in place at present with us in Yashoda Hospital & Research Centre, IIIrd
M, Nehru Nagar Ghaziabad
B) BMW training is ongoing and the segregation of BMW waste is being done properly by
the staff and the proof is attached for your kind consideration.
We request you to kindly revisit site and verify according to the compliance.

Annexure Attached

1. Monthly data of bar coding
2. BMW Training record
3. MOU with Environ waste connections LLP

Thanking you
Your sincerely

Authorized Signatory


Dr. Sangeeta Garg
Medical Superintendent
Yashoda Hospital & Research Centre
IIIrd, M, Nehru Nagar
Ghaziabad

DR. SANGEETA GARG
MEDICAL SUPERINTENDENT
Reg. No. UPMCI37196
Yashoda Hospital & Research Centre
III-M, Nehru Nagar, Ghaziabad-201001

80
U. P. Pollution Board
Ghaziabad
28/7/2022

Renewal of AGREEMENT

That the previous agreement executed on 01ST AUGUST, 2020, is renewed on 01ST AUGUST, 2022 and shall be valid only when endorsed through a SEAL of Environ Waste Connections LLP.

BY AND BETWEEN

M/s Environ Waste Connections LLP, (hereinafter referred to as "Service Provider") having its Registered office at D-27/1, Street No.-9, Near 30 Feet Road, Johripur Extn., Delhi-110094 and Plant address at: BN: 102-104, Phase -III, UPSIDC, M.G. Road Indl. Area, Ghaziabad-Hapur UP-201015, duly represented by - Director or its representative.

AND

Name of Health Care Establishment (HCE):-**YASHODA HOSPITAL & RESEARCH CENTRE NEHRU NAGAR**

(Hereinafter referred to as "Waste Generator")

Full Address: III M, Nehru Nagar GZB.(UP).

Authorized Representative of Waste Generator: Mr. Abdul

Designation: (Incharge Housekeeping)

Contact No.: 7017518378

Email Id:- quality@yashodahospital.org

WHEREAS the "Service Provider" has been selected and duly authorized by U.P. State Pollution Control Board (UPSPCB) under the provisions of BMW Rules for providing services of the collection, transportation, storage, treatment and disposal of Bio-Medical Waste.

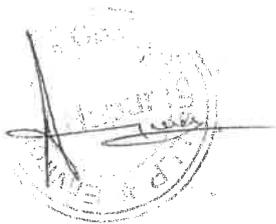
AND WHEREAS WASTE GENERATOR is desirous to outsource the disposal of Bio-Medical Waste generated by them and have approached "Service provider" for providing its services at its treatment facility located at BN:102-104, Phase-III, UPSIDC, MG Road Indl. Area, Ghaziabad-Hapur, UP-201015.

And both the parties are agreed to enter this agreement on the terms and conditions narrated hereinafter.

NOW THIS INDENTURE WITNESS ETH and it is hereby covenant as follows :

Validity of the Agreement:

This agreement shall remain in force for a period of Two Year's w.e.f.01/08/2022 to 31/07/2024 (both days are inclusive) and can be further renewed with mutual consent of both the parties.



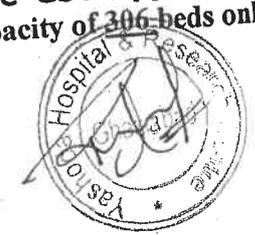
All the bags shall be sealed tightly and labeled as per the rule by the WASTE GENERATOR and "Service Provider" will collect the sealed bags only from a secured designated point within the premises of the WASTE GENERATOR.

5. The WASTE GENERATOR shall disinfect the sharps, mutilate them and hand over in Puncture Proof Containers to "Service Provider".
6. The WASTE GENERATOR shall take all steps to ensure that the waste is handled without adverse effects to human health and Service Providerment.
7. The WASTE GENERATOR shall establish a common secured waste collection point within its premises for collection and handing over to "Service Provider".
8. The WASTE GENERATOR shall furnish annual report on "Form-IV" regarding generation, collection and storage of Bio-Medical wastes in the prescribed format to State Pollution Control Board.
9. The WASTE GENERATOR shall maintain all the relevant records and make reports of the accidents to SPCB, if any, on "Form-I" as prescribed under the rules.
10. The WASTE GENERATOR shall designate a "Nodal Officer" to interact with "Service Provider".
11. The Bio-Medical Waste handed over by the WASTE GENERATOR may be checked and suggestions, if needed, may be provided for improvement in the segregation of waste by "Service Provider".
12. The WASTE GENERATOR shall obtain authorization from the State Pollution Control Board.
13. The WASTE GENERATOR shall be solely responsible for the number of beds being declared to "Service Provider", which must be same for which the authorization is obtained from State Pollution Control Board. The WASTE GENERATOR shall inform "Service Provider" and SPCB within 7days about any change in the number of beds. Service Provider shall not be responsible for any under/over declaration by WASTE GENERATOR on this account.

Terms & Conditions:s

1. The WASTE GENERATOR shall pay One Time Non-Refundable Membership Registration Fee of Rs. NIL/-.
2. The WASTE GENERATOR shall pay amount equal to NIL months of service charges as refundable / adjustable security deposit.
3. Service Provider shall charge Rs. 20000/- (Rupees Twenty Thousand Only) and GST Exclusive @ 12% or as Applicable on Fixed Charges. Whereas it is principle agreed in between service provider and Waste generator that apart form this if waste generator will demand for service he will pay extra @ Rs. NIL/- and GST @ NIL% as per applicable per service.
4. Service Provider shall charge Rs. _____ /- (Rupees _____ Only) and GST @ _____ % or as Applicable per Month, from date _____ Rs. (Rupees) per month, For the service of collection, transportation, treatment & disposal of BMW, subject to the condition of maximum weight limit of NIL KG per month. The quantity of waste over & above the limit shall be charged @ Rs. NIL Along with the GST applicable. The service charges mention herein is applicable for the declared capacity of 306 beds only.

[Handwritten signature]



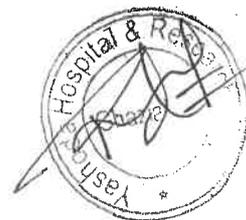
Responsibilities of the "Service Provider":

1. "Service Provider" shall meet all the rules and regulations as stipulated by the SPCB And "Service Provider" alone is liable for any violation of the Environment (Protection) Act 1986 and the relevant rules made there under, after collection of BMW from the GENERATOR.
2. "Service Provider" shall collect the segregated bio-medical waste from the identified common waste collection point within the premises of GENERATOR on daily basis. "Service Provider" shall provide assistance to finalize the pick-up location to the GENERATOR. The GENERATOR shall be fully responsible for keeping the BMW under lock and key and protecting it from any sort of mishandling before it is handed over to any authorized person of Service Provider.
3. Service Provider shall schedule the timings for collecting the waste in consultation with the GENERATOR. In case "Service Provider" fails to collect the BMW within a time frame of 24 hours of the designated time due to any reason, the GENERATOR shall inform "Service Provider", who shall ensure to collect the BMW from the premises of the GENERATOR within the next 24 hours of the intimation.
4. "Service Provider" shall transport the segregated waste in closed container vehicle to it treatment facility in enclosed bins.
5. On the written request of the GENERATOR, "Service Provider" shall undertake to provide/educate the generator and its staff, at no extra cost, the initial training about the segregation /method of collection of BMW in designated color coded plastic bags.
6. "Service Provider" shall not be held liable for any kind of the violation made by the generator / or its staff under the Service Providerment (Protection) Act 1986 or any similar regulations/norms.
7. "Service Provider" shall be responsible for appropriate treatment and shredding of disinfected waste at the centralized facility as per Schedule-1 of the BMW Rules 2016.
8. "Service Provider" shall be responsible for the disposal of treated waste into secured landfills or in recycling plants as applicable

Responsibilities of the "Waste Generator":

1. The WASTE GENERATOR shall segregate the waste at the point of generation in accordance with the BMW Rules 2016 and in compliance with the standards prescribed the reunder.
2. The WASTE GENERATOR shall collect and hand over the segregated BMW in plastic bags as stipulated by the State Pollution Control Board (SPCB) norms.
3. All consumables like bags, needle cutters, disinfectants etc. shall be procured by the WASTE GENERATOR at its own cost.
4. All the bags shall be sealed tightly and labeled as per the rule by the WASTE GENERATOR and "Service Provider" will collect the sealed bags only from a secured designated point within the premises of the WASTE GENERATOR.

[Handwritten signature]



Service Provider would be at liberty to serve the notice of termination of agreement/suspension of services offered at any time to the WASTE GENERATOR if the WASTE GENERATOR fails to make the payment to "Service Provider" within a time frame of 3 months from the date on which they became so payable.

9. In the case of the termination of the agreement by virtue of applicability of Para 6 above, the security deposit/ advance paid by the WASTE GENERATOR shall stand forfeited without impacting the original claim of the "Service Provider".

10. All payments shall be made through crossed a/c payee demand draft or cheque, favoring "Environ Waste Connections LLP" only.

11. All bounced cheques shall be charged @ Rs. 590/- extra in addition to the actual bank charges.

12. The jurisdiction of Court in all disputes would be the place of registered office of Service Provider only.

Termination Clause

Both the parties would be at liberty to terminate this contract by serving a notice of 3 Months well in advance or alternately compensating the other party by an amount equal to the average of 3 month billing.

IN WITNESS WHEREOF, this Agreement has been executed by the Parties hereto on the day and year first above written.

Signed and Delivered by:

For and on behalf of "Service Provider"

Sign:

Name: AMIT KUMAR, CALL

Designation: G. I.

"For and on behalf of "Waste Generator"

Sign:

Name: Dr. Ruchika Nandanwa

Designation: DMS & Quality Head

ATTENDANCE SHEET

YHRC/TAS/V1-22

TRAINER: Neelam (ICM)			VENUE: W-5		
DATE: 7/6/22			TIME: 8 AM - 9 AM		
TOPIC: Bio medical waste management			INCHARGE SIGN:- Suman		
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	NIGHAT	13019	W-5	Staff nurse	[Signature]
2	Manish	14135	W-5	Staff Nurse	[Signature]
3	Manish	14209	W-5	Staff Nurse	[Signature]
4	Rashmi	13016	W-5	Staff nurse	[Signature]
5	Swati	14102	W-5	Staff Nurse	[Signature]
6	Kish	12019	W-5	Staff Nurse	[Signature]
7	Gayatri	13440	W-5	Staff Nurse	[Signature]
8	Vineel	14076	W-5	Staff Nurse	[Signature]
9	Suman	13081	W-5	Staff Nurse	[Signature]
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SIGNATURE OF THE TRAINER:- [Signature]

ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER: Neelam		VENUE: as Job Training			
DATE: 30/5/22		TIME: 11 AM - 1 PM			
TOPIC: HRC (Biomedical waste mgt)					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	Pawan Kr. Singh	14105	Emg	Staff Nurse	[Signature]
2	Anita	11926	Micu	Staff Nurse	[Signature]
3	Jyoti Mishra	14174	LIR	Staff Nurse	[Signature]
4	Sachin	13936	L-R	Staff Nurse	[Signature]
5	Pooja	13235	L-R	Staff Nurse	[Signature]
6					
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SIGNATURE OF THE TRAINER:-

[Signature] B820

ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER: Neelav (ICU)		VENUE: on job Training			
DATE: 25/4/22		TIME: 11 AM - 2 PM			
TOPIC: ICU Hand Hygiene & BMW mgt					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	Mexhr Ali	10032	ICU	Nursing	(Signature)
2	Vibha	14148	PICU	SIN	(Signature)
3	Alka	14062	PICU	Staff Nurse	(Signature)
4	Rihana	13790	PICU	Staff Nurse	(Signature)
5	Smel	13789	PICU	Staff Nurse	(Signature)
6	Shruti	13084	ICU	Staff Nurse	(Signature)
7	Jyoti	13832	MICU	Staff Nurse	(Signature)
8	Jyoti	13753	MICU	Staff Nurse	(Signature)
9					
10					
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30					

SIGNATURE OF THE TRAINER:- (Signature)

ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER:	Deelams				VENUE:	On job Training
DATE:	5/5/22				TIME:	11 AM - 12 noon
TOPIC:	Biomedical waste					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Swati Sagar	14067	Cath lab	Staff Nurse	Deelams	
2	Mamta	13412	Cath Lab	n	Mamta	
3	Aarti	12099	Cathlab	Staff Nurse	Aarti	
4	Rinki K.	13889	Cathlab	Staff Nurse	Rinki	
5	Chauhan	12742	Cath lab	Staff Nurse	Chauhan	
6	Sachin	13128	Cath lab	Staff Nurse	Sachin	
7	Nulam	14052	Cath lab	Staff nurse	Nulam	
8	Anushka	14057	cathlab	Staff nurse	Anushka	
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SIGNATURE OF THE TRAINER:-

(Signature)
13800

ATTENDANCE SHEET

TRAINER:		Neelam (ICN)		VENUE: OJT	
DATE:		19/3/22		TIME: 10 AM - 1 PM	
TOPIC: HIC / Hand Hygiene / BMW mgd					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
31	Jothi	13743	OPD-2	Staff Nurse	Jothi
32	Aashi	13763	Heart Center	Staff Nurse	Aashi
33	Neha	14163	ENDOSCOPY	Staff Nurse	Neha
34	Sanil	13513	Endoscopy	Technician	Sanil
35	Helen	14049	Ward - 2	Staff Nurse	Helen
36	Abhijit	13933	Ward - 2	Staff Nurse	Abhijit
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SIGNATURE OF THE TRAINER:- *Neelam* 08/03/22

ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER:	Neelam			VENUE:	on job Training
DATE:	28/2/22			TIME:	11 AM - 2 PM
TOPIC:	Bio medical waste				
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	Avil Kumar	13748	ICU	Nurse	Avil
2	Kir	13958	MICU	N/S	Kir
3	Shivani	13975	LR	N/S	Shivani
4	Alka	14062	PICU	N/S	Alka
5	Nithh	14051	ICU	N/S	Nithh
6	Suneeta	13978	ward-U	N/S	Suneeta
7	Deepika	13169	ward-U	N/S	Deepika
8	Kir	12019	CO-5	N/S	Kir
9	Parrvada	13185	ICU	N/S	Parrvada
10	Sujata	7899	ICU	S/N	Sujata
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SIGNATURE OF THE TRAINER:- 
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ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER:	Neelam			VENUE: On job Training	
DATE:	26/2/22			TIME: 3PM	
TOPIC:	Bio medical waste				
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	Rajesh		HDU	H.K	Rajesh
2					
3	Ajza		IVF	GDA	Ajza
4	Neelam		IVF	H.K	NEELAM
5	Shabing		IVF	H.K	SABINA
6	Aamrushi		ICU	H.K	
7	Ajza		ICU	GDA	Ajza
8	Rajesh				
9	Ramshri		ICU	H.K	
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SIGNATURE OF THE TRAINER:-


 BBU


 J.CO

ATTENDANCE SHEET

YHRC/TAS/V1-20

TRAINER:	Neelam					VENUE: On job Training
DATE:	26/2/22					TIME: 11 AM - 2 PM
TOPIC:	BMW					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Sauve	Staff Nurse	MICU	Staff Nurse	[Signature]	
2		1397				
3	Anjali	13717	MICU	Staff Nurse	[Signature]	
4	Rani	14048	m ICU	Staff Nurse	[Signature]	
5	Anusudha	14057	Cath Lab	Staff Nurse	Anusudha	
6	Neelam	14052	Cath Lab	Staff Nurse	Neelam	
7	Sweeti	14044	Neu ICU	Staff Nurse	Sweeti	
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SIGNATURE OF THE TRAINER:-


 B800


 I.C.U.

TRAINER:		Biomedical waste Mgt			VENUE: ER	
DATE:		25/2/22			TIME: 9 AM	
TOPIC:		Biomedical waste Mgt				
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
31	21500110		TIC			
32	Pooja	11822	Nursing Staff	Nursing Staff	Pooja	
33	Rajwade	14056	TIC	Nursing Staff	Rajwade	
34	RAHUL	14059	TRONM	Nursing		
35	Rakha		TIC	GDA	Rakha	
36	MAMUJ		TIC	GDA		
37	IM0997		TIC	GDA	IM0997	
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SIGNATURE OF THE TRAINER:-		 13800				

ATTENDANCE SHEET

YHRC/TAS/V1-22

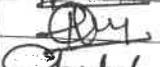
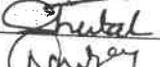
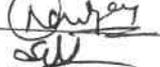
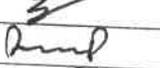
R:		VENUE: Training Centre			
:		TIME: 3pm - 5pm			
TOPIC:		Bio Medical Waste management			
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	Dr. Sagar Sharma		Medicine	RMO	[Signature]
2	Dr. Vimla Agarwal		Medicine	RMC	[Signature]
3	Nelso, Gautham	11917	Cath lab	NURSI	[Signature]
4	Poornima Kumar	11251	Ward-1	NURSI	[Signature]
5	DR. AJMAL		RMO		[Signature]
6	DR. NARAYAN		RMS		[Signature]
7	Dr. Kiranraj		ICU-1	RMO	[Signature]
8	Dr. Aswini Kumar		Ward-2	RMO	[Signature]
9	Dr. Vipul		Ward 2	RMO	[Signature]
10	Dr. Praveen		RMO	RMO	[Signature]
11	R. K. S. S. S.		MICU	RMO	[Signature]
12	Relcha. Rajen	289	MICU	Incharge	[Signature]
13	Dr. Gubi		EMERGENCY	EMO	[Signature]
14	Dr. Anapita		ICU	Consultant	[Signature]
15	Dr. Praveen		ICU	RMO	[Signature]
16	Dr. Zubair Anwar		EMERGENCY	NURSI	[Signature]
17	Imran Khan	1164	NEW	RMO	[Signature]
18	Dr. Neelam		Ward-5	RMO	[Signature]
19	Dr. Shirani		HK	HSD	[Signature]
20	ABDUL	10815	Incharge	Incharge	[Signature]
21	Jessy	4483	Incharge	NEW	[Signature]
22	Saujeet	11651	Incharge	Training	[Signature]
23	Kusum		OT	RMO	[Signature]
24	Dr. Saurabh		Cath lab	RMO	[Signature]
25	Dr. Mandip	11104	WARD 3	RMO	[Signature]
26	Dr. Anurag	14258	WARD 3	RMO	[Signature]
27	Dr. Shastri	10074	NEW	RMO	[Signature]
28	Sachin Tyagi	672	Nephrology	Drudge	[Signature]
29	DR. VIKAS	11624	PLCC	Incharge	[Signature]
30	Sachin Kumar	107	W-2	Incharge	[Signature]
	TASMEH	14229	W-5	HIS	[Signature]

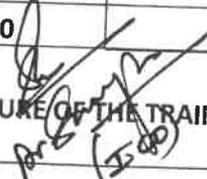
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ATTENDANCE SHEET

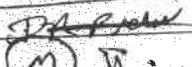
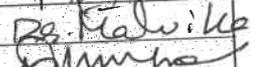
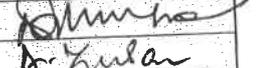
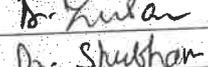
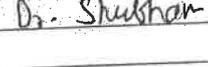
TRAINER: Dr. shreya (ICO)
 DATE: 18/7/22
 TOPIC: Bio medical waste mgmt
 VENUE: Training Center
 TIME: 3pm - 5pm

S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
31	Tarun				
32	Spurav	289	Housekeeping	Site Incharge	
33	Naim	520	Ir	Supervisor	
34	Janifer	13731	Nursing	Incharge	
35	Hause	11069	Nursing	ANS	
36	SHEETAL	13382	Nursing	NE	
37	Neelam	13800	Nursing	ICN	
38	Sadhu	1370	BT	SLN	
39	D. Hirap	9483	Ortho.	RMO	
40	Sandeep	11212	CTA	NIE	
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SIGNATURE OF THE TRAINER:-


ATTENDANCE SHEET

YHRC/TAS/V1-22

TRAINER:	Dr. Shereya (ICU)				VENUE:	Training Centre
DATE:	16/07/2022				TIME:	4pm - 5pm
TOPIC:	BMI management					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Justice Ali gazi	-	Trauma	LMO		
2	Dr. Prateek	-	Ward/ICU	RMO		
3	Dr. Manish	-	Ward	RMO		
4	Dr. Kuchika	-	medical Admin	RMS		
5	Dr. Malvika	-	Ward-5	R.M.O		
6	Dr. Anupriya	-	WARD 3	RMO		
7	Dr. Xudai	-	ICU	Fellowship		
8	Dr. Shubham	-	Ward - 2	RMO		
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SIGNATURE OF THE TRAINER: 						

ATTENDANCE SHEET

YHRC/TAS/V1-22

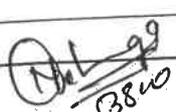
TRAINER:	Ms. Hausa Kambaj (Head ICN/ANES)				VENUE:	Training Centre
DATE:	11/07/2022				TIME:	2:30pm - 4pm
TOPIC:	Bio Medical Waste Management					
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE	
1	Chaitali Chini	11908	W-3	N-Staff	Chaitali	
2	Jennifer William	13731	W-2	Incharge	Jennifer	
3	Jessy Felix	A09	Dialysis	Incharge	Jessy	
4	Suman	13081	W-5	Incharge	Suman	
5	Arundhan	114	W-4	Incharge	Arundhan	
6	Sanjana	11607	NICE	Unit Incharge	Sanjana	
7	Caetan Pym	672	Nemo Bio	Incharge	Caetan	
8	Preemol Kuny	11807	W-1	Incharge	Preemol	
9	JESSY	44-87	TRAUMA	INCHARGE	JESSY	
10	Joby Philip	11204	NSG	DNS	Joby	
11	ADARSH	10815	HKD	NSP	ADARSH	
12	SARITHA	11604	PICU	INCHARGE	SARITHA	
13	MOHIT CHATURVEDI	10404	ICU	INCHARGE	MOHIT	
14	Rajesh	1192	NDU	IN	Rajesh	
15	RAMKUMAR	10504	Micu	Incharge	RAMKUMAR	
16	Gaurav	289	Housekeeping	Supervisor	Gaurav	
17	Shivam	525	Housekeeping	Supervisor	Shivam	
18	ANIT	11039	H-4	Supervisor	ANIT	
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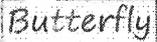
SIGNATURE OF THE TRAINER: Hausa Kambaj (11069) (ANS & ICN)


ATTENDANCE SHEET

YHRC/TAS/V1-22

TRAINER:	Neelam (ICM)			VENUE: OTT	
DATE:	11/7/22			TIME: 10 - 11 AM	
TOPIC:	Bio medical waste mgt			INCHARGE SIGN:-	
S.NO:	NAME	EMP NO	DEPARTMENT	DESIGNATION	SIGNATURE
1	चंका कुमर		Neuro ICU	GDA	चंका कुमर
2					
3					
4	सुनील		Neuro ICU	GDA	सुनील
5					
6	दशरथ		Neuro ICU	H.K	दशरथ
7					
8	Sachin		Neuro ICU	Staff Nurse	Sachin 13249
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SIGNATURE OF THE TRAINER:-  13840



BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre
 BEDDED H Cat OSPITAL Beds 0
 CBWTF M/s ENVIRON WASTE CONNECTIO NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457
 Tele Email Ashish@yashodahealthcare.com

Period of Report: 01 MAR 2022 to 31 MAY 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 08 JUL 22 / 10:39

S No	Date	Time	Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			1905	20846.530	555	5785.940	833	10177.520	379	4613.590	138	269.480	0	0.000	0	0.000
1	01 MAR 22	13:11	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
2	04 MAR 22	10:33	32	293.490	8	73.040	10	119.180	11	98.990	3	2.280	0	0.000	0	0.000
3	05 MAR 22	10:29	28	267.370	8	67.970	12	157.500	5	39.220	3	2.680	0	0.000	0	0.000
4	06 MAR 22	10:35	34	339.980	6	76.260	12	166.630	12	90.340	4	6.750	0	0.000	0	0.000
5	08 MAR 22	10:27	23	244.900	7	62.080	13	160.590	2	21.400	1	0.830	0	0.000	0	0.000
6	13 MAR 22	15:44	27	326.920	7	74.600	14	187.140	5	63.470	1	1.710	0	0.000	0	0.000
7	14 MAR 22	10:55	29	272.750	8	71.990	11	124.800	8	74.060	2	1.900	0	0.000	0	0.000
8	15 MAR 22	10:50	32	323.730	7	67.700	15	189.880	7	62.600	3	3.550	0	0.000	0	0.000
9	16 MAR 22	10:17	36	274.060	11	80.320	22	166.110	2	26.300	1	1.330	0	0.000	0	0.000
10	20 MAR 22	10:31	29	325.810	9	91.730	12	167.200	6	65.230	2	1.650	0	0.000	0	0.000
11	21 MAR 22	10:27	21	222.180	6	62.410	9	118.610	5	40.130	1	1.030	0	0.000	0	0.000
12	22 MAR 22	10:03	32	369.970	10	84.640	13	189.320	6	85.540	3	10.470	0	0.000	0	0.000
13	23 MAR 22	10:15	23	262.940	11	99.120	11	149.370	1	14.450	0	0.000	0	0.000	0	0.000
14	23 MAR 22	10:20	6	47.840	0	0.000	0	0.000	5	44.810	1	3.030	0	0.000	0	0.000
Date Total			29	310.780	11	99.120	11	149.370	6	59.260	1	3.030	0	0.000	0	0.000
15	24 MAR 22	10:06	28	279.120	9	65.250	11	161.640	6	50.290	2	1.940	0	0.000	0	0.000
16	25 MAR 22	10:23	30	362.060	6	79.190	14	177.560	8	100.910	2	4.400	0	0.000	0	0.000
17	26 MAR 22	10:44	28	290.470	7	74.790	13	145.130	7	66.290	1	4.260	0	0.000	0	0.000
18	27 MAR 22	10:02	35	292.370	7	72.500	20	150.250	6	67.230	2	2.390	0	0.000	0	0.000
19	28 MAR 22	10:32	25	335.810	6	95.210	11	148.910	7	89.500	1	2.190	0	0.000	0	0.000
20	29 MAR 22	10:01	25	292.290	6	66.450	13	174.850	5	50.030	1	0.960	0	0.000	0	0.000
21	30 MAR 22	10:14	32	315.810	7	79.550	14	160.960	7	66.840	4	8.460	0	0.000	0	0.000
22	31 MAR 22	10:25	32	333.010	7	80.970	15	190.460	8	57.670	2	3.910	0	0.000	0	0.000
23	01 APR 22	09:53	7	81.750	7	81.750	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
24	01 APR 22	10:15	26	254.070	0	0.000	16	152.700	9	99.390	1	1.980	0	0.000	0	0.000
Date Total			33	335.820	7	81.750	16	152.700	9	99.390	1	1.980	0	0.000	0	0.000
25	02 APR 22	10:20	17	159.050	9	77.030	8	82.020	0	0.000	0	0.000	0	0.000	0	0.000
26	02 APR 22	10:35	13	117.290	0	0.000	6	62.960	6	51.360	1	2.970	0	0.000	0	0.000
Date Total			30	276.340	9	77.030	14	144.980	6	51.360	1	2.970	0	0.000	0	0.000
27	03 APR 22	10:31	20	293.450	8	80.410	9	162.280	2	44.660	1	6.100	0	0.000	0	0.000
28	04 APR 22	08:41	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
29	04 APR 22	10:20	28	288.710	9	85.400	10	124.350	8	77.550	1	1.410	0	0.000	0	0.000
Date Total			28	288.710	9	85.400	10	124.350	8	77.550	1	1.410	0	0.000	0	0.000
30	05 APR 22	10:22	24	255.830	6	52.130	10	119.060	7	81.830	1	2.810	0	0.000	0	0.000
31	06 APR 22	10:29	14	189.020	7	86.300	7	102.720	0	0.000	0	0.000	0	0.000	0	0.000

			Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
32	06 APR 22	10:45	14	136.570	0	0.000	4	56.270	8	75.010	2	5.290	0	0.000	0	0.000
	Date Total		28	325.590	7	86.300	11	158.990	8	75.010	2	5.290	0	0.000	0	0.000
33	07 APR 22	10:40	26	314.330	7	84.520	9	146.720	8	80.060	2	3.030	0	0.000	0	0.000
34	08 APR 22	10:16	29	305.750	10	95.890	11	164.420	4	41.300	4	4.140	0	0.000	0	0.000
35	09 APR 22	10:32	18	188.980	10	79.820	8	109.160	0	0.000	0	0.000	0	0.000	0	0.000
36	10 APR 22	10:42	32	296.770	7	77.870	11	151.080	8	60.360	6	7.470	0	0.000	0	0.000
37	11 APR 22	10:47	29	298.290	8	94.620	7	90.170	12	108.250	2	5.250	0	0.000	0	0.000
38	12 APR 22	10:32	27	282.840	9	86.520	10	133.240	6	61.160	2	1.920	0	0.000	0	0.000
39	13 APR 22	10:50	28	298.480	8	83.510	10	155.100	6	56.410	4	3.460	0	0.000	0	0.000
40	14 APR 22	10:40	21	217.500	5	63.260	14	140.100	2	14.140	0	0.000	0	0.000	0	0.000
41	14 APR 22	10:49	11	76.700	0	0.000	1	2.410	7	71.430	3	2.860	0	0.000	0	0.000
	Date Total		32	294.200	5	63.260	15	142.510	9	85.570	3	2.860	0	0.000	0	0.000
42	15 APR 22	09:57	26	275.890	5	68.670	14	143.270	5	61.930	2	2.020	0	0.000	0	0.000
43	16 APR 22	09:30	26	199.930	9	78.710	10	101.310	2	15.540	5	4.370	0	0.000	0	0.000
44	17 APR 22	09:56	25	254.950	9	60.750	9	140.140	3	45.150	4	8.910	0	0.000	0	0.000
45	18 APR 22	11:11	23	205.680	7	60.320	9	103.470	4	39.570	3	2.320	0	0.000	0	0.000
46	19 APR 22	09:55	26	254.890	6	52.900	11	114.150	6	85.010	3	2.830	0	0.000	0	0.000
47	20 APR 22	10:16	15	140.990	7	58.230	8	82.760	0	0.000	0	0.000	0	0.000	0	0.000
48	22 APR 22	09:43	32	352.580	11	114.150	12	154.160	5	79.980	4	4.280	0	0.000	0	0.000
49	23 APR 22	09:31	26	247.690	9	67.340	13	130.770	3	48.430	1	1.150	0	0.000	0	0.000
50	24 APR 22	09:46	8	75.900	8	75.900	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
51	24 APR 22	09:53	19	187.180	0	0.000	14	142.330	4	42.010	1	2.840	0	0.000	0	0.000
	Date Total		27	263.080	8	75.900	14	142.330	4	42.010	1	2.840	0	0.000	0	0.000
52	25 APR 22	10:25	22	204.810	6	66.320	9	97.320	4	32.150	3	9.020	0	0.000	0	0.000
53	26 APR 22	09:48	17	171.520	7	64.390	10	107.130	0	0.000	0	0.000	0	0.000	0	0.000
54	26 APR 22	09:53	10	101.070	1	2.000	4	31.000	4	66.100	1	1.970	0	0.000	0	0.000
	Date Total		27	272.590	8	66.390	14	138.130	4	66.100	1	1.970	0	0.000	0	0.000
55	27 APR 22	09:38	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
56	27 APR 22	09:55	24	262.280	6	50.770	12	132.370	4	75.020	2	4.120	0	0.000	0	0.000
	Date Total		24	262.280	6	50.770	12	132.370	4	75.020	2	4.120	0	0.000	0	0.000
57	28 APR 22	09:30	27	252.230	9	88.260	14	144.420	2	16.300	2	3.250	0	0.000	0	0.000
58	29 APR 22	09:43	8	67.250	8	67.250	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
59	29 APR 22	09:56	23	255.760	1	10.670	15	139.810	5	101.220	2	4.060	0	0.000	0	0.000
	Date Total		31	323.010	9	77.920	15	139.810	5	101.220	2	4.060	0	0.000	0	0.000
60	30 APR 22	09:52	21	198.400	7	58.080	10	103.420	3	35.280	1	1.620	0	0.000	0	0.000
61	01 MAY 22	10:40	30	310.220	8	74.770	14	144.090	6	86.710	2	4.650	0	0.000	0	0.000
62	02 MAY 22	09:53	18	176.970	5	53.900	10	105.110	2	16.290	1	1.670	0	0.000	0	0.000
63	03 MAY 22	11:14	22	261.350	7	80.070	10	117.950	3	54.410	2	8.920	0	0.000	0	0.000
64	04 MAY 22	09:50	24	227.440	5	49.420	13	114.260	5	59.860	1	3.900	0	0.000	0	0.000
65	05 MAY 22	09:40	20	195.800	7	67.720	8	78.050	4	46.490	1	3.540	0	0.000	0	0.000
66	06 MAY 22	10:57	25	354.190	8	102.780	9	155.110	7	93.910	1	2.390	0	0.000	0	0.000
67	07 MAY 22	09:58	24	197.690	7	60.980	12	85.650	4	47.270	1	3.790	0	0.000	0	0.000
68	08 MAY 22	09:56	21	265.550	7	78.460	11	142.330	2	39.250	1	5.510	0	0.000	0	0.000
69	09 MAY 22	09:57	20	195.620	6	52.920	10	104.280	3	36.390	1	2.030	0	0.000	0	0.000
70	10 MAY 22	09:39	23	321.960	6	67.810	10	127.790	6	121.230	1	5.130	0	0.000	0	0.000
71	11 MAY 22	09:27	20	238.200	7	77.990	8	90.510	4	67.370	1	2.330	0	0.000	0	0.000

			Totals		Yellow		Red	Blue		White		Cyto		Others		
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
72	14 MAY 22	09:22	20	270.430	7	85.570	9	119.640	3	60.300	1	4.920	0	0.000	0	0.000
73	15 MAY 22	10:11	17	148.480	7	52.540	7	65.760	2	26.670	1	3.510	0	0.000	0	0.000
74	16 MAY 22	10:30	18	201.640	5	72.190	5	72.060	6	54.560	2	2.830	0	0.000	0	0.000
75	17 MAY 22	10:35	23	244.280	7	61.000	11	136.520	3	44.200	2	2.560	0	0.000	0	0.000
76	18 MAY 22	09:32	17	222.980	6	67.080	6	92.500	4	59.730	1	3.670	0	0.000	0	0.000
77	19 MAY 22	09:07	15	200.130	6	81.130	5	73.610	3	42.530	1	2.860	0	0.000	0	0.000
78	20 MAY 22	09:29	3	29.420	0	0.000	3	29.420	0	0.000	0	0.000	0	0.000	0	0.000
79	20 MAY 22	09:40	12	184.200	4	56.250	5	88.990	2	34.830	1	4.130	0	0.000	0	0.000
	Date Total		15	213.620	4	56.250	8	118.410	2	34.830	1	4.130	0	0.000	0	0.000
80	21 MAY 22	09:38	18	253.140	5	80.310	8	113.520	3	56.490	2	2.820	0	0.000	0	0.000
81	22 MAY 22	09:42	19	252.200	6	76.930	8	107.570	4	64.830	1	2.870	0	0.000	0	0.000
82	23 MAY 22	12:06	12	181.680	3	43.200	5	69.930	3	67.000	1	1.550	0	0.000	0	0.000
83	24 MAY 22	09:29	18	250.500	7	85.420	7	107.890	3	52.640	1	4.550	0	0.000	0	0.000
84	25 MAY 22	10:04	18	263.200	8	114.160	6	90.860	3	54.270	1	3.910	0	0.000	0	0.000
85	26 MAY 22	09:44	19	242.210	6	74.440	9	116.400	3	45.330	1	6.040	0	0.000	0	0.000
86	27 MAY 22	09:53	18	273.750	6	80.740	7	101.100	4	90.190	1	1.720	0	0.000	0	0.000
87	28 MAY 22	09:51	16	210.480	7	78.650	7	96.380	1	33.980	1	1.470	0	0.000	0	0.000
88	29 MAY 22	09:23	13	321.550	2	62.800	7	194.400	3	60.300	1	4.050	0	0.000	0	0.000
89	30 MAY 22	11:15	17	262.880	5	62.210	6	95.650	5	101.420	1	3.600	0	0.000	0	0.000
90	31 MAY 22	09:52	16	251.130	6	84.990	7	111.510	2	53.250	1	1.380	0	0.000	0	0.000

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre
 Cat BEDDED H OSPITAL Beds 0
 CBWTF M/s ENVIRON WASTE CONNECTIO NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457
 Tele _____ Email Ashish@yashodahealthcare.com

Period of Report: 01 APR 2022 to 30 APR 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 08 JUL 22 / 10:35

S No	Date	Time	Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			762	7764.380	226	2173.740	325	3822.590	147	1666.590	64	101.460	0	0.000	0	0.000
1	01 APR 22	09:53	7	81.750	7	81.750	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
2	01 APR 22	10:15	26	254.070	0	0.000	16	152.700	9	99.390	1	1.980	0	0.000	0	0.000
Date Total			33	335.820	7	81.750	16	152.700	9	99.390	1	1.980	0	0.000	0	0.000
3	02 APR 22	10:20	17	159.050	9	77.030	8	82.020	0	0.000	0	0.000	0	0.000	0	0.000
4	02 APR 22	10:35	13	117.290	0	0.000	6	62.960	6	51.360	1	2.970	0	0.000	0	0.000
Date Total			30	276.340	9	77.030	14	144.980	6	51.360	1	2.970	0	0.000	0	0.000
5	03 APR 22	10:31	20	293.450	8	80.410	9	162.280	2	44.660	1	6.100	0	0.000	0	0.000
6	04 APR 22	08:41	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
7	04 APR 22	10:20	28	288.710	9	85.400	10	124.350	8	77.550	1	1.410	0	0.000	0	0.000
Date Total			28	288.710	9	85.400	10	124.350	8	77.550	1	1.410	0	0.000	0	0.000
8	05 APR 22	10:22	24	255.830	6	52.130	10	119.060	7	81.830	1	2.810	0	0.000	0	0.000
9	06 APR 22	10:29	14	189.020	7	86.300	7	102.720	0	0.000	0	0.000	0	0.000	0	0.000
10	06 APR 22	10:45	14	136.570	0	0.000	4	56.270	8	75.010	2	5.290	0	0.000	0	0.000
Date Total			28	325.590	7	86.300	11	158.990	8	75.010	2	5.290	0	0.000	0	0.000
11	07 APR 22	10:40	26	314.330	7	84.520	9	146.720	8	80.060	2	3.030	0	0.000	0	0.000
12	08 APR 22	10:16	29	305.750	10	95.890	11	164.420	4	41.300	4	4.140	0	0.000	0	0.000
13	09 APR 22	10:32	18	188.980	10	79.820	8	109.160	0	0.000	0	0.000	0	0.000	0	0.000
14	10 APR 22	10:42	32	296.770	7	77.870	11	151.080	8	60.350	6	7.470	0	0.000	0	0.000
15	11 APR 22	10:47	29	298.290	8	94.620	7	80.170	12	108.250	2	5.250	0	0.000	0	0.000
16	12 APR 22	10:32	27	282.840	9	86.520	10	133.240	6	61.160	2	1.920	0	0.000	0	0.000
17	13 APR 22	10:50	28	298.480	8	83.510	10	155.100	6	56.410	4	3.460	0	0.000	0	0.000
18	14 APR 22	10:40	21	217.500	5	63.260	14	140.100	2	14.140	0	0.000	0	0.000	0	0.000
19	14 APR 22	10:49	11	76.700	0	0.000	1	2.410	7	71.430	3	2.860	0	0.000	0	0.000
Date Total			32	294.200	5	63.260	15	142.510	9	85.570	3	2.860	0	0.000	0	0.000
20	15 APR 22	09:57	26	275.890	5	68.670	14	143.270	5	61.930	2	2.020	0	0.000	0	0.000
21	16 APR 22	09:30	26	199.930	9	78.710	10	101.310	2	15.540	5	4.370	0	0.000	0	0.000
22	17 APR 22	09:56	25	254.950	9	60.750	9	140.140	3	45.150	4	8.910	0	0.000	0	0.000
23	18 APR 22	11:11	23	205.680	7	60.320	9	103.470	4	39.570	3	2.320	0	0.000	0	0.000
24	19 APR 22	09:55	26	254.890	6	52.900	11	114.150	6	85.010	3	2.830	0	0.000	0	0.000
25	20 APR 22	10:16	15	140.990	7	58.230	8	82.760	0	0.000	0	0.000	0	0.000	0	0.000
26	22 APR 22	09:43	32	352.580	11	114.150	12	154.160	5	79.980	4	4.290	0	0.000	0	0.000
27	23 APR 22	09:31	26	247.690	9	67.340	13	130.770	3	48.430	1	1.150	0	0.000	0	0.000
28	24 APR 22	09:46	8	75.900	8	75.900	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
29	24 APR 22	09:53	19	187.180	0	0.000	14	142.330	4	42.010	1	2.840	0	0.000	0	0.000
Date Total			27	263.080	8	75.900	14	142.330	4	42.010	1	2.840	0	0.000	0	0.000

			Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
30	25 APR 22	10:25	22	204.810	6	66.320	9	97.320	4	32.150	3	9.020	0	0.000	0	0.000
31	26 APR 22	09:48	17	171.520	7	64.390	10	107.130	0	0.000	0	0.000	0	0.000	0	0.000
32	26 APR 22	09:53	10	101.070	1	2.000	4	31.000	4	66.100	1	1.970	0	0.000	0	0.000
	Date Total		27	272.590	8	66.390	14	138.130	4	66.100	1	1.970	0	0.000	0	0.000
33	27 APR 22	09:38	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
34	27 APR 22	09:55	24	262.280	6	50.770	12	132.370	4	75.020	2	4.120	0	0.000	0	0.000
	Date Total		24	262.280	6	50.770	12	132.370	4	75.020	2	4.120	0	0.000	0	0.000
35	28 APR 22	09:30	27	252.230	9	88.260	14	144.420	2	16.300	2	3.250	0	0.000	0	0.000
36	29 APR 22	09:43	8	67.250	8	67.250	0	0.000	0	0.000	0	0.000	0	0.000	0	0.000
37	29 APR 22	09:56	23	255.760	1	10.670	15	139.810	5	101.220	2	4.060	0	0.000	0	0.000
	Date Total		31	323.010	9	77.920	15	139.810	5	101.220	2	4.060	0	0.000	0	0.000
38	30 APR 22	09:52	21	198.400	7	58.080	10	103.420	3	35.280	1	1.620	0	0.000	0	0.000

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre
 BEDDED H Cat OSPITAL Beds 0
 CBWTF
 Ws ENVIRON WASTE CONNECTIO NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457
 Tele Email Ashish@yashodahaalthcare.com

Period of Report: 01 MAY 2022 to 31 MAY 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 08 JUL 22 / 10:32

S No	Date	Time	Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			556	7009.270	176	2086.430	243	3148.840	103	1671.700	34	102.300	0	0.000	0	0.000
1	01 MAY 22	10:40	30	310.220	8	74.770	14	144.090	6	86.710	2	4.650	0	0.000	0	0.000
2	02 MAY 22	09:53	18	176.970	5	53.900	10	105.110	2	16.290	1	1.670	0	0.000	0	0.000
3	03 MAY 22	11:14	22	261.350	7	80.070	10	117.950	3	54.410	2	8.920	0	0.000	0	0.000
4	04 MAY 22	09:50	24	227.440	5	49.420	13	114.260	5	59.860	1	3.900	0	0.000	0	0.000
5	05 MAY 22	09:40	20	195.800	7	67.720	8	78.050	4	46.490	1	3.540	0	0.000	0	0.000
6	06 MAY 22	10:57	25	354.190	8	102.780	9	155.110	7	93.910	1	2.390	0	0.000	0	0.000
7	07 MAY 22	09:58	24	197.690	7	60.980	12	85.650	4	47.270	1	3.790	0	0.000	0	0.000
8	08 MAY 22	09:56	21	265.550	7	78.460	11	142.330	2	39.250	1	5.510	0	0.000	0	0.000
9	09 MAY 22	09:57	20	195.620	6	52.920	10	104.280	3	36.390	1	2.030	0	0.000	0	0.000
10	10 MAY 22	09:39	23	321.960	6	67.810	10	127.790	6	121.230	1	5.130	0	0.000	0	0.000
11	11 MAY 22	09:27	20	238.200	7	77.990	8	90.510	4	67.370	1	2.330	0	0.000	0	0.000
12	14 MAY 22	09:22	20	270.430	7	85.570	9	119.640	3	60.300	1	4.920	0	0.000	0	0.000
13	15 MAY 22	10:11	17	148.480	7	52.540	7	65.760	2	26.670	1	3.510	0	0.000	0	0.000
14	16 MAY 22	10:30	18	201.640	5	72.190	5	72.060	6	54.560	2	2.830	0	0.000	0	0.000
15	17 MAY 22	10:35	23	244.280	7	61.000	11	136.520	3	44.200	2	2.560	0	0.000	0	0.000
16	18 MAY 22	09:32	17	222.980	6	67.080	6	92.500	4	59.730	1	3.670	0	0.000	0	0.000
17	19 MAY 22	09:07	15	200.130	6	81.130	5	73.610	3	42.530	1	2.860	0	0.000	0	0.000
18	20 MAY 22	09:29	3	29.420	0	0.000	3	29.420	0	0.000	0	0.000	0	0.000	0	0.000
19	20 MAY 22	09:40	12	184.200	4	56.250	5	88.990	2	34.830	1	4.130	0	0.000	0	0.000
	Date Total		15	213.620	4	58.250	8	118.410	2	34.830	1	4.130	0	0.000	0	0.000
20	21 MAY 22	09:38	18	253.140	5	80.310	8	113.520	3	56.490	2	2.820	0	0.000	0	0.000
21	22 MAY 22	09:42	19	252.200	6	76.930	8	107.570	4	64.830	1	2.870	0	0.000	0	0.000
22	23 MAY 22	12:06	12	181.680	3	43.200	5	69.930	3	67.000	1	1.550	0	0.000	0	0.000
23	24 MAY 22	09:29	18	250.500	7	85.420	7	107.890	3	52.640	1	4.550	0	0.000	0	0.000
24	25 MAY 22	10:04	18	263.200	8	114.160	6	90.860	3	54.270	1	3.910	0	0.000	0	0.000
25	26 MAY 22	09:44	19	242.210	6	74.440	9	116.400	3	45.330	1	6.040	0	0.000	0	0.000
26	27 MAY 22	09:53	18	273.750	6	80.740	7	101.100	4	90.190	1	1.720	0	0.000	0	0.000
27	28 MAY 22	09:51	16	210.480	7	78.650	7	96.380	1	33.980	1	1.470	0	0.000	0	0.000
28	29 MAY 22	09:23	13	321.550	2	62.800	7	194.400	3	60.300	1	4.050	0	0.000	0	0.000
29	30 MAY 22	11:15	17	262.880	5	62.210	6	95.650	5	101.420	1	3.600	0	0.000	0	0.000
30	31 MAY 22	09:52	16	251.130	6	84.990	7	111.510	2	53.250	1	1.380	0	0.000	0	0.000

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre
 BEDDED H Cat OSPITAL Beds 0
 CBWTF M/s ENVIRON WASTE CONNECTIO NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457
 Tele _____ Email Ashish@yashodahealthcare.com

Period of Report: 01 JUN 2022 to 08 JUL 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 08 JUL 22 / 10:25

S No	Date	Time	Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			626	7895.540	254	3044.720	279	3563.820	46	1130.230	47	156.770	0	0.000	0	0.000
1	02 JUN 22	09:28	18	232.970	6	72.990	8	121.960	2	30.720	2	7.300	0	0.000	0	0.000
2	03 JUN 22	10:01	18	264.630	6	75.860	8	122.760	3	62.750	1	3.260	0	0.000	0	0.000
3	04 JUN 22	10:02	18	230.940	6	76.660	9	122.260	2	29.910	1	2.110	0	0.000	0	0.000
4	05 JUN 22	09:31	17	229.040	6	80.790	7	107.250	2	34.100	2	6.900	0	0.000	0	0.000
5	06 JUN 22	10:00	19	224.590	9	78.420	8	70.180	1	74.440	1	1.550	0	0.000	0	0.000
6	07 JUN 22	09:54	12	173.240	6	80.430	5	88.910	0	0.000	1	3.900	0	0.000	0	0.000
7	08 JUN 22	10:57	20	266.170	9	118.980	9	141.970	0	0.000	2	5.220	0	0.000	0	0.000
8	09 JUN 22	10:57	17	181.770	7	73.810	9	105.340	0	0.000	1	2.620	0	0.000	0	0.000
9	10 JUN 22	10:39	15	192.400	8	86.290	5	98.200	0	0.000	2	7.910	0	0.000	0	0.000
10	11 JUN 22	14:22	7	79.680	6	78.370	0	0.000	0	0.000	1	1.310	0	0.000	0	0.000
11	11 JUN 22	14:31	7	100.600	0	0.000	7	100.600	0	0.000	0	0.000	0	0.000	0	0.000
Date Total			14	180.280	6	78.370	7	100.600	0	0.000	1	1.310	0	0.000	0	0.000
12	12 JUN 22	10:28	17	194.290	7	94.000	9	97.470	0	0.000	1	2.820	0	0.000	0	0.000
13	13 JUN 22	08:52	13	174.970	6	81.300	5	78.860	0	0.000	2	14.810	0	0.000	0	0.000
14	14 JUN 22	10:01	19	199.760	8	83.220	10	113.090	0	0.000	1	3.450	0	0.000	0	0.000
15	15 JUN 22	09:59	27	190.720	12	84.510	11	96.660	0	0.000	4	9.550	0	0.000	0	0.000
16	16 JUN 22	10:33	15	201.190	5	77.140	9	120.490	0	0.000	1	3.560	0	0.000	0	0.000
17	17 JUN 22	10:19	18	148.980	10	82.970	8	66.010	0	0.000	0	0.000	0	0.000	0	0.000
18	17 JUN 22	10:21	1	1.720	0	0.000	0	0.000	0	0.000	1	1.720	0	0.000	0	0.000
Date Total			19	150.700	10	82.970	8	66.010	0	0.000	1	1.720	0	0.000	0	0.000
19	18 JUN 22	11:32	11	162.140	5	78.820	5	81.350	0	0.000	1	1.970	0	0.000	0	0.000
20	19 JUN 22	09:23	9	150.000	3	50.050	5	98.620	0	0.000	1	1.330	0	0.000	0	0.000
21	20 JUN 22	10:28	19	194.830	7	98.600	9	62.310	2	31.850	1	2.070	0	0.000	0	0.000
22	21 JUN 22	10:00	22	255.590	5	71.710	10	97.530	6	85.010	1	1.340	0	0.000	0	0.000
23	22 JUN 22	09:59	14	177.670	6	75.300	6	75.240	1	25.730	1	1.400	0	0.000	0	0.000
24	23 JUN 22	10:16	17	219.620	6	80.610	8	94.650	2	40.110	1	4.250	0	0.000	0	0.000
25	24 JUN 22	09:51	12	180.270	5	69.550	6	74.710	1	31.180	1	4.830	0	0.000	0	0.000
26	25 JUN 22	09:47	18	253.440	8	98.420	7	95.000	2	57.000	1	3.020	0	0.000	0	0.000
27	26 JUN 22	13:43	19	251.480	7	75.790	8	107.440	2	59.360	2	8.890	0	0.000	0	0.000
28	27 JUN 22	10:37	15	198.230	5	65.390	7	84.910	2	45.410	1	2.520	0	0.000	0	0.000
29	28 JUN 22	10:17	17	212.800	7	92.170	7	84.890	2	34.820	1	0.920	0	0.000	0	0.000
30	29 JUN 22	10:17	18	251.160	7	94.040	8	107.270	2	47.580	1	2.270	0	0.000	0	0.000
31	30 JUN 22	10:23	16	214.430	7	81.970	5	58.500	2	60.840	2	13.120	0	0.000	0	0.000
32	01 JUL 22	09:59	17	227.800	6	75.530	9	110.060	1	33.650	1	8.560	0	0.000	0	0.000
33	02 JUL 22	09:31	16	199.270	7	81.320	7	88.010	1	28.490	1	1.450	0	0.000	0	0.000

			Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
34	03 JUL 22	09:25	20	288.500	8	94.640	9	119.310	2	69.940	1	4.610	0	0.000	0	0.000
35	04 JUL 22	09:59	14	169.770	6	66.300	5	61.530	2	37.600	1	4.340	0	0.000	0	0.000
36	05 JUL 22	09:37	15	213.140	7	91.600	6	86.620	1	32.090	1	2.830	0	0.000	0	0.000
37	06 JUL 22	10:26	18	204.790	7	74.100	9	100.880	1	27.850	1	1.960	0	0.000	0	0.000
38	07 JUL 22	09:53	21	291.060	10	104.650	8	107.860	2	75.300	1	3.250	0	0.000	0	0.000
39	08 JUL 22	09:40	20	291.890	8	98.420	9	115.120	2	74.500	1	3.850	0	0.000	0	0.000

Butterfly

BMW Received At Store (S2) (Date Wise) in Kgs

HCF DETAILS

Code 126204 Name Yashoda Hospital and research centre
 BEDDED H CBWTF
 Cat OSPITAL Beds 0 M/s ENVIRON WASTE CONNECTIO NS LLP

CONTACT PERSON

Name Ashish Agarwal Mobile 9999215457
 Tele Email Ashish@yashodahealthcare.com

Period of Report: 01 JUL 2022 to 08 JUL 2022 ; Report Generated by: Yashoda Hospital and research centre ; Date of Report: 08 JUL 22 / 10:42

S No	Date	Time	Totals		Yellow		Red		Blue		White		Cyto		Others	
			Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight	Bags	Weight
REPORT TOTAL			141	1886.220	59	686.560	62	789.390	12	379.420	8	30.850	0	0.000	0	0.000
1	01 JUL 22	09:59	17	227.800	6	75.530	9	110.060	1	33.650	1	8.560	0	0.000	0	0.000
2	02 JUL 22	09:31	16	199.270	7	81.320	7	88.010	1	28.490	1	1.450	0	0.000	0	0.000
3	03 JUL 22	09:25	20	288.500	8	94.640	9	119.310	2	69.940	1	4.610	0	0.000	0	0.000
4	04 JUL 22	09:59	14	169.770	6	66.300	5	61.530	2	37.600	1	4.340	0	0.000	0	0.000
5	05 JUL 22	09:37	15	213.140	7	91.600	6	86.620	1	32.090	1	2.830	0	0.000	0	0.000
6	06 JUL 22	10:26	18	204.790	7	74.100	9	100.880	1	27.850	1	1.960	0	0.000	0	0.000
7	07 JUL 22	09:53	21	291.060	10	104.650	8	107.860	2	75.300	1	3.250	0	0.000	0	0.000
8	08 JUL 22	09:40	20	291.890	8	98.420	9	115.120	2	74.500	1	3.850	0	0.000	0	0.000



PO, Date 24-Feb-22

PO. No. 1930

Delivery via:-

To

BUTTERFLY SOFTWARES LLP

Bill To

Yashoda Hospital & Research Centre Ltd.

3rd M, Nehru Nagar, Ghaziabad

GST NO: 09AAACY0508N2Z3

Request By:-

Please ship the following item as specified

Sr. No.	Description	Quantity	pack	Unit price	Value	GST(%)	GST Value	Total Amount
1	Bluetooth Weighing (Phoenix)Scale 16*16 with 100Kg Capacity - One Time	1		20000	20000	18	3600	23600
2	URL - One Time	1		1000	1000	18	180	1180
3	Software Charges . Server Rent, Data Backup (4900per months) - Yearly	4900	per month	12	58800	18	10584	69384
4	Barcode Stickers - As Per Usage	1	Each	5000	5000	18	900	5900
Total Amount Payable								100064

Prepared By:- Abhishek Sharma

**Terms & Conditions:**

- Purchase Order valid for 10 days.
- Supplier shall not advertise a Purchase Order or any part of it without Buyer's Approval.
- Supplier shall furnish the goods and services at the prices stated in the Purchase Order.
- Supplier shall procure all facilities necessary for the timely performance of a Purchase Order.
- All material and all special tools and equipment furnished by Buyer to Supplier shall remain Buyer's property.
- Individual invoices referencing Buyer's order number, Buyer's part number, and full product description of each item.
- Quantity can be changed without prior information.

Approval signature

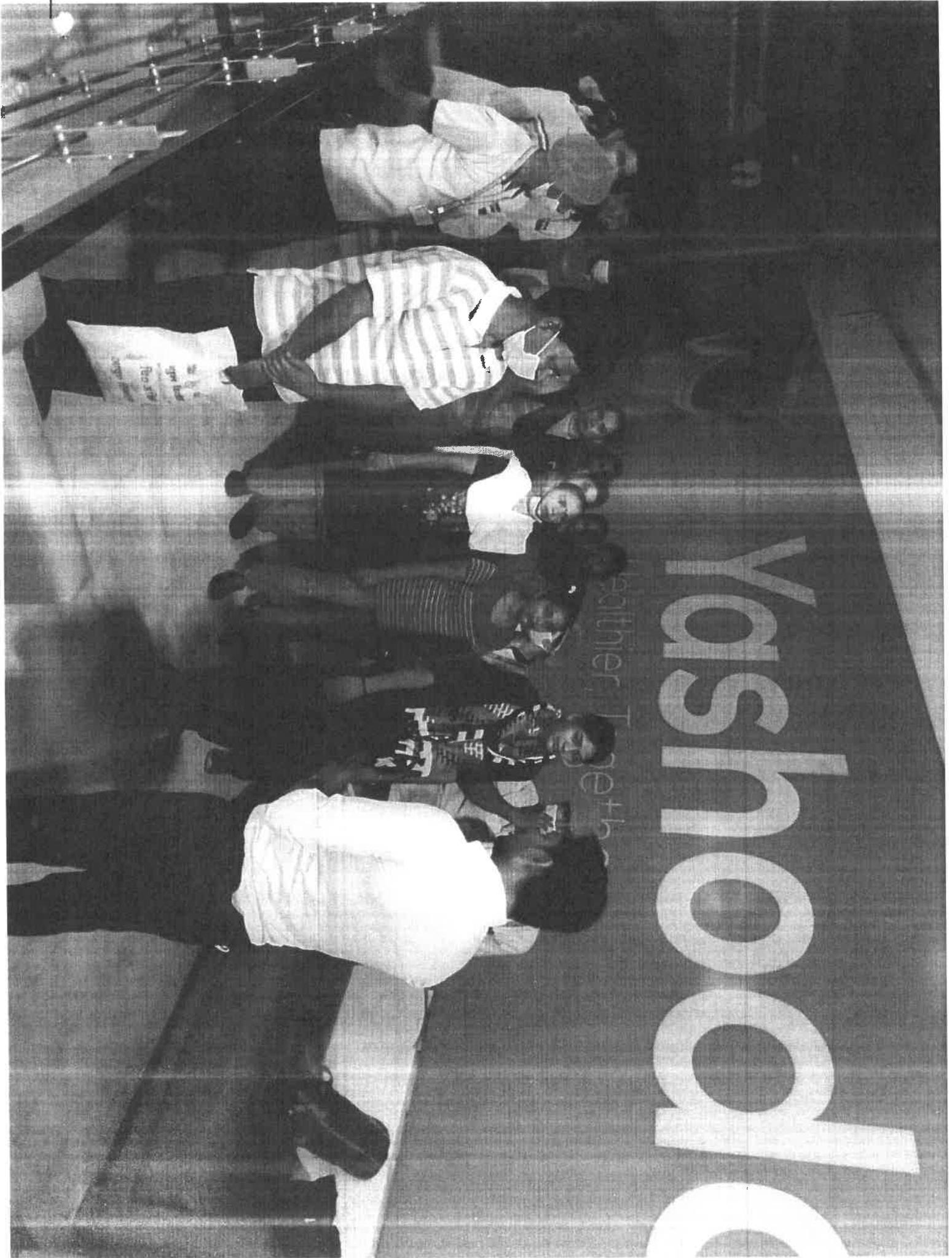
 Nehru Nagar: IIIrd M, Nehru Nagar,
 Ghaziabad ☎ 0120-4182000 ☎ 9810922042

 Sanjay Nagar: B1 & B2, Sector 23, Sanjay Nagar
 Ghaziabad ☎ 0120-4612000 ☎ 9810709038









Tax Invoice

Butterfly Software LLP 1139, Sector-69, SAS Nagar, Mohali GSTIN/UIN: 03AAMFB2419C1Z2 State Name : Punjab, Code : 03 E-Mail : accounts@butterflysoftware.in		Invoice No. BFL/21-22/2203	Dated 28-Feb-22	
		Delivery Note	Mode/Terms of Payment	
Buyer (Bill to) Yashoda Hospital and research centre -126204 NEHRU NAGAR GHAZIABAD, UTTAR PRADESH GSTIN/UIN : 09AAACY0508N2Z3 State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No. 1930	Dated 24-Feb-22	
		Dispatch Doc No.	Delivery Note Date	
		Dispatched through	Destination	
		Terms of Delivery		

Sl No.	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	Web Page Creation Charges	997331				1,000.00
2	One Time Charges Usage Fee for Software "First" For 12 Months from (Feb 2022 - to - Jan 2023) IGST	997331				58,800.00
				18 %		10,764.00
Total						₹ 70,564.00

E. & O.E

Amount Chargeable (in words)
INR Seventy Thousand Five Hundred Sixty Four Only

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
997331	59,800.00	18%	10,764.00	10,764.00
Total			10,764.00	10,764.00

Tax Amount (in words) : **INR Ten Thousand Seven Hundred Sixty Four Only**

Company's PAN : **AAMFB2419C**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Butterfly Software LLP
Authorised Signatory

SUBJECT TO MOHALI JURISDICTION

This is a Computer Generated Invoice

Tax Invoice

Butterfly Software LLP 1139, Sector-69, SAS Nagar, Mohali GSTIN/UIN: 03AAMFB2419C1Z2 State Name : Punjab, Code : 03 E-Mail : accounts@butterflysoftware.in		Invoice No. BFL/21-22/2205	Dated 28-Feb-22	
		Delivery Note	Mode/Terms of Payment	
Buyer (Bill to) Yashoda Hospital and research centre -126204 NEHRU NAGAR GHAZIABAD, UTTAR PRADESH GSTIN/UIN : 09AAACY0508N2Z3 State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No. 1930	Dated 24-Feb-22	
		Dispatch Doc No.	Delivery Note Date	
		Dispatched through	Destination	
		Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	WS Phoenix Bluetooth NEP 100 A (16x16),100 Kgs Batch : M141489	842382	1 Nos 1 Nos	20,000.00	Nos	20,000.00
	<i>IGST</i>				18 %	3,600.00
Total			1 Nos			₹ 23,600.00

E. & O.E

Amount Chargeable (in words)
INR Twenty Three Thousand Six Hundred Only

HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
842382	20,000.00	18%	3,600.00	3,600.00
Total	20,000.00		3,600.00	3,600.00

Tax Amount (in words) : **INR Three Thousand Six Hundred Only**

Company's PAN : **AAMFB2419C**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Butterfly Software LLP

Authorised Signatory

SUBJECT TO MOHALI JURISDICTION

This is a Computer Generated Invoice

Tax Invoice

Butterfly Software LLP 139, Sector-69, SAS Nagar, Mohali GSTIN/UIN: 03AAMFB2419C1Z2 State Name : Punjab, Code : 03 E-Mail : accounts@butterflysoftware.in		Invoice No. BFL/21-22/2204	Dated 28-Feb-22	
		Delivery Note	Mode/Terms of Payment	
Buyer (Bill to) Yashoda Hospital and research centre -126204 NEHRU NAGAR GHAZIABAD, UTTAR PRADESH GSTIN/UIN : 09AAACY0508N2Z3 State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No. 1930	Dated 24-Feb-22	
		Dispatch Doc No.	Delivery Note Date	
		Dispatched through	Destination	
		Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	BCL Red	48211020	2,000 Nos	1.00	Nos	2,000.00
2	BCL Blue	48211020	500 Nos	1.50	Nos	750.00
3	BCL Yellow	48211020	2,000 Nos	1.00	Nos	2,000.00
4	BCL White	48211020	500 Nos	1.50	Nos	750.00
						5,500.00
	IGST			18 %		990.00
Total			5,000 Nos			₹ 6,490.00
E. & O.E						

Amount Chargeable (in words) INR Six Thousand Four Hundred Ninety Only				
HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
		Rate	Amount	
48211020	5,500.00	18%	990.00	990.00
Total	5,500.00		990.00	990.00

Tax Amount (in words) : **INR Nine Hundred Ninety Only**

Company's PAN : AAMFB2419C	for Butterfly Software LLP
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.	Authorised Signatory

SUBJECT TO MOHALI JURISDICTION

This is a Computer Generated Invoice

28/09/2022
[Signature]

सेवा में,

22/9/22

सुस्थ पर्यावरण अधिकारी

पृष्ठ - 1.

उ०७० प्रदूषण नियंत्रण बोर्ड

टी. सी. 12 वी, विस्तार खण्ड

गौमती नगर, लावाऊ

→ पत्रांक - 81917 / सी-1 / का. व. नो. / वी. रम. डबल. 13 / 2022 के
अंश में:

महोदय,
दिनांक 23/2/2022 को क्षेत्रीय कार्यालय के अधिकारियों द्वारा किए गये निरीक्षण से पानी गयी नृदियों का समावेशन करते हुये किए गये सुधारों में सर्वप्रथम हमने अस्पताल की स्वयंपत ई. प्र. वी व एम. प्र. वी के संयोजन का निरीक्षण किया व उसमें पाये गयी कमियाँ को दूर किया, व उसका संयोजन की पूरी रूप रेखा की तालिका बनाकर, व उसमें निम्नलिखित बातें को ध्यान में रखते हुए निरीक्षण करके संतुष्टि प्राप्त की गई है। निरीक्षण विवरण पत्र के साथ संलग्न है।

कार्य प्रोडिक्ट के तले पानी प्रोत के द्वारा किए गये अनुसंधान में (आ. code) के साथ सेप्टीगैशन की पूर्ण व्यवस्था को सुनिश्चित करके सभी कमियों को पत्र के साथ शामिल कर दिया जा रहा है;

अतः विभाग द्वारा लक्ष्य गये पर्यावरण अधिकारी को भी बैंक में (NEFT) कर देना है जोकी राशी 1,95,000 है व इसे संलग्न है।

[Signature] 28/9/2022

अतः आपसे निवेदन है कि हमारी सभी व्यक्तियों का पुनः निरीक्षण करके संतुष्टि प्राप्त करें व अस्पताल को दीर्घा न मानते हुए अस्पताल के संचालन को अवरुद्ध न किया जाये, व विद्युत आपूर्ति का भी व्यवस्था न किया जाये।

अतः आने वाले समय के लिये अस्पताल प्रबंधन पुनः लेते है कि माकेब से किसी भी प्रकार की पर्यावरण क्षति नहीं करे। व सभी मानकों को पूर्ण करके उनका संचालन गतिविधि का उचित समय से लिखित करते हुए पर्यावरण को हानि नहीं पहुंचने देंगे।

अस्पताल



अस्पताल
प्रबंधन
वसुंधरा, गाजिग नगर
3050

DATE Sep 17, 2022

15:32

Le Crest Super Speciality Hospital

null 127324

CATAGORY	BAGS	WEIGHT
Yellow	1	01.730
Red	1	04.940
Blue	1	06.170
White	0	00.000
Cytotoxic c	0	00.000
Others	0	00.000
Total	3	12.840

SHRI RAM ANALYTICAL LABORATORY

3048



Mob: 9910058519, 9910056519
 Land Line : 0120-4291739
 E-mail : shriramalab@gmail.com
 Web. : www.shriramafab.com

Test Report

Report No : SRAL/SOP/202202023066	Date : 17/02/2022
Issued To:	Your Reference : Email
M/S; Garg Heart & Multispeciality Hospital	Date of Receipt : 05/02/2022
Plot no.4, INS-13 Sec-4, Vasundhara,	Our Reference : Email
Uttar Pradesh-201012	Test Started on : 07/02/2022
	Test Completed on : 12/02/2022
	Page No : 1 of 1

Sample Description: One Sample received as "Chemical Analysis of STP Inlet Water"

"Chemical Analysis of STP Inlet Water"

S. No.	Parameter	Test Result	Requirement as per CPCB	Protocol
1.	BOD	30 mg/l	30 mg/l	IS:3025 (pt -44)
2.	COD	380 mg/l	250 mg/l	SM(APHA)
3.	Total Suspended Solids	98 mg/l	100 mg/l	IS:14543
4.	Total Dissolved Solids	1,440 mg/l	2100 mg/l	IS:3025(pt-5)
5.	pH Value	7.1	5.5-9.5	IS:3025(pt-11)
6.	Oil & Grease	1.5 mg/l	10 mg/l	IS:3025 (pt -39)

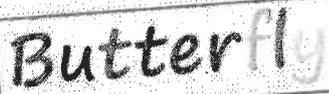
End of Report

[Signature]
 Authorized Signatory

Terms & Conditions

- Total liability of our laboratory is limited to the Invoiced Amount. No liability will be accepted after the sample is taken back.
- The results listed refer only to the tested sample and applicable parameters. Understatement of parameter is neither inferred nor implied.
- The sample description is not qualified in all cases and is as described by the customer. Sample not drawn by us and analysis conducted on "As Received Basis" unless specified above.
- Sample disposed after suitable retaining period.
- All Perishable items such as Milk Products, Food Items etc. to be analyzed immediately after reporting.
- Water Samples: Non-perishable items after Four weeks of reporting. Provided the party has submitted the sufficient quantity of sample(s).
- Any Complaints about this report should be communicated to us within a 7 days of issue of this report.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in a court of law and shall not be used in advertising media without permission of CEO in writing.
- This is to be noted that utmost care is taken while preparing the report by our computer operator while feeding manually the data such as testing results, date, report number etc in the report. It is to be noted that as per all human activities, some errors may occur. If any such error takes occurs that is in a matter of numerical or human mistake, in this case please confirm this in written to the lab within a period of 7 days & we will retest the sample free of charge.
- All disputes are subject to the Ghaziabad Jurisdiction.
- We hereby declare that we are not engaged in any other business.
- E. & O.F

M.S. Shri Ram Institute for Industrial Research, Delhi.



Butterfly Software LLP

1139, Sector 69, Mohali (Pb.) 160 062
 Telefax: (+91) 172-2217339
 ho@butterflysoftware.in
 www.butterflysoftware.in

INSTALLATION REPORT FOR SERVICE OF BIO MEDICAL WASTE (BMW) BAR CODING

Dear Sirs,

BFL Representative (as mentioned below) had done the installation of BMW Hardware / Software at your HCF unit on date (as mentioned below) for the BMW BARCODE MANAGEMENT SYSTEM (WCM).

Hospital Name	Le Crest Super Speciality Hospital
Hospital Code	127324
Installation done by Butterfly Rep.	Mr Sagar Kumar
Installation done on date	13/7/2022

Please find below login credentials to access BMW data reports online. This will show data report for daily, monthly & yearly Bio Medical Waste Collection Reports.

Login URL	https://www.butterflysoftware.in
User ID	127324
Password	1234

Please order Barcode Labels at least one week in advance. For any further issues please email us on :
 delhi@butterflysoftware.in / ho@butterflysoftware.in
 Contact us : 7011922924,8725060731

Kindly contact for any further information required.

for Butterfly Software LLP

Authorized Signatory

Thanks

Butterfly Software LLP

This is a Computer Generated Document. Signature not required.

GST NO - 03AAMFB2419C1Z2
 PAN NO - AAMFB2419C

Branch Details

Branch Name

Branch Address

City

Pin

IFSC Code

Customer Details

Customer Name

Customer Address

City

Pin

Nominee

4718002100007503

GHAZIABAD,VASUNDHARA,UP AWAS PD

UP AWAS VIKAS PARISHAD

VASUNDHARA,GHAZIABAD

GHAZIABAD

201001

PUNB0471800

LE CREST HOSPITAL

PLOT NO 3 INS 13 SECTOR 4 VASUNDHARA

GHAZIABAD

201012

No.	Txn Date	Description	Branch N:	Cheque No	Dr Amount	Cr Amount	Balance
		NEFT_OUT:PUNBH22249675274/UTTAR PRADESH POLLUTION					
76668	06-09-20	CONT/UBIN0570150/7015020100021	-	539161	1,95,000.00		2,61,499.36 Cr.

20/7/2022

Date - 14-07-2022

TO

THE REGIONAL MANAGER

U.P. POLLUTION CONTROL BOARD

GHAZIABAD.

SUBJECT – CLOSURE OF THE OBSERVATION

Sir,

This is with the refernce to the no 942/NGT – 128/0A –
334/21/2022

a) The Bar Code is in place at present with us in Le Crest Hospital, Plot No – INS – 13, Budh Chowk, Sector-4, Vasundhara, and Ghaziabad.

Annexure attached

b) Chemical dosing of ETP is being done and the proof is attached for your perusal.

Annexure attached

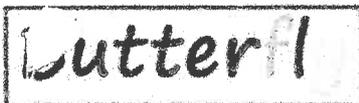
c) BMW training is ongoing and the segregation of BMW waste is being done properly by the staff and the proof is attached for your kind consideration.

Annexure attached:

Authorised Signatory
Dr. vivek garg (DMS)



[Handwritten signature and date]
20/7/2022



Butterfly Software LLP

1139, Sector 69, Mohali (Pb.) 160 062

Telefax: (+91) 172-2217339

ho@butterflysoftware.in

www.butterflysoftware.in

INSTALLATION REPORT FOR SERVICE OF BIO MEDICAL WASTE (BMW) BAR CODING

Dear Sirs,

BFL Representative (as mentioned below) had done the installation of BMW Hardware / Software at your HCF unit on date (as mentioned below) for the BMW BARCODE MANAGEMENT SYSTEM (WCM).

Hospital Name	Le Crest Super Speciality Hospital
Hospital Code	127324
Installation done by Butterfly Rep.	Mr Sagar Kumar
Installation done on date	13/7/2022

Please find below login credentials to access BMW data reports online. This will show data report for daily, monthly & yearly Bio Medical Waste Collection Reports.

Login URL	https://www.butterflysoftware.in
User ID	127324
Password	1234

Please order Barcode Labels at least one week in advance. For any further issues please email us on : delhi@butterflysoftware.in / ho@butterflysoftware.in
Contact us : 7011922924,8725060731

Kindly contact for any further information required.

For Butterfly Software LLP

Authorized Signatory

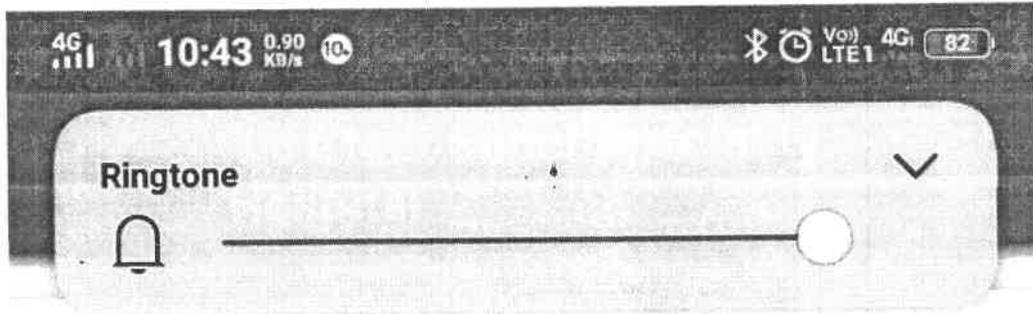
Thanks

Butterfly Software LLP

This is a Computer Generated Document. Signature not required.

GST NO - 03AAMFB2419C1Z2

PAN NO - AAMFB2419C

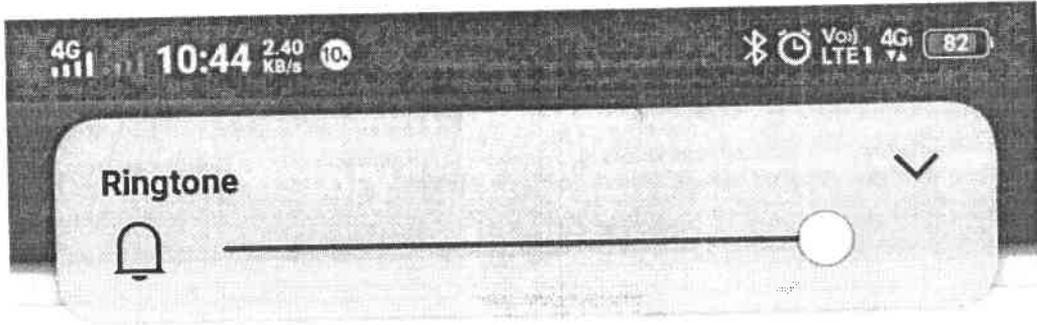


DATE Jul 14, 2022

10:42

Le Crest Super Speciality Hospital
null 127324

CATAGORY	BAGS	WEIGHT
Yellow	1	03.350
Red	1	11.010
Blue	1	05.760
White	0	00.000
Cytotoxic c	0	00.000
Others	0	00.000
Total	3	20.120



SELECT DATE Jul 14, 2022 Thu

Display only 6 Days Data

Time	Hospital Name
10:42	Le Crest Super Speciality Hospital

SENT DATA

UNSENT DATA



Environ Waste Connections LLP

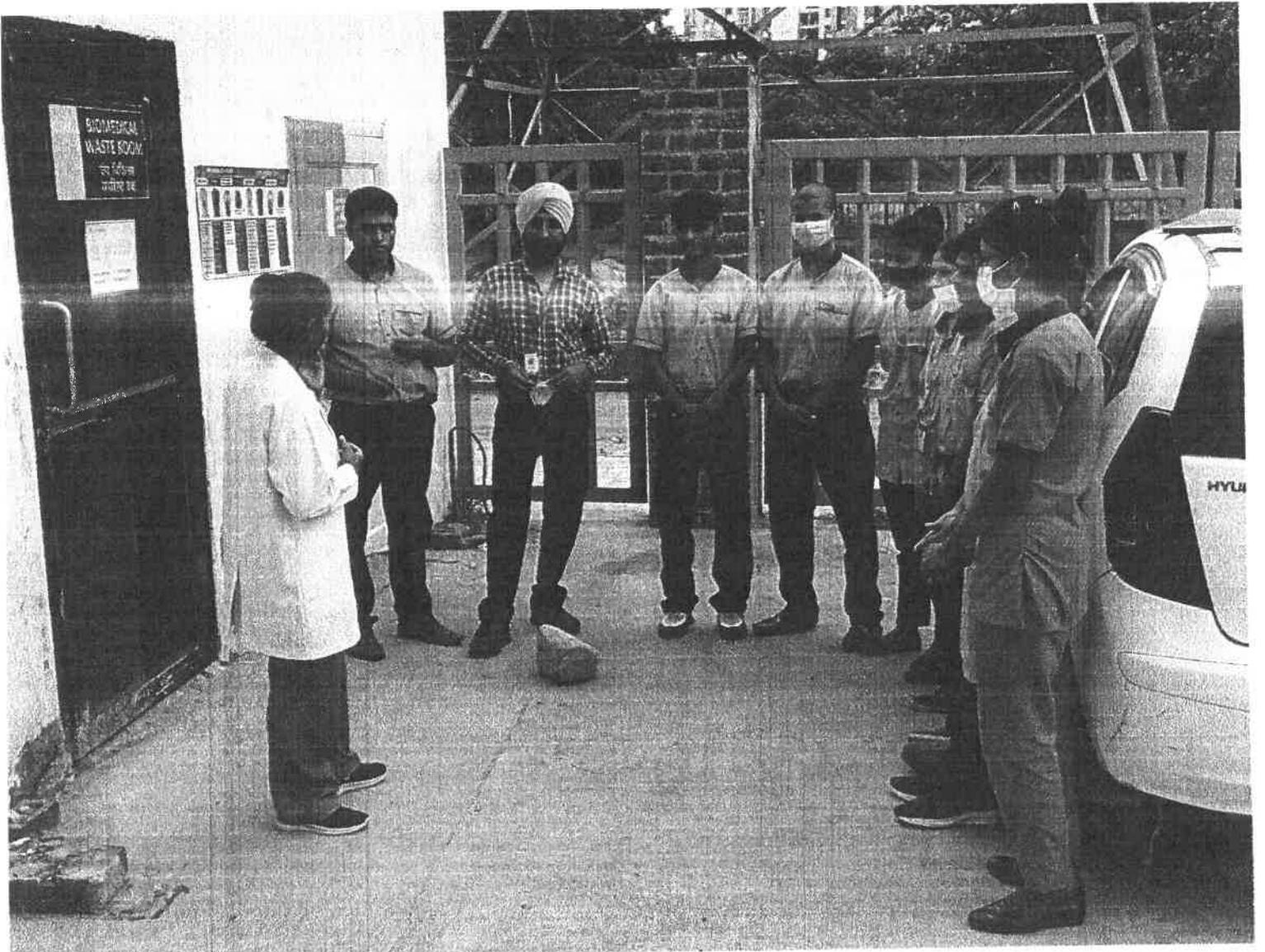
H. Off : D-27/1, Gali No.-9, Near 30 Futta Road, Joripur Extn., Delhi-110094
 Plant Address : BN-102-104, Phase-III, UPSIDC, MG Road Indl. Area, Ghaziabad, Hapur-201015
 Mob. : 7617768518, 9313346553 • Email : ewc.srg@gmail.com

Month/Year 02/22

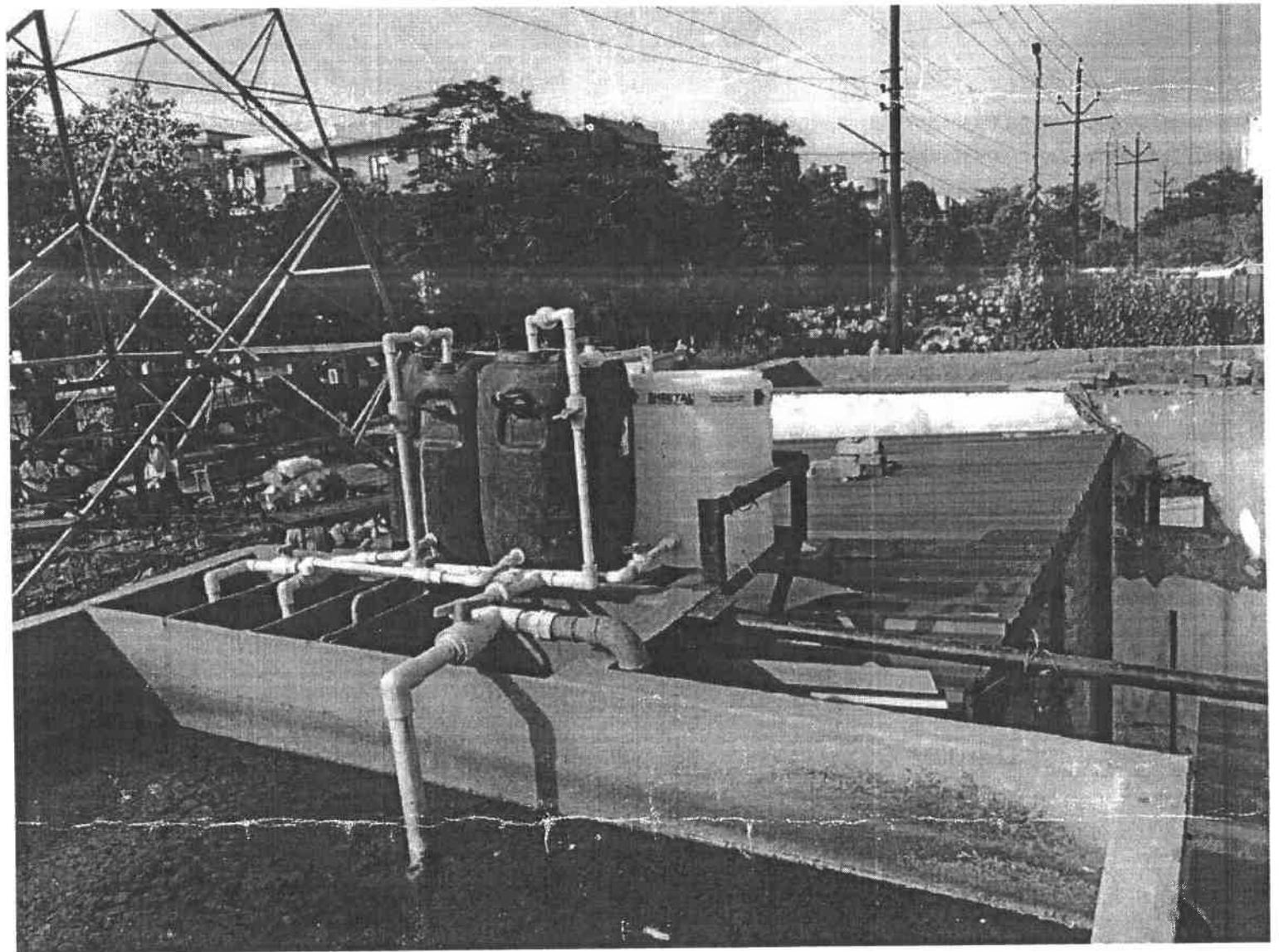
DAILY COLLECTION SHEET Code No. Vehicle No.
 Name of the Generator Leccreat hospital Mob. No.
 Address Sec 4 Vashumbag (Non Callid)
 Driver _____ Helper _____ Route No. G 2 B

Date	Yellow Bags		Red Bags		Blue Container		White Container		Total		Rep Signature
	No. of Bags	Wt. Kg.	No. of Bags	Wt. Kg.	No. of Container	Wt. Kg.	No. of Container	Wt. Kg.	No. of Container/Bags	Wt. Kg	
1	01	1. kg	02	2. kg	+	-	01	700 gm	4	3.700	
2	01	1.500	01	500 gm	-	-	-	-	2	2.000	
3	-	-	01	1. kg	01	3. kg	-	-	2	4.000	
4	01	5. kg	01	2. kg	-	-	-	-	2	7.000	
5	01	3.5 kg	02	3.5 kg	-	-	-	-	3	5.5 kg	
6	0	-	0	-	N	-	D	-	0	-	
7	02	10 kg	02	5. kg	01	5. kg	-	-	5	20. kg	
8	-	-	01	3. kg	01	500 gm	-	-	2	3.500	
9	-	-	-	-	-	-	-	-	-	-	
10	1	1 kg	1	1 kg	-	-	-	-	2	2 kg	
11	1	200 g	1	1 kg	-	-	-	-	2	2 kg	
12	1	500 g	2	2.500	-	-	-	-	4	3.000	
13	5	-	0	-	N	-	D	-	0	-	
14	01	1. kg	01	3. kg	-	-	-	-	02	4.000	
15	2	1.500	02	5. kg	-	-	02	3. kg	6	9.500	
16	2	3. kg	3	10. kg	2	7. kg	01	1. kg	8	21.000	
17	01	200 gm	02	9. kg	-	-	-	-	2	9.200	
18	02	5.500	3	10. kg	-	-	-	-	5	15.500	
19	01	1. kg	02	8. kg	-	-	-	-	3	9.000	
20	0	-	0	-	N	-	D	-	0	-	
21	01	2.500	4	15. kg	1	4.700	-	-	06	22.200	
22	-	-	01	3. kg	1	3. kg	-	-	02	6.000	
23	2	4.500	5	10 kg	-	-	-	-	07	14.500	
24	2	6.00	4	14.000	-	-	-	-	6	20.00	
25	4	10. kg	01	200 gm	01	2. kg	-	-	6	12.200	
26	02	2. kg	02	5. kg	-	-	-	-	4	7.000	
27	5	-	1	-	N	-	D	-	0	-	
28	02	3 kg	3	7. kg	-	-	-	-	5	10.000	
29											
30											
31											
Total											











क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 1022/एन०जी०टी०-128/ओ०ए०नं-334/2021/2022

दिनांक 14/07/2022

M/s. Le Crest Hospital,
Plot No-INS-13, Budh Chowk, Sector-4, Vasundhara,
Ghaziabad

विषय: मा० एन०जी०टी० नई दिल्ली में योजित ओ०ए० संख्या 334/2021 Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश दिनांक 05.07.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित 334/2021 Sushil Raghav & Ors. Versus Union of India & Ors. में पारित आदेश के अनुपालन में आपकी इकाई का निरीक्षण संयुक्त समिति द्वारा दिनांक 22.02.2022 को किया गया। निरीक्षण के समय पायी गयी कमियों के दृष्टिगत आपकी इकाई के विरुद्ध रु० 1,95,000/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति आख्या बोर्ड मुख्यालय प्रेषित कर दी गयी है।

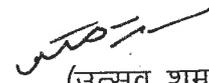
मा० अधिकरण द्वारा दिनांक 05.07.2022 को प्रकरण में सुनवाई करते हुए निम्न आदेश पारित किये गये है:-

"...Let the State PCB take further remedial action and file compliance report. It may also put the said Facilities to notice of these proceedings, to enable them to file compliance affidavits and to show-cause why action be not taken against them for the past violations....."

उक्त आदेश के अनुपालन में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 05.07.2022 की प्रति संलग्नकर आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।

भवदीय


(उत्सव शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, गाजियाबाद।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108

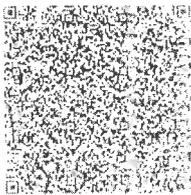
1020

INDIA NON JUDICIAL

Government of Uttar Pradesh

e-Stamp

Certificate No.	: IN-UP55021758569534T
Certificate Issued Date	: 26-Mar-2021 02:47 PM
Account Reference	: NEWIMPACC (SV)/ up14072304/ GHAZIABAD SADAR/ UP-GZB
Unique Doc. Reference	: SUBIN-UPUP1407230497094803617048T
Purchased by	: Environ waste connections llp
Description of Document	: Article 5 Agreement or Memorandum of an agreement
Property Description	: BN 102-104, PHASE 3, UPSIDC MG ROAD, INDL.AREA, GHAZIABAD HAPUR UP.201015
First Party	: Environ waste connections llp
Second Party	: Not Applicable
Stamp Duty Paid E/	: Environ waste connections llp
Stamp Duty Amount (Rs)	: 10 (Ten only)



Please write or type below this line.....

AGREEMENT

THIS AGREEMENT is made and executed on this 26th day of July of the year 2021.
(will remain effective for 01 Years)

BY AND BETWEEN

M/s Environ Waste Connections LLP, (hereinafter referred to as "Service Provider") having its Registered office at D-27/1, Street No.-9, Near 30 Feet Road, Johripur East, Delhi-110094 and Plant address at: BN: 102-104, Phase -III, UPSIDC, M.G. Road Indl. Area, Ghaziabad-Hapur UP-201015, duly represented by - Director or its representative



AND

Name of Health Care Establishment (HCE): Le Crest Hospital

(Hereinafter referred to as "Waste Generator")

Full Address : Plot No. INS 13, Sector-4, Vasundhara, Ghaziabad, UP-201012

Authorized Representative of Waste Generator: Dr. Charu Garg

Designation: Chair Person

Contact No.: +91 8447067776

Email Id: gm@lecresthospital.com

WHEREAS the "Service Provider" has been selected and duly authorized by U.P. State Pollution Control Board (UPSPCB) under the provisions of BMW Rules for providing services of the Collection, Transportation, Storage, Treatment and disposal of Bio-Medical Waste.

AND WHEREAS WASTE GENERATOR is desirous to outsource the disposal of Bio-Medical Waste generated by them and have approached "Service provider" for providing its services at its treatment facility located at BN:102-104, Phase-III, UPSIDC, MG Road Ind. Area, Ghaziabad, Ghaziabad, UP-201015.

And both the parties are agreed to enter this agreement on the terms and conditions narrated hereinafter.

NOW THIS INDENTURE WITNESS ETH and it is hereby covenant as follows :

Validity of the Agreement:

This agreement shall remain in force for a period of One (1) Year w.e.f. 1 August 21 to 31 July 22... (both days are inclusive) and can be further renewed with mutual consent of both the parties.

Responsibilities of the "Service Provider":

"Service Provider" shall meet all the rules and regulations as stipulated by the SPCB And "Service Provider" alone is liable for any violation of the Environment (Protection) Act 1986 and the relevant rules made there under, after collection of BMW from the GENERATOR.

"Service Provider" shall collect the segregated bio-medical waste from the identified common waste collection point within the premises of GENERATOR on daily basis. "Service Provider" shall provide assistance to finalize the pick-up location to the GENERATOR. The GENERATOR shall be fully responsible for keeping the BMW under lock and key and protecting it from any sort of mishandling before it is handed over to any authorized person of Service Provider.

Service Provider shall schedule the timings for collecting the waste in consultation with the GENERATOR. In case "Service Provider" fails to collect the BMW within a time frame of 24 hours of the designated time due to any reason, the GENERATOR shall inform "Service Provider", who shall ensure to collect the BMW from the premises of the GENERATOR within the next 24 hours of the stipulation.

"Service Provider" shall transport the segregated waste in closed container vehicle to its treatment facility in enclosed bins.

On the written request of the GENERATOR, "Service Provider" shall undertake to provide/educate the generator and its staff, at no extra cost, the initial training about the segregation /method of collection of BMW in designated color coded plastic bags.

"Service Provider" shall not be held liable for any kind of the violation made by the generator / or its staff under the Service Provider (Protection) Act 1986 or any similar regulations/norms.

"Service Provider" shall be responsible for appropriate treatment and shredding of disinfected waste at the centralized facility as per Schedule-1 of the BMW Rules 2016.

"Service Provider" shall be responsible for the disposal of treated waste into secured landfills or in recycling plants as applicable.

Responsibilities of the "Waste Generator":

The WASTE GENERATOR shall segregate the waste at the point of generation in accordance with the BMW Rules 2016 and in compliance with the standards prescribed there under.

The WASTE GENERATOR shall collect and hand over the segregated BMW in plastic bags as stipulated by the State Pollution Control Board (SPCB) norms.

All consumables like bags, needle cutters, disinfectants etc. shall be procured by the WASTE GENERATOR at its own cost.

All the bags shall be sealed tightly and labeled as per the rule by the WASTE GENERATOR and "Service Provider" will collect the sealed bags only from a secured designated point within the premises of the WASTE GENERATOR.

The WASTE GENERATOR shall disinfect the sharps, mutilate them and hand over in Puncture Proof Containers to "Service Provider".

The WASTE GENERATOR shall take all steps to ensure that the waste is handled without adverse effects to human health and Service Providerment.

The WASTE GENERATOR shall establish a common secured waste collection point within its premises for collection and handing over to "Service Provider".

The WASTE GENERATOR shall furnish annual report on "Form-IV" regarding generation, Collection and storage of Bio-Medical wastes in the prescribed format to State Pollution Control Board.

The WASTE GENERATOR shall maintain all the relevant records and make reports of the accidents to SPCB, if any, on "Form-I" as prescribed under the rules.

The WASTE GENERATOR shall designate a "Nodal Officer" to interact with "Service Provider".

The Bio-Medical Waste handed over by the WASTE GENERATOR may be checked and suggestions, if needed, may be provided for improvement in the segregation of waste by "Service Provider".

The WASTE GENERATOR shall obtain authorization from the State Pollution Control Board.

The WASTE GENERATOR shall be solely responsible for the number of beds being declared to "Service Provider", which must be same for which the authorization is obtained from State Pollution Control Board. The WASTE GENERATOR shall inform "Service Provider" and SPCB within 7 days about any change in the number of beds. Service Provider shall not be responsible for any under/over declaration by WASTE GENERATOR on this account.

Terms & Conditions :

1. The WASTE GENERATOR shall pay One Time Non-Refundable Membership Registration Fee of Rs. Nil/-

Service Provider shall charge Rs.8400/- (Rupees Eight Thousand Four Hundred Only) per Month at Rs. 2.80/- Per bed per day from date 1st August 22 to 31 July 22 for the service of Collection, Transportation, Treatment & Disposal of BMW, subject to the condition of maximum weight limit of 900Kg per month. The quantity of waste over & above the limit shall be charged @ Rs. 10.00/- Per Kg. The service charges mention herein is applicable for the declared capacity of 100(Hundred) beds only.

The above rates shall be increased annually by 10% on previous year's rates on mutual consent.

The no. of beds as well as quantity of waste shall be reviewed annually. The agreement may be amended suitably, if required.

If the Waste Generator by virtue of any reason fails to make the payment within 30 days of submission of bills, "Service Provider" shall charge a late payment fee of Rs. 100 per day.

Service Provider would be at liberty to serve the notice of termination of agreement/suspension of services offered at any time to the WASTE GENERATOR if the WASTE GENERATOR fails to make the payment to "Service Provider" within a time frame of 3 months from the date on which they became so payable.

In the case of the termination of the agreement by virtue of applicability of Para 6 above, the security deposit/ advance paid by the WASTE GENERATOR shall stand forfeited without impacting the original claim of the "Service Provider".

All payments shall be made through crossed a/c payee demand draft or cheque, favouring "Environ Waste Connections LLP" only.

All bounced cheques shall be charged @ Rs. 590/- extra in addition to the actual bank charges.

The jurisdiction of Court in all disputes would be the place of registered office of Service Provider only.

Termination Clause

Both the parties would be at liberty to terminate this contract by serving a notice of 3 Months well in advance or alternately compensating the other party by an amount equal to the average of 3 month billing.

IN WITNESS WHEREOF, this Agreement has been executed by the Parties hereto on the day and year first above written.

Signed and Delivered by:

For and on behalf of Service Provider "For and on behalf of "Waste Generator"

Sign:

Name: VIJAY KUMAR GUPTA

Designation: DIRECTOR.

Sign:

Name: Dr. Charu Garg

Designation:



For CREST HOSPITAL
Dr. Charu Garg
Hospital Pvt. Ltd.
Authorized Signatory